

**NATIONAL COMPANY LAW TRIBUNAL**

**OBJECTIONS LIST DATED 04.06.2026 TO 02.07.2026**

**PETITION , APPLICATION , ADDITIONALS DOCS**

*This is for the kind information of Advocates, Litigants and Stakeholders that the NCLT Registry previously operating from Block-3, CGO Complex has been relocated to Block-12, CGO Complex, Lodhi Road, New Delhi. Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently non-functional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri Prashant Kumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.in We are working on restoring a dedicated contact line at the earliest, and the new number will be communicated shortly. The inconvenience caused due to this temporary disruption is regretted and we seek cooperation from Advocates, Litigants and Stakeholders during this period of transition.*

Sr No.	Date Of Filing	Case Type	Dairy No.	MAIN CASE NO	Title Of Case	Section	Scrutiny Date	Comments	Filed By
1	4/22/2026	Company Petition (Companies Act)	710102032462026		TRACK CARGO PRIVATE LIMITED. VS	Sec. 441	6/4/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	Himanshu Alagh
2	5/5/2026	Company Petition IB (IBC)	710102036552026		MINDA TTE DAPS PRIVATE LIMITED VS	IBC Section 59	6/15/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	VEENU DRALL
3	5/23/2026	Company Petition IB (IBC)	710102042362026		BHAGWATI POLY PACKS THROUGH ITS PARTNER MR SUDHIR KUMAR JAIN VS UM AUTOCOMP PRIVATE LIMITED	IBC Under Sec 9	6/15/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	SOLVUS LAW PARTNERS
4	6/3/2026	Company Petition IB (IBC)	710102045392026		RAJNEESH KUMAR VS BANK OF MAHARASHTRA AND ANR	Section 94(1)	6/4/2026	**No. of Objections: -** 1. Case type is wrongly mentioned in the PDF; kindly correct the case type accordingly. 2. Master data is missing; kindly upload the same.	VINOD KUMAR
5	6/2/2026	Company Petition IB (IBC)	710102044912026		BAJAJ FINANCE LIMITED VS SWASTIK PIPE LIMITED	IBC under Sec 7	6/8/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	KUSH GUPTA
6	6/3/2026	Company Petition IB (IBC)	710102045252026		RAJNEESH KUMAR VS BANK OF MAHARASHTRA AND ANR	Section 94(1)	6/4/2026	**No. of Objections: -** 1. Case type is wrongly mentioned in the PDF. Kindly correct the case type accordingly. 2. Master data is missing. Kindly upload the same.	VINOD KUMAR
7	6/3/2026	Company Appeal(Companies Act)	710102045282026		RAJNEESH KUMAR VS BANK OF MAHARASHTRA AND ANR	Sec 252 (3)	6/14/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	Ashish Kumar Sharma
8	6/4/2026	Company Petition (Companies Act)	710102045562026		AJAY RUSTAGI VS RUSTAGI PLASTIC INDUSTRIES PRIVATE LIMITED	Sec. 241(1), Sec. 242(4)	6/25/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	ARVIND
9	6/6/2026	Company Petition IB (IBC)	710102046352026		AFFINITY GLOBAL ADVERTISING PRIVATE LIMITED VS WINZO GAMES	IBC Under Sec 9	6/8/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	sarthak
10	6/5/2026	Company Petition IB (IBC)	710102045932026		PARAG AND COMPANY VS NATIONAL TEXTILE CORPN LIMITED	IBC Under Sec 9	6/14/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	Ashok Kumar Mishra
11	6/5/2026	Company Petition IB (IBC)	710102046062026		ADITYA BANSAL VS NA	Section 94(1)	6/8/2026	**No. of Objections: -** 1. The uploaded PDF contains only blank pages; therefore, the filing cannot be scrutinized. Kindly upload a legible and complete PDF containing all documents	APOORV
12	6/6/2026	Company Petition IB (IBC)	710102046442026		BOSTON PAINTS INDUSTRIES THROUGH ITS PROPRIETOR SH GAJENDRA SINGH GULATI VS UM AUTOCOMP PRIVATE LIMITED	IBC Under Sec 9	6/22/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	SAIKRISHNA ASSOCIATES
13	6/8/2026	Company Petition (Companies Act)	710102046822026		ASHISH SAWE VS EVAL REALTY SOLUTIONS INDIA PRIVATE LIMITED	Sec. 242(4), Sec 241 (2)	6/9/2026	requisite fee and upload proof of payment. 2. Numbering is missing in the Bookmarking. Kindly provide proper numbering in accordance with the Index and pagination. 3. This is a fresh petition. Kindly remove "Court-IV" from the heading. 4. MOA and AOA have not been mentioned in the Index. Kindly include the same in the Index. 5. The Index is blurred, and Pages Nos. 2, 6, 7, 14, 15, 20, 21, 24, 31 to 37, 75 to 80, 82, 83, 88, 89, 91 to 98, 101, 102, 108 to 111, and 113 are also blurred. Almost the entire PDF is not legible. Kindly upload a clear and legible PDF. 6. In the Index, only Section 241 has been mentioned repeatedly. Section 242 is missing, though it appears in the PDF. Kindly rectify the Index accordingly. 7. The application is not signed on every page. Kindly ensure that all pages of the application are duly signed. 8. "True Copy" endorsement and signatures are missing on the annexure pages. Kindly affix the same on all annexures. 9. Rs. 3/- court fee and date are missing in the Vakalatnama. Further, the Vakalatnama is blurred. Kindly rectify the defects and upload a clear copy. 10. At Serial No. 16 of the Index, the entry relating to fees is mentioned; however, the corresponding document is missing. 11. Weigh all documents into voluminous PDF files. 12. Bookmarking with proper numbering is missing in the PDF. 3. Case year is missing in the case type mentioned in the PDF. 4. Index is missing. 5. Memo of Parties is missing. 6. Brief Synopsis is missing. 7. List of Dates and Events is missing. 8. Add the company details in the online portal. 9. OCR is missing. 10. Pagination is missing in the PDF. 11. Counsel details are missing after the prayer clause. 12.	sujaal bhatt
14	6/9/2026	Company Petition (Companies Act)	710102047022026		SAHIL KATHURIA VS JAI SINGH	Sec. 169(4)	6/9/2026		Sahil kathuria
15	5/30/2026	CA(A) Merger and Amalgamation(Companies Act)	710102044312026		HELIOS PHOTO VOLTAIC LIMITED VS N/A	Sub-section (I) of section 230	6/4/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	Rashmi Raj
16	5/7/2026	Company Appeal(Companies Act)	710102037162026		HELIOS PHOTO VOLTAIC LIMITED VS N/A	Sec 252 (3)	6/22/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	RANJAN JHA and ASSOCIATES

17	6/9/2026	Company Petition (Companies Act)	710102047142026		SN BHARGAVA VS VIKAS BOOKS LIMITED	Sec. 213	6/14/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	surendra bhargava
18	6/9/2026	Company Petition (Companies Act)	710102047222026		SN BHARGAVA VS JMD LIMITED	Sec. 213	6/14/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	surendra bhargava
19	6/9/2026	CA(A) Merger and Amalgamation(Companies Act)	710102047122026		RADHA BALLABH NEST-BUILD PRIVATE LIMITED VS RISHIKESH BUILDCON PRIVATE LIMITED	Sec 233 (5)	6/10/2026	bookmarks along with page numbering. 2. The case type is "CA(CAA)". Kindly correct the case type in the PDF and online portal, wherever applicable. 3. Pagination is incomplete in the index. Kindly provide complete pagination and ensure consistency with the PDF. 4. The List of Dates and Events is missing in both the index and the PDF. Kindly incorporate the same. 5. The Brief Synopsis is missing in both the index and the PDF. Kindly include the same. 6. The Memo of Parties is missing in both the index and the PDF. Kindly incorporate the same. 7. The Prayer Clause is missing in the application. Kindly include the prayer and re-file the corrected application. 8. Affidavits of all applicant companies are missing. Kindly file the same. 9. OCR is missing in the PDF. Kindly apply OCR and re-upload the corrected document. 10. Page No. 65 is in a vernacular language. Kindly provide a duly translated copy of the said page. 11. The "True Copy" endorsement and signatures are missing on the annexure pages. Kindly affix the requisite certification and signatures on all annexure pages. 12. In a merger matter, respondent details are not required. Kindly remove the respondent entry and correctly update the applicant details in	Rakesh
20	6/9/2026	Company Petition IB (IBC)	710102047102026		SATPAL KALRA VS NA	Section 94(1)	6/10/2026	provide bookmarks for all documents and ensure that the bookmarks correspond with the pagination. 2. Pagination is missing in both the index and the PDF. Kindly provide proper pagination and ensure consistency throughout the filing. 3. The application has been incorrectly included in the PDF. Kindly remove the same and re-upload the corrected PDF. 4. The ₹25 Welfare Stamp and ₹3 Court Fee Stamp are missing on the Vakalatnama. Kindly affix the same	Adv Sakshi Chavan
21	6/9/2026	CA(A) Merger and Amalgamation(Companies Act)	710102047112026		M R S CONTRACTORS PRIVATE LIMITED VS GANGA-SHIV CONTRACTORS PRIVATE LIMITED	Sec 233 (5)	6/10/2026	bookmarks along with page numbering. 2. The case type is "CA(CAA)". Kindly correct the case type in the filing and ensure consistency throughout the documents. 3. The date is missing in the index and on Page No. 7. Kindly incorporate the same. 4. The List of Dates and Events is missing in both the index and the PDF. Kindly include the same. 5. The Brief Synopsis is missing in both the index and the PDF. Kindly incorporate the same. 6. The Memo of Parties is missing in both the index and the PDF. Kindly include the same. 7. The Prayer Clause is missing in the application. Kindly rectify the defect and re-file the corrected application. 8. Affidavits of all applicant companies are missing. Kindly file the same. 9. OCR is missing in the PDF. Kindly	Rakesh
22	6/10/2026	Transfer Petition(Companies Act)	710102047752026		HEMANT MANN VS CLOUDSTUFF TECHNOLOGY PRIVATE LIMITED	Rule16(d), NCL T Rules,2016	6/11/2026	**No. of Objections: -** 1. Numbering is missing in the bookmarks. Kindly provide proper bookmarking with correct numbering as per the Index. 2. Old case number is missing along with the Transfer Application in both the PDF and the Index. Kindly rectify the same. 3. Brief Synopsis is missing in the Index as well as in the PDF. Kindly upload the same. 4. List of Dates and Events is missing in the Index and the PDF. Kindly upload the same. 5. Memo of Parties is missing in the Index and the PDF. Kindly upload the same. 6. OCR is missing in the Vakalatnama. Kindly upload an OCR-enabled/searchable PDF. 7. True Copy certification and signatures are missing on the annexure pages. Kindly rectify the same.	Amrita Sarkar
23	6/10/2026	Company Petition (Companies Act)	710102047522026		SHRIMATI SUNITA DEVI LOHIA VS DIAMOND POTTERIES PRIVATE LIMITED	Sec. 241(1)	6/11/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	Pulkit Prakash
24	6/10/2026	Company Petition (Companies Act)	710102047542026		GRAPECITY FOUNDATION VS GRAPECITY INDIA PRIVATE LIMITED	Sec. 241(1), Sec. 242(4)	6/10/2026	No. of Objections: Due to payment under Section 242. Master data is missing. True copy stamp and signature are missing on annexure pages.	RANGARAJAN
25	6/15/2026	Company Petition (Companies Act)	710102048232026		RAMESH N KESWANI VS KRISHANT EXIM PRIVATE LIMITED	Sec. 213	6/16/2026	**No. of Objections: -** 1. Interim Application has been incorrectly included in the Master Index and PDF. Kindly remove the Interim Application entry from the Master Index as well as from the PDF. 2. Master Data is missing. Kindly attach the same. 3. MOA and AOA are missing. Kindly upload the requisite documents. 4. Date is missing on the Index, Memo of Parties, and Page No. 27. Kindly incorporate the date at all relevant places. 5. Signatures are required on every page of the application. Kindly ensure that all pages of the application are duly signed. 6. Kindly mention the original page number(s) in the typed copy. 7. True Copy endorsement and signatures are missing on the annexure pages. Kindly affix the same on all annexures. 8. Pages Nos. 170 to 173 have not been identified as annexure pages. Kindly mention and mark these pages appropriately as annexures. 9. Case type is missing in the filing. Kindly mention the case type in all relevant documents. Further, affix Rs. 3/- Court Fee on the blank space provided in the Vakalatnama. 10. Proof of Service is missing. Kindly attach the same and re-upload the complete set of documents.	Pranav Singal
26	6/15/2026	Company Petition (Companies Act)	710102048372026		R.R.VIBRANT POLYMERS LIMITED	Sec. 241(1)	6/15/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	SUMAN
27	6/15/2026	Company Petition IB (IBC)	710102048062026		SUPER BOND ADHESIVES PRIVATE LIMITED VS RASIK PRODUCTS PRIVATE LIMITED	IBC Under Sec 9	6/16/2026	**No. of Objections: -** 1. Wrong jurisdiction has been selected/added. Kindly rectify the jurisdiction details and refile the matter before the appropriate Bench having territorial and subject-matter jurisdiction.	Sanhit Garga
28	4/22/2026	Company Petition (Companies Act)	710102032372026		TRACK CARGO PRIVATE LIMITED. VS RASIK PRODUCTS PRIVATE LIMITED	Sec. 441	6/4/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	Himanshu Alagh
29	6/12/2026	Company Petition IB (IBC)	710102047912026		KALPRAJ TECHNO FAB PRIVATE LIMITED VS DELIUS PHARMACEUTICALS PRIVATE LIMITED	IBC Under Sec 9	6/21/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	Yash Badkur
30	6/16/2026	Company Petition (Companies Act)	710102048632026		EQUENTIA FINANCIAL SERVICE PRIVATE LIMITED VS KUBE AUTOTECH PRIVATE LIMITED	Sec. 7(7)	6/18/2026	No Of Objections 1 This File Pertains To IBC You Filed This Matter In Company Act	Harshvardhan Jha
31	6/17/2026	Company Petition (Companies Act)	710102048822026		UDAY GUPTA VS HANSRAJ GUPTA AND COMPANY PVT LTD	Sec. 244(1)	6/18/2026	**No. of Objections: -** 1. Case type is incorrectly selected. Kindly choose "Interlocutory Application" in the online portal. 2. The main case has not been linked in the online portal. Kindly link the relevant main case. 3. Main case number is not mentioned in the PDF. Kindly mention the complete main case number in the application. 4. Counsel's signature is required on every page of the application. Kindly sign all pages. 5. The affidavit is not notarized / verified. Kindly file a duly notarized and verified affidavit. 6. Vakalatnama is missing. Kindly upload the same. 7. Proof of Service is missing. Kindly upload the same. 8. Kindly fill in the details of all respondents in the online portal as per the Memo of Parties. 9. An extra duplicate PDF has been uploaded in the Proof of Service column. Kindly delete the duplicate document. **Note:** The matter has been filed in the wrong portal. This is an Interlocutory Application; however, it has been uploaded under the Petition portal. Kindly file the application in the appropriate portal.	RANJANA ROY GAWAI

32	6/15/2026	CA(A) Merger and Amalgamation(Companies Act)	71010204852026	JAKSON LIMITED VS NA	Sec. 230-232, Sec 234	6/25/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	Gursat
33	6/17/2026	Intervention Petition (IBC)	710102048732026	HARENDRA PRASAD SAHI VS EARTH GRACIA BUILDCON PRIVATE LIMITED	Sec 60(5)	6/25/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	Harsh Nath Tiwari
34	6/16/2026	Company Petition IB (IBC)	710102048562026	ODYSSEY ENERGY SOLUTIONS PRIVATE LIMITED VS HUSK POWER SYSTEMS PRIVATE LIMITED	IBC Under Sec 9	6/17/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	Khushi Sharma
35	6/15/2026	Company Petition IB (IBC)	710102048112026	AU SMALL FINANCE BANK LIMITED VS VANYA EDIBLE OILS & REFINERIES PRIVATE LIMITED	IBC under Sec 7	6/16/2026	section in the Index and ensure consistency throughout the filing. 2. Bookmarking is not in accordance with the index and page numbering. Kindly provide proper bookmarking as per the index with correct page numbers. 3. Proof of Service is missing. Kindly attach the same. 4. Signatures are required on every page of Form-1. Kindly ensure that all pages are duly signed. 5. Page No. 51 is not clear/readable. Kindly upload a legible copy of the said page. 6. True Copy endorsement and signatures are missing on the annexures. Kindly affix the same on all annexure pages. 7. Vakalatnama is not mentioned in the Index. Kindly incorporate the same in the Index with proper pagination. 8. Rs. 25/- Welfare Fee and Rs. 3/- Court Fee are missing on the Vakalatnama. Kindly affix the requisite fees in the designated space. 9. Page No. 396 is missing. Kindly upload the missing page and ensure proper pagination. 10. Master Data is missing. Kindly attach the same. 11. Form-B is missing. Kindly attach the same. 12. Form-2 is missing. Kindly attach the same. 13. IRP Certificate is missing. Kindly attach the same. 14. Board Resolution (BR) is missing. Kindly attach the same and re-upload the complete set of documents.	Zain Ahmed Khan
36	6/16/2026	Company Petition (Companies Act)	710102048642026	HIMESH JAIN VS MAHABHADRA HOLDING PVT LTD	Sec. 241(1),Sec. 242(4)	6/18/2026	**No. of Objections: -** 1. Improper Master Data has been filed. Kindly upload the latest and correct Master Data downloaded from the MCA website.	DIBYADYUTI BANERJEE
37	6/18/2026	Contempt Petition (IBC)	710102048892026	VEENU DRALL VS RAJIV HASIJA	Rule 11 of NCLT, 2016	6/15/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	VEENU DRALL
38	12/9/2025	Company Petition IB (IBC)	710102107982025	MPRS SHIPPING AND LOGISTICS PVT LTD VS AGROW ALLIED VENTURES PRIVATE LIMITED	IBC Under Sec 9	6/11/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	Satish
39	6/23/2026	Company Appeal(Companies Act)	710102049192026	MPRS SHIPPING AND LOGISTICS PVT LTD VS AGROW ALLIED VENTURES PRIVATE LIMITED	Sec 252 (3)	6/25/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	CS Sourabh
40	6/18/2026	Company Petition IB (IBC)	710102048872026	GEE EMM STEEL INDUSTRIES PRIVATE LIMITED VS INSTINCT INFRA AND POWER LIMITED	IBC Under Sec 9	6/19/2026	**No. of Objections: -** 1. OCR is missing in the annexure pages. Kindly apply OCR to all annexures and re-upload the corrected PDF. 2. Bookmarking is missing in Volume II and Volume IV as per the Index. Pagination is also missing. Kindly provide proper bookmarking and pagination and re-upload the corrected PDFs. 3. Proof of service is missing. Kindly upload the proof of service and re-file the matter.	RAKESH KUMAR
41	6/18/2026	Company Petition (Companies Act)	710102048912026	TRADEWELL HOLDINGS LIMITED VS RRP DEFENSE LIMITED	Sec. 59	6/24/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	SANYAM JAIN
42	6/18/2026	Company Petition (Companies Act)	710102048942026	SANJEEV SINHA VS EXCEL SYSTEMS ( INDIA ) PRIVATE LIMITED	Sec. 213	6/22/2026	**No. of Objections: -** 1. Kindly merge all documents in proper sequence as per the index. 2. Master Index is missing. Kindly provide the same. 3. The index does not match Volume-I. Kindly rectify the index accordingly. 4. Bookmarking and pagination are improper. Kindly provide proper bookmarking along with correct pagination. 5. Page Nos. 69, 178, and 180 are not clearly readable. Further, Page No. 85 is cut from the upper side. Kindly upload clear and complete copies of the said pages. 6. Index is missing in the uploaded PDF. Kindly attach the index and re-upload the PDF. 7. Page No. 87 is in Hindi. Kindly provide an English translation of the same. 8. MOA and AOA are missing in the PDF. Kindly upload the same.	Prateek
43	6/25/2026	Company Petition (Companies Act)	710102049982026	GOODLAND INDIA INFRACON PRIVATE LIMITED VS GURCHARAN SINGH LAU	Sec. 241(1)	6/25/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	NANDAN
44	6/23/2026	Company Petition IB (IBC)	710102049622026	TATA CAPITAL LIMITED VS BEST HAWK INFOSYSTEMS PRIVATE LIMITED	Section 95(1)	6/24/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	ARGUS PARTNERS
45	6/23/2026	CA(A) Merger and Amalgamation(Companies Act)	710102049512026	ONKAR EXIM PRIVATE LIMITED. VS BEST HAWK INFOSYSTEMS PRIVATE LIMITED	Sec. 230-232, Sec 234	6/24/2026	no or objections: - 1. bookmarking with numbering is missing in par 2. OCR missing 3. case type wrong in pdf. kindly correct it- CA(CAA) and case type year is missing in pdf 4. merge all document in volume-wise pdf 5. index is missing and create volume-wise index 6. memo of parties missing 7. list date and event missing 8. brief synopsis missing 9. ONKAR EXIM PRIVATE LIMITED- MOA pages are not clear 10. true copy and sign missed in annexure pages 11. consent affidavit page no-145 to 154 case type and notary missing 12. ONKAR RISHI PRIVATE LIMITED- MOA, AOA and Auditor Report missing 13. Rs. 25/- welfare fees, case type and pagination missing in both vakalatnama and kindly merge in volume-wise pdf 14. ONKAR EXIM PRIVATE	Jagmohan Singh Sethi
46	6/23/2026	Company Petition IB (IBC)	710102049612026	TATA CAPITAL LIMITED VS BEST HAWK INFOSYSTEMS PRIVATE LIMITED	Section 95(1)	6/24/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	ARGUS PARTNERS
47	6/24/2026	Company Petition IB (IBC)	710102049642026	MOHIT MITTAL AND OTHERS VS ABET BUILDCON PRIVATE LIMITED	IBC under Sec 7	6/23/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	KAMNA SINGH

48	6/27/2026	Company Petition IB (IBC)	710100050322026		KARIX MOBILE PRIVATE LIMITED VS AKIKO GLOBAL SERVICES LIMITED	IBC Under Sec 9, IBC Under Sec 9	6/29/2026	1. bookmarking compulsory with page numbering. 2. pagination incomplete in master index. 3. volume 1 and 2 separately index missing. 4. page no. 262 to 271 are wrong adjust.	Rahul
49	6/29/2026	Company Petition IB (IBC)	710102050742026		TATA CAPITAL LIMITED VS RATHI BARS LIMITED	IBC Under Sec 9	6/30/2026	**No. of Objections:** 1. Pagination is missing in the bookmarks as per the Index. Kindly rectify the bookmarks and ensure proper pagination. 2. Proof of Service is missing. Kindly upload the same. 3. ₹25 Welfare Stamp and ₹3 Court Fee Stamp are missing on the Vakalatnama. Kindly affix the requisite stamps and upload the corrected Vakalatnama. 4. OCR (Optical Character Recognition) is missing in the PDF. Kindly upload an OCR-enabled searchable PDF.	ARGUS PARTNERS
50	6/29/2026	Company Petition (Companies Act)	710102050622026		ASHOK MANCHANDA VS RIVIERA BAG MANUFACTURING LIMITED	Sec. 98(1), Application under any other provisions, Rule 11 of NCLT	6/30/2026	**No. of Objections:** 1. OCR is missing in the PDF. Kindly upload an OCR-enabled searchable PDF. 2. True Copy endorsement/signature is missing on the annexures. Kindly affix the True Copy endorsement/signature on all annexures. 3. Respondent's "Memorandum of Association (MOA)" and "Articles of Association (AOA)" are missing in the PDF. Kindly upload the same. 4. Pages "67 and 68" are missing in the PDF as per the Index. Kindly upload the missing pages. 5. Signatures are missing on every page of the Petition. Kindly sign all pages of the Petition and upload the corrected PDF.	NIHARIKA AHLUWALIA
51	6/29/2026	Company Petition IB (IBC)	710102050702026		POSHMARK ONLINE MARKETPLACE PRIVATE LIMITED VS RIVIERA BAG MANUFACTURING LIMITED	IBC Section 59	6/24/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in, ar4-nclt@nclt.gov.in	Gaurav Arora
52	7/1/2026	Company Appeal (Companies Act)	710102051552026		POSHMARK ONLINE MARKETPLACE PRIVATE LIMITED VS RIVIERA BAG MANUFACTURING LIMITED	Sec 252 (3) - By Government Body	7/2/2026	1. Remove the blank page (Page No. 25) from the PDF. 2. Affix the missing court fee stamp of ₹3 on the Vakalatnama. 3. Correct the jurisdiction mentioned in the document.	Gaurav Gupta
53	7/1/2026	Contempt Petition (IBC)	710102051312026		HANS RAJ BHOGRA LIQUIDATOR AUTO NEEDS INDIA PRIVATE LIMITED VS VIVECK GOEL	Rule 11 of NCLT, 2016	7/2/2026	No. of Objections: The case type is wrongly selected in both online portal and PDF. Kindly select Contempt Petition (IBC) as the correct case type. Brief synopsis is missing. Kindly upload the same. List of dates and events is missing. Kindly provide the same.	Aditya
54	5/25/2026	CA(A) Merger and Amalgamation (Companies Act)	710102042772026		GOPAL CORPCO LIMITED VS VIVECK GOEL	Sec. 230-232, Sec 234	6/25/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in, ar4-nclt@nclt.gov.in	Sandeep
55	5/18/2026	Interlocutory Application (I.B.C)	710102040632026	COMPANY PETITION IB (IBC)/264(PB)2023	UNION OF INDIA VS DINKAR T VENKATASUBRAMANIAN	Rule 11 of NCLT, 2016	6/24/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in, ar4-nclt@nclt.gov.in	Siddhartha
56	6/1/2026	Interlocutory Application (I.B.C)	710102044712026	COMPANY PETITION IB (IBC)/590(ND)2023	MR. GAURAV KAPOOR LIQUIDATOR VS NA	Rule 11 of NCLT, 2016	6/21/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in, ar4-nclt@nclt.gov.in	BINAY KUMAR MISHRA
57	6/4/2026	Interlocutory Application (I.B.C)	710102045532026	COMPANY PETITION IB (IBC)/1058(PB)2020	GAURAV SRIVASTAVA VS NA	Section 60(5)	6/5/2026	**No. of Objections:** 1. The main case number mentioned in the affidavit is incorrect. Further, "Indore Bench" has been wrongly mentioned in the heading. Kindly rectify the same and ensure consistency with the case record. 2. Petitioner's basic details are missing in the online portal. Kindly complete and update the same. 3. Pagination is missing in bookmarking. Kindly ensure proper pagination with complete and correct bookmarks before re-filing.	VEENU DRALL
58	6/5/2026	Company Appeal (IBC)	710102045922026	COMPANY PETITION IB (IBC)/269(ND)2025	VINOD KUMAR AGARWAL VS MS FIITJEE LTD	Section 60(5)/Rule 11	6/8/2026	**No. of Objections:** 1. Case type is incorrect in the online portal. Kindly select "Interlocutory Application" as the case type. 2. Bookmarking is missing in the PDF. Kindly provide proper bookmarking as per the Index. 3. An extra PDF has been uploaded. Kindly remove the duplicate/extra PDF. 4. The Petitioner and Respondent entries in the online portal are identical. Kindly rectify the same as per the Memo of Parties. 5. Memo of Parties is missing in the PDF. Kindly upload the same. 6. Affidavit of Petitioner No. 2 is missing in the PDF. Kindly upload the same. 7. Copy of the Vakalatnama is missing in the PDF. Kindly upload the same.	Srinivas
59	6/6/2026	Interlocutory Application (I.B.C)	710102046462026	COMPANY PETITION IB (IBC)/269(ND)2025	RAJASTHAN STATE INDUSTRIAL DEVELOPMENT AND INVESTMENT CORPORATION LIMITED RICO VS SHRIVALLABH PITTIE SOUTH WEST INDUSTRIES LIMITED IN LIQUIDATION	Rule 11 of NCLT, 2016	6/8/2026	**No. of Objections:** 1. Wrong jurisdiction. Kindly file the matter before the appropriate jurisdiction at "Mumbai".	Mitul Jain
60	6/6/2026	Interlocutory Application (I.B.C)	710102046262026	COMPANY PETITION IB (IBC)/194(ND)2025	MR VISHAL TYAGI VS SHRIVALLABH PITTIE SOUTH WEST INDUSTRIES LIMITED IN LIQUIDATION	Section 60(5)	6/8/2026	**No. of Objections:** 1. Memo of Parties is mismatched. Petitioner and Respondent entries are missing in the online portal. Kindly update the entries as per the Memo of Parties. 2. Kindly attach the correct affidavit corresponding to the Petitioner. 3. Signatures are missing on every page of the application. Kindly affix the signatures on all pages. 4. Separate Index for Volume-I is missing in the PDF. Kindly upload the same. 5. Page Nos. 34 to 40, 45 to 47, 49 to 55, 60 to 70, 76 to 84, 90 and 91 are in a vernacular language. Kindly provide the English translation of the same. 6. "True Copy" signatures are missing on the annexures. Kindly affix the same. 7. Page Nos. 73 and 93 are not readable. Kindly upload clear and legible copies. 8. ₹3/- court fee is missing on the Vakalatnama. Kindly affix the same.	Rohan Sharma
61	6/5/2026	Interlocutory Application (I.B.C)	710102045992026	COMPANY PETITION IB (IBC)/269(ND)2025	VINOD KUMAR AGARWAL VS MS FIITJEE LTD	Section 25A & Regulation 4A	6/8/2026	**No. of Objections:** 1. Section/Rule is mismatched in the online portal. Kindly select "Rule 11" in the online portal and rectify the defect. 2. Memo of Parties is missing from the Index. Kindly include the same in the Index and re-file. 3. Affidavit of Petitioner No. 2 is missing in the PDF. Kindly upload the same. 4. The Petitioner and Respondent details appearing in the online portal are identical. Kindly rectify the entries as per the Memo of Parties. 5. Vakalatnama is missing in the PDF. Kindly upload the same.	Srinivas
62	6/6/2026	Miscellaneous Application (IBC)	710102046362026	COMPANY PETITION IB (IBC)/20(PB)2025	PRUDENT ARC LIMITED VS TARUN OBEROI	Rule 11 of NCLT, 2016	6/8/2026	**No. of Objections:** 1. Memo of Parties is mismatched. Kindly correct the Petitioner's entry in the online portal as per the Memo of Parties. 2. Page Nos. 12 and 14 are in a vernacular language. Kindly provide the English translation of the same. 3. Case type is incorrect. Kindly select "I.A. (Interlocutory Application)" in the online portal.	Gursat
63	6/4/2026	Company Application (Companies Act)	710102045682026	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/15(ND)2025	ABILITIES INDIA PISTONS AND RINGS LIMITED VS TARUN OBEROI	Sec. 230-232 - Second Motion	6/4/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in, ar4-nclt@nclt.gov.in	Mohit Singhal
64	6/5/2026	Interlocutory Application (I.B.C)	710102045822026	COMPANY PETITION IB (IBC)/55(ND)2018	MS TIRATH RAM AHUJA PVT LTD VS AKME PROJECTS LIMITED	Sec 60(5)	6/5/2026	No. of Objections: - 1. ₹3/- court fee and ₹25/- welfare fund stamp are missing on the Vakalatnama. Kindly affix the same. 2. Basic details of Respondent No. 1 are missing in the online portal. Kindly update the same as per the memo of parties.	Tariq
65	6/5/2026	Restoration Application (Companies Act)	710102046002026	COMPANY APPEAL (COMPANIES ACT)/85(ND)2025	SHASHANK LAL VS AKME PROJECTS LIMITED	Rule 48	6/15/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in, ar4-nclt@nclt.gov.in	Anupam Rajesh Aggarwal

66	6/6/2026	Miscellaneous Application (IBC)	710102046382026	COMPANY PETITION IB (IBC)/17(PB)2025	PRUDENT ARC LIMITED VS ROBIN BARTHOLOMEW	Rule 11 of NCLT, 2016	6/8/2026	***No. of Objections: - ** 1. Case type is incorrect. Kindly select "Interlocutory Application" in the online portal. 2. Memo of Parties is mismatched. Kindly correct the Petitioner details in the online portal as per the Memo of Parties. 3. Pages 12 and 14 are in a vernacular language. Kindly provide the English translation of the same.	Gursat
67	6/8/2026	Interlocutory Application (I.B.C)	710102046632026	COMPANY PETITION IB (IBC)/22(PB)2018	SUTTA SINGH VS VALUE INFRA BUYER ASSOCIATION	Sec 60(5)	6/9/2026	***No. of Objections: - ** 1. Bookmarking has not been done as per the Index with proper pagination. Kindly rectify the same. 2. Memo of Parties is missing from the Index, PDF, and Bookmarking. Kindly upload and update the same accordingly. 3. Kindly fill the basic details of the Petitioner(s) and Respondent(s) in the online portal as per the Memo of Parties. 4. OCR is missing in the soft copy. Kindly provide a searchable/OCR-enabled PDF. 5. The application is not signed on every page. Kindly ensure that all pages of the application are duly signed. 6. "True Copy" signature is missing on the annexures. Kindly affix the required signatures on all annexure pages. 7. Page No. 58 is not readable. Kindly upload a clear and legible copy. 8. In the Proof of Service, ""LA. in CP 22/2018"" has been mentioned. Kindly correct the case number and mention ""LA. in CP (IB) 22/2018"".	Adv Rohit
68	6/9/2026	Company Application(Companies Act)	710102047012026	COMPANY PETITION (COMPANIES ACT)/71(ND)2022	JASPREET SINGH BATRA VS KANCHANPREET KAUR BATRA	Rule 11 of NCLT	6/9/2026	***No. of Objections: - ** 1. Section mismatch has been observed. Kindly mention "Rule 11" in the Index and PDF and ensure consistency with the filing details.	Sumesh
69	6/8/2026	Miscellaneous Application(Companies Act)	710102046692026	COMPANY PETITION (COMPANIES ACT)/183(ND)2021	UNION OF INDIA VS SATYA PAL CHADHA	Any other provision - Govt body	6/9/2026	***No. of Objections: - ** 1. The case type is incorrectly selected. Kindly select "Interlocutory Application" in the online portal. 2. Pagination is missing in the bookmarking. Kindly update the bookmarking with proper page numbers. 3. The memo of parties is mismatched. Kindly fill the respondent details in the online portal as per the memo of parties. 4. Signatures are missing on every page of the application. Kindly affix the required signatures. 5. The "True Copy" signature is missing on the annexures. Kindly affix the same on all annexures.	sfionclt
70	6/9/2026	Interlocutory Application (I.B.C)	710102047132026	COMPANY PETITION IB (IBC)/674(PB)2021	MS JASLEEN CHANDOK VS MR DEVENDER UMRAO	Sections 60(5)/Regulation 7, 8, 8A, 9, 12, 12A, 13, 14, 17(1)	6/15/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	VIPUL GROVER
71	6/9/2026	Interlocutory Application (I.B.C)	710102047092026	COMPANY PETITION IB (IBC)/674(PB)2021	MR JAIDEEP SINGH VS MR DEVENDER UMRAO	Sections 60(5)/Regulation 7, 8, 8A, 9, 12, 12A, 13, 14, 17(1)	6/14/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	VIPUL GROVER
72	6/9/2026	Interlocutory Application (I.B.C)	710102047062026	COMPANY PETITION IB (IBC)/674(PB)2021	MS DALBIR KAUR VS MR DEVENDER UMRAO	Sections 60(5)/Regulation 7, 8, 8A, 9, 12, 12A, 13, 14, 17(1)	6/9/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	VIPUL GROVER
73	6/9/2026	Interlocutory Application (I.B.C)	710102047182026	COMPANY PETITION IB (IBC)/674(PB)2021	MS PARMINDERKAUR VS MR DEVENDER UMRAO	Sections 60(5)/Regulation 7, 8, 8A, 9, 12, 12A, 13, 14, 17(1)	6/15/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	VIPUL GROVER
74	6/9/2026	Interlocutory Application (I.B.C)	710102047202026	COMPANY PETITION IB (IBC)/674(PB)2021	MS PARMINDERKAUR VS MR DEVENDER UMRAO	Sections 60(5)/Regulation 7, 8, 8A, 9, 12, 12A, 13, 14, 17(1)	6/9/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	VIPUL GROVER
75	6/10/2026	Interlocutory Application (I.B.C)	710102047352026	COMPANY PETITION IB (IBC)/57(ND)2026	CHARM INVESTMENTS PRIVATE LIMITED VS LR BUILDERS PRIVATE LIMITED	Rule 11 of NCLT, 2016	6/10/2026	***No. of Objections: - ** 1. Proper bookmarking with pagination is mandatory. Kindly provide bookmarks for all documents as per the index and ensure that the page numbers correspond correctly with the pagination. 2. The application is not signed on every page. Kindly ensure that all pages of the application are duly signed. 3. Kindly fill in the details of all respondents in the online portal, along with their basic particulars, as per the Memo of Parties. 4. The Vakalatnama has not been annexed with the petition/application. Kindly upload the same.	Palak
76	6/10/2026	Interlocutory Application (I.B.C)	710102047682026	COMPANY PETITION IB (IBC)/293(ND)2023	SHRIRAM ARC VS GURPREET KAUR ATWAL	Rule 11 of NCLT, 2016	6/11/2026	***No. of Objections: - ** 1. Pagination is missing in the bookmarks as per the Index. Kindly rectify the bookmarking and ensure that the page numbers correspond correctly with the Index. 2. Memo of Parties is missing in the Index, PDF, and bookmarks. Kindly upload the Memo of Parties and update the Index and bookmarks accordingly. 3. Kindly fill in the online details of the Petitioner(s) and Respondent(s) as per the Memo of Parties. 4. The ₹3 Court Fee stamp is missing on the Vakalatnama. Kindly affix the requisite Court Fee stamp and re-file the matter.	Sandhya Chawla
77	6/10/2026	Interlocutory Application (I.B.C)	710102047672026	COMPANY PETITION IB (IBC)/292(ND)2023	ADITYA BIRLA FINANCE LIMITED VS SURINDER SINGH ATWAL	Rule 11 of NCLT, 2016	6/11/2026	***No. of Objections: - ** 1. Pagination is missing in the bookmarks as per the Index. Kindly rectify the bookmarking and ensure that the page numbers correspond correctly with the Index. 2. Memo of Parties is missing from the Index, PDF, and bookmarks. Kindly include the Memo of Parties and update the Index and bookmarks accordingly. 3. Kindly fill in the online Petitioner and Respondent details as per the Memo of Parties. 4. The ₹3 Court Fee stamp is missing on the Vakalatnama. Kindly affix the requisite Court Fee stamp and re-file the matter.	Sandhya Chawla
78	6/10/2026	Interlocutory Application (I.B.C)	710102047662026	COMPANY PETITION IB (IBC)/289(ND)2023	ADITYA BIRLA FINANCE LIMITED VS RANJIT SINGH ATWAL	Rule 11 of NCLT, 2016	6/11/2026	Respected Sir/Madam, ***No. of Objections: - ** 1. Memo of Parties is missing in the PDF. Kindly annex the same. 2. Kindly annex the Amended Memo of Parties in the filing and update the PDF accordingly. 3. Pagination is missing in the bookmarks. Kindly rectify the bookmarking and ensure that the page numbers correspond correctly with the Index. 4. The ₹3 Court Fee stamp is missing on the Vakalatnama. Kindly affix the requisite Court Fee stamp and re-file the matter.	Sandhya Chawla
79	6/10/2026	Interlocutory Application (I.B.C)	710102047652026	COMPANY PETITION IB (IBC)/278(ND)2023	ADITYA BIRLA FINANCE LIMITED VS KARANVEER SINGH ATWAL	Rule 11 of NCLT, 2016	6/11/2026	***No. of Objections: - ** 1. Pagination is missing in the bookmarks as per the Index. Kindly rectify the bookmarking and ensure that the page numbers correspond correctly with the Index. 2. Memo of Parties is missing in the Index, PDF, and bookmarks. Kindly include the Memo of Parties and update the Index and bookmarks accordingly. 3. Kindly fill in the online details of the Petitioner(s) and Respondent(s) as per the Memo of Parties. 4. The ₹3 Court Fee stamp is missing on the Vakalatnama. Kindly affix the requisite Court Fee stamp and re-file the matter.	Sandhya Chawla

80	6/10/2026	Interlocutory Application (I.B.C)	710102047702026	COMPANY PETITION IB (IBC)/278(ND)2023	MILAN AGGARWAL VS CANARA BANK	Rule 11 of NCLT, 2016	6/11/2026	***No. of Objections: -** 1. Wrong jurisdiction. The soft copy of the petition mentions ***BEFORE THE NATIONAL COMPANY LAW TRIBUNAL, JAIPUR BENCH, JAIPUR*** and "Company Application No. (I.B.)-73/95/JPR/2024", indicating that the matter pertains to the Jaipur Bench. Kindly file the matter before the appropriate jurisdiction, i.e., ***NCLT Jaipur Bench***.	ISHAN UPADHAYA
81	6/10/2026	Interlocutory Application (I.B.C)	710102047762026	COMPANY PETITION IB (IBC)/882(ND)2020	LOGIX BLOSSOM GREENS WELFARE ASSOCIATION THROUGH ITS PRESIDENT BHARTI MALHOTRA VS ATUL MITTAL RESOLUTION PROFESSIONAL	Section 60(5)	6/11/2026	***No. of Objections: -** 1. Kindly correct the bookmarking in Volume-I as per the Index. In Volume-II, both the Index and bookmarking are missing. Kindly rectify the same. 2. Signature is missing in the application. Kindly sign and re-upload the document. 3. Page No. 56 is not in English. Kindly provide an English translation of the said page. 4. OCR is missing in the annexures. Kindly upload an OCR-enabled/searchable PDF. 5. ₹/- Court Fee is missing on the Vakalatnama. Kindly affix the requisite court fee and upload the corrected document.	PALLAVI PRATAP
82	6/3/2026	Interlocutory Application (I.B.C)	710102045482026	COMPANY PETITION IB (IBC)/1058(PB)2020	GAURAV SRIVASTAVA VS ATUL MITTAL RESOLUTION PROFESSIONAL	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	6/4/2026	***No. of Objections: -** 1. The main case number is mismatched. You have mentioned ***C.P. (IB)/1058(NB)/2020***; kindly remove ***NB*** and mention ***PB*** in the PDF. Further, the main case number is also incorrect in the affidavit, and ***Indore Bench*** has been wrongly mentioned in the heading. Kindly rectify the same. 2. Petitioner's basic details are missing in the online portal. Kindly update the same. 3. Page Nos. 86 to 89 are not readable. Kindly upload clear and legible copies. 4. The section mentioned in the online portal and the PDF is mismatched. Kindly correct the same. 5. OCR is missing on Page Nos. 75, 76, 89, and 90. Kindly upload an OCR-enabled PDF. 6. After Page Nos. 43 to 50, 55, 56, 59 to 62, 66, and 68 to 71, black pages have been attached. No page numbers or contents are visible. Kindly replace them with the correct pages. 7. In the main heading of the PDF, ***LA (IB) No. ____ (NB)/2026*** has been mentioned. Kindly replace ***NB*** with ***ND*** and correct the heading accordingly.	VEENU DRALL
83	6/3/2026	Interlocutory Application (I.B.C)	710102045492026	COMPANY PETITION IB (IBC)/1058(PB)2020	GAURAV SRIVASTAVA VS SHIV RAMAN DUGAL	Sec 66(1)	6/4/2026	***No. of Objections: -** 1. The main case number is mismatched. You have mentioned ***C.P. (IB)/1058(NB)/2020***; kindly remove ***NB*** and mention ***PB*** in the PDF. Further, the main case number is also incorrect in the affidavit, and ***Indore Bench*** has been wrongly mentioned in the heading. Kindly rectify the same. 2. Petitioner and Respondent basic details are missing in the online portal. Kindly update the same. 3. Page Nos. 86 to 89 are not readable. Kindly upload clear and legible copies. 4. The section mentioned in the online portal and the PDF is mismatched. Kindly correct the same. 5. OCR is missing on Page Nos. 58 to 137. Kindly upload an OCR-enabled PDF. 6. Page Nos. 132 and 134 are cut from the left side. Kindly upload clear and complete copies of the said pages.	VEENU DRALL
84	6/12/2026	Interlocutory Application (I.B.C)	710102047892026	COMPANY PETITION IB (IBC)/558(ND)2024	NAVNEET KUMAR GUPTA RESOLUTION PROFESSIONAL ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED VS SHIV RAMAN DUGAL	Application under any other provisions- IBC	6/12/2026	***No. of Objections: -** 1. Pages Nos. **142, 152, 156, 159, and 161** are not in English. Kindly provide the "English translation" of the said documents and upload the same. 2. The relevant "Section/Provision of Law" has not been mentioned in the "Index" and "Application". Kindly incorporate the appropriate section details and upload the corrected PDF.	ABHISHEK
85	6/12/2026	Interlocutory Application (I.B.C)	710102047882026	COMPANY PETITION IB (IBC)/300(PB)2020	RAMBHA GUPTA VS AJIT GYANCHAND JAIN	Sec 60(5)	6/12/2026	***No. of Objections: -** 1. The Prayer clause mentions "Condonation of Delay", whereas the "Index" and "Application" mention "Recall of Order". Kindly rectify the discrepancy and ensure that all documents reflect the correct relief sought. 2. If the present filing is for "Condonation of Delay", kindly annex the Condonation of Delay Application along with all supporting documents and upload the revised PDF. 3. The nature of the filing is not clear from the documents uploaded. Kindly clarify the purpose of the filing before re-submission. 4. Before re-filing, please visit or consult the concerned "Deputy Registrar (DR)" and "Assistant Registrar (AR), Registry", to avoid further defects and ensure proper filing.	ABHISHEK
86	6/10/2026	Interlocutory Application (I.B.C)	710102047692026	COMPANY PETITION IB (IBC)/462(ND)2023	PK VENKATESH RAJA VS UMESH SINGHAL RESOLUTION PROFESSIONAL OF SUPERTECH TOWNSHIP PROJECTS LIMITED	Sections 60(5)/Regulation 7, 8, 8A, 9, 12, 12A, 13, 14, 17(1)	6/11/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email <a href="mailto:dr1-nclt@nclt.gov.in">dr1-nclt@nclt.gov.in</a> , <a href="mailto:ar4-nclt@nclt.gov.in">ar4-nclt@nclt.gov.in</a>	Mohit Yadav
87	6/15/2026	Interlocutory Application (I.B.C)	710102048052026	COMPANY PETITION IB (IBC)/02(PB)2017	RAJ KUMAR SONI VS MR VIKRAM BAJAJ RESOLUTION PROFESSIONAL FOR AMR INFRASTRUCRE LIMITED	Sec 60(5)	6/16/2026	***No. of Objections: -** 1. Pages Nos. 294 and 298 are not readable. Kindly upload clear and legible copies of the said pages and re-upload the corrected PDF.	KARAN
88	6/15/2026	Interlocutory Application (I.B.C)	710102048082026	TRANSFER APPLICATION (IBC)/30(PB)2026	ANUJ GOYAL VS MOHIT CHAWLA RESOLUTION PROFESSIONAL	Rule 11 of NCLT, 2016	6/16/2026	***No. of Objections: -** 1. Memo of Parties is missing in the PDF. Kindly attach the same and re-upload the corrected PDF. 2. Signatures are missing on every page of the application. Kindly ensure that all pages of the application are duly signed. 3. True Copy signatures are missing on the annexures. Kindly affix True Copy signatures on all annexures. 4. Copy of the Vakalatnama is missing. Kindly attach the same in the PDF and re-upload the complete set of documents.	Isha Virmani
89	6/15/2026	Interlocutory Application (I.B.C)	710102048542026	COMPANY PETITION IB (IBC)/1076(ND)2019	RITU RASTOGI VS MOHIT CHAWLA RESOLUTION PROFESSIONAL	Section 21	6/17/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email <a href="mailto:dr1-nclt@nclt.gov.in">dr1-nclt@nclt.gov.in</a> , <a href="mailto:ar4-nclt@nclt.gov.in">ar4-nclt@nclt.gov.in</a>	Geetika Sharma
90	6/16/2026	Interlocutory Application (I.B.C)	710102048612026	COMPANY PETITION IB (IBC)/284(ND)2025	MR BRIJESH SINGH BHADAURIYA INTERIM RESOLUTION PROFESSIONAL FOR MS RAHEJA DEVELOPERS LIMITED VS MOHIT CHAWLA RESOLUTION PROFESSIONAL	Section 22	6/24/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email <a href="mailto:dr1-nclt@nclt.gov.in">dr1-nclt@nclt.gov.in</a> , <a href="mailto:ar4-nclt@nclt.gov.in">ar4-nclt@nclt.gov.in</a>	ABHISHEK
91	6/10/2026	Interlocutory Application (I.B.C)	710102047412026	COMPANY PETITION IB (IBC)/704(ND)2023	PRADEEP KUMAR KAUSHIK VS NIRLESH GUPTA	Section 19(2) / Regulation 30	6/10/2026	***No. of Objections: -** 1. Bookmarking is missing in the PDF and pagination is missing in the Index. Kindly provide proper bookmarking with page numbering and ensure that the Index pagination corresponds with the PDF. 2. Signatures are missing on every page of the application. Kindly ensure that all pages of the application are duly signed. 3. The file is incomplete as per the documents mentioned in the Index. Kindly upload the missing documents and ensure that the filing is complete in all respects.	PARMOD
92	6/17/2026	Interlocutory Application (I.B.C)	710102048722026	COMPANY PETITION IB (IBC)/300(PB)2020	AJIT GYANCHAND JAIN VS SARE GURUGRAM PRIVATE LIMITED	Rule 11 of NCLT, 2016	6/18/2026	***No. of Objections: -** 1. The section selected in the online portal does not match the filing. Kindly select "Section 60(5)" in the online portal and rectify the same. 2. Memo of Parties is missing. Kindly upload the same. 3. Page Nos. **43, 107 to 109, 185, 200 to 205, 291 to 296, and 354 to 357** are not readable. Kindly upload clear and legible copies of these pages. 4. Page Nos. **70, 73 to 76, 78, 110, 151, 154 to 157, 159, 173, 182 to 184, 231, 234, 237, 239, and 271** are in wrong alignment. Kindly correct the alignment and re-upload the PDF.	Prakash Legal Advisers
93	6/15/2026	Interlocutory Application (I.B.C)	710102048252026	COMPANY PETITION IB (IBC)/517(ND)2025	AMRITSAR TOWNSHIP PRIVATE LIMITED VS METCALFE PROPERTIES PRIVATE LIMITED	Sec 60(5)	6/17/2026	***No. of Objections: -** 1. Order dated 26.05.2026, as mentioned in the prayer, is missing in the PDF. Kindly upload and annex the said order and re-submit the filing.	ANAND

94	6/16/2026	Interlocutory Application (I.B.C)	710102048552026	COMPANY PETITION IB (IBC)/1076(ND)2019	RITU RASTOGI VS METCALFE PROPERTIES PRIVATE LIMITED	Section 21 (6A) (b) / Regulation 4A & 16A (2)	6/17/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	Geetika Sharma
95	6/17/2026	Interlocutory Application (I.B.C)	710102048772026	COMPANY PETITION IB (IBC)/825(ND)2024	RANDSTAD INDIA PRIVATE LIMITED VS VIJAY KUMAR GUPTA	Section 60(5)/Rule 11	6/17/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	Vijay Arora
96	4/17/2026	Miscellaneous Application (IBC)	710102030872026	COMPANY PETITION IB (IBC)/575(ND)2024	MR SUMIT SHARMA VS VIJAY KUMAR GUPTA	Application under any other provisions- IBC	6/14/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	MOHIT NANDWANI
97	6/19/2026	Interlocutory Application (I.B.C)	710102049062026	COMPANY PETITION IB (IBC)/304(PB)2024	STELLAR INVESTMENTS LIMITED VS KUSUM INFRASTRUCTURES PRIVATE LIMITED	Application under any other provisions- IBC	6/22/2026	**No. of Objections: -** 1. Memo of Parties is missing. Kindly upload the same. 2. Signature is missing on the application. Kindly ensure that the application is duly signed and upload the corrected copy. 3. Vakalatnama is missing. Kindly upload the duly executed Vakalatnama. 4. Kindly attach the "Additional Affidavit in compliance with the NCLT Order dated 13.05.2026" as an annexure to the main application. The said affidavit should be merged and uploaded in the same PDF along with the main application, forming a complete and continuous set of pleadings.	Uday Seth
98	6/19/2026	Interlocutory Application (I.B.C)	710102049072026	COMPANY PETITION IB (IBC)/2484(ND)2019	ANIL KUMAR MITTAL VS KUSUM INFRASTRUCTURES PRIVATE LIMITED	Regulation 44(2), Liquidation process Regulation, 2016	6/23/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	Alok
99	6/18/2026	Interlocutory Application (I.B.C)	710102048972026	COMPANY PETITION IB (IBC)/575(ND)2024	MR SUMIT SHARMA VS KUSUM INFRASTRUCTURES PRIVATE LIMITED	Application under any other provisions- IBC	6/19/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	Ranjan
100	6/16/2026	Interlocutory Application (I.B.C)	710102048572026	COMPANY PETITION IB (IBC)/866(PB)2018	PARAMJEET SINGH BHATIA LIQUIDATOR MARGRA INDUSTRIES LTD VS KUSUM INFRASTRUCTURES PRIVATE LIMITED	Regulation 44(2), Liquidation process Regulation, 2016	6/23/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	RAMESH
101	6/18/2026	Interlocutory Application (I.B.C)	710102048922026	COMPANY PETITION IB (IBC)/335(ND)2022	KARUR VYSYA BANK VS POOJA MALHOTRA	Section 123	6/15/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	Harshit Khare
102	6/19/2026	Interlocutory Application (I.B.C)	710102049022026	TRANSFER PETITION (IBC)/1(ND)2025	NITIN NARANG VS POOJA MALHOTRA	Section 22	6/23/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	Aman
103	6/23/2026	Interlocutory Application (I.B.C)	710102049172026	COMPANY PETITION IB (IBC)/1051(PB)2020	MUKESH KUMAR VS RAJESH KUMAR PARAKH	Sec 60(5)	6/23/2026	DD NOT SUBMITTED	MOHIT NANDWANI
104	6/23/2026	Interlocutory Application (I.B.C)	710102049372026	COMPANY PETITION IB (IBC)/462(ND)2023	MR NISHIT BHARAT SHAH VS MR UMESH SINGHAL RESOLUTION PROFESSIONAL OF SUPERTECH TOWNSHIP PROJECT LTD	Section 60(5)/Rule 11	6/23/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	Anand
105	6/23/2026	Interlocutory Application (I.B.C)	710102049292026	COMPANY PETITION IB (IBC)/45(ND)2025	VJENDER SHARMA VS ECONOMIC OFFENCES WING	Sec 60(5)	6/24/2026	1. page no 40,77,138, are in wrong alignment. 2. OCR required on every page in pdf. 3. one Rs court fee missed in vakalatnama 4. Point 5 e is missing in application	Vijender Sharma
106	6/19/2026	Interlocutory Application (I.B.C)	710102049012026	TRANSFER PETITION (IBC)/1(ND)2025	NITIN NARANG VS ECONOMIC OFFENCES WING	Section 12(2)	6/23/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	Aman
107	6/24/2026	Interlocutory Application (I.B.C)	710102049652026	COMPANY PETITION IB (IBC)/644(ND)2023	JALESH KUMAR GROVER RESOLUTION PROFESSIONAL FOR MS GRANDSTAR REALTY PVT LTD VS MR TARUN SHIENH	19(2)	6/25/2026	1. Bookmarking missed in pdf. 2. memo party mismatch, respondent entry missed in online portal as mentioned in memo party. 3. True copy sign missed in annexure. 4. page no 182, 185,194 are not readable. 5. page no 184 is in wrong alignment. 6. remove double pagination from vol.2	ABHISHEK
108	6/24/2026	Company Appeal (IBC)	710102049752026	COMPANY PETITION IB (IBC)/397(ND)2024	ADVIK AUTOCOMP PV T LTD VS HERO ELECTRIC VEHICLES PRIVATE LIMITED	Sec 42	6/29/2026	No. of Objections: - The List of Dates and Events is missing. Kindly upload the same. The Brief Synopsis is missing. Kindly upload the same. Kindly remove the main case parties from the online portal. Kindly remove the double pagination in the PDF. Pages 66 to 70 do not bear the "True Copy" endorsement and signature. Kindly affix the "True Copy" endorsement and sign the said pages.	Parinam
109	6/23/2026	Interlocutory Application (I.B.C)	710102049552026	COMPANY PETITION IB (IBC)/250(ND)2017	POOJA BAHRY LIQUIDATOR VS HERO ELECTRIC VEHICLES PRIVATE LIMITED	Application under any other provisions- IBC	6/17/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	Pooja Bahry
110	6/24/2026	Interlocutory Application (I.B.C)	710102049742026	COMPANY PETITION IB (IBC)/81(ND)2025	CFM ASSET RECONSTRUCTION PRIVATE LIMITED VS SAPAN MOHAN GARG	Section 22, 27	6/25/2026	No. of Objections: - 1.Respondent's basic details are missing on the online portal. Kindly update the same. 2.Page No. 184 is not readable. Kindly upload a clear and legible copy. 3.Page No. 188 is in incorrect alignment. Kindly rectify and re-upload the page. 4.Pages No. 199 and 200 are in Hindi. Kindly provide and upload the English translated copies. 5.True copy signatures are missing on the annexures. 6.Kindly sign all annexure pages and refile accordingly.	Meghna
111	6/25/2026	Company Application(Companies Act)	710102049972026	COMPANY PETITION (COMPANIES ACT)/178(ND)2019	INDRESH UPADHYAY ADMINISTRATOR CP WORLD LINES PVT LTD VS SANDEEP ANAND	Rule 11 of NCLT	6/24/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	Gaurav Singh
112	6/23/2026	Interlocutory Application (I.B.C)	710102049592026	COMPANY PETITION IB (IBC)/239(ND)2026	SATYENDRA PRASAD KHORANIA RESOLUTION PROFESSIONAL. SITARAM PINTS PVT LTD VS SANDEEP ANAND	Application under any other provisions- IBC	6/23/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	Amol
113	6/23/2026	Interlocutory Application (I.B.C)	710102049462026	COMPANY PETITION IB (IBC)/299(ND)2019	DEEPIKA BHUGRA PRASAD LIQUIDATOR PARIVARTAN BUILDTech PRIVATE LIMITED VS SANDEEP ANAND	Application under any other provisions- IBC	6/24/2026	1. bookmarking missed in pdf 2. Petitioners; basic details missed in online portal. 3. True copy sign missed in annexure. 4. three rs court fees and 25rs welfare ticket missed in vakalatnama.	Rahul Gupta

114	6/24/2026	Interlocutory Application (I.B.C)	710102049722026	COMPANY PETITION IB (IBC)/188(ND)2025	SAMRVIR BIOTECH PRIVATE LIMITED VS CLENSTA INTERNATIONAL PRIVATE LIMITED	Rule 11 of NCLT, 2016	6/25/2026	No. of Objections: - 1.Indexing, pagination, and bookmarking are mandatory in the PDF. Kindly rectify the same. 2.Kindly remove the extra PDF uploaded on the online portal. 3.Memo of Parties, Affidavit, copy of Vakalatnama, Proof of Service, and other remaining documents have not been uploaded. Kindly upload all documents. 4.The file is incomplete. Only seven pages have been uploaded in the PDF. Kindly rectify the defect and upload the complete and correct PDF.	MANA SINGH
115	6/23/2026	Interlocutory Application (I.B.C)	710102049222026	COMPANY PETITION IB (IBC)/336(ND)2022	KARUR VYSA BANK VS HEAVENT SUDHIR MALHOTRA	Section 123	6/23/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	Harshit Khare
116	6/24/2026	Interlocutory Application (I.B.C)	710102049632026	COMPANY PETITION IB (IBC)/1081(PB)2020	SUMIT BATHLA THROUGH POWER OF ATTORNEY HOLDER SH SUSHIL BATHLA VS RAJESH KUMAR PARAKH	Sec 60(5)	6/24/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	Nilotpal Shyam
117	6/25/2026	Interlocutory Application (I.B.C)	710102049892026	COMPANY PETITION IB (IBC)/272(PB)2017	ARVIND GARG LIQUIDATOR OF MOSER BAER SOLAR LIMITED VS RAJESH KUMAR PARAKH	Regulation 44(2), Liquidation process Regulation, 2016	6/29/2026	No. of Objections: - The Petitioner's Affidavit is missing in the PDF. Kindly attach the same and re-upload the corrected PDF.	Arvind Garg
118	6/23/2026	Interlocutory Application (I.B.C)	710102049472026	COMPANY PETITION IB (IBC)/542(PB)2022	POOJA BAHRY LIQUIDATOR VS RAJESH KUMAR PARAKH	Application under any other provisions- IBC	6/17/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	Pooja Bahry
119	6/26/2026	Interlocutory Application (I.B.C)	710102050192026	COMPANY PETITION IB (IBC)/488(ND)2021	INTEC CAPITAL LIMITED VS CHITRESH LATHER	Sec 60(5)	6/30/2026	**No. of Objections:** 1. Pages **27, 28, and 29** are not readable. Kindly upload clear and legible copies. 2. Page **31** is in incorrect alignment. Kindly rectify the alignment. 3. OCR (Optical Character Recognition) is missing in the PDF. Kindly upload an OCR-enabled searchable PDF. 4. Page **30** is in a language other than English. Kindly provide the English translation.	Manish
120	6/25/2026	Interlocutory Application (I.B.C)	710102050022026	COMPANY PETITION IB (IBC)/595(ND)2023	ASHOK KUMAR GULLA VS CHITRESH LATHER	Sec 30	6/29/2026	**No. of Objections:** 1. Petitioner's basic details are missing in the online portal. Kindly update the Petitioner's complete basic details in the online portal. 2. Pagination is missing in the Index as well as the PDF. Kindly provide proper pagination throughout. 3. Bookmarking with proper pagination is mandatory for all volumes. Kindly rectify the same. 4. Two sections have been mentioned in the PDF; however, the prescribed fee has been paid for only one section. Kindly make the payment for the remaining section and upload proof of payment. 5. Separate Volume-wise indexes have not been provided. Kindly provide a separate Index for each volume. 6. Some pages in Volume-I are not legible. Kindly upload clear and readable copies of the affected pages. 7. True Copy endorsement/signature is missing on the annexures. Kindly affix the True Copy endorsement/signature on all annexure pages. 8. Annexures A/1 and A/2 contain incorrect pagination. Kindly rectify the pagination. 9. The case type has been incorrectly selected. Kindly select "Interlocutory Application (Plan)" in the online portal. 10. Some pages in Volume-III are in Punjabi. Kindly provide an English translation of those pages. 11. OCR is required on every page	Kritya Sinha
121	6/23/2026	Restoration Application (IBC)	710102049282026	COMPANY PETITION IB (IBC)/190(PB)2017	MIS REGIONAL PROVIDENT FUND COMMISSIONER DELHI E THROUGH ASSISTANT P F COMMISSIONER LEGAL VS ERA INFRA ENGINEERING LIMITED	Rule 11 of NCLT, 2016	6/25/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	SHIVANATH MAHANTA
122	6/26/2026	Interlocutory Application (I.B.C)	710102050062026	COMPANY PETITION IB (IBC)/259(ND)2026	MANISH SANTOSH BUCHASIA RP OF SHALINI PRASHANT GOEL PERSONAL GUARANTOR OF FAITH LUMBER PRIVATE LIMITED VS SHALINI PRASHANT GOEL PERSONAL GUARANTOR OF FAITH LUMBER PRIVATE LIMITED	Application under any other provisions- IBC	6/30/2026	1. Pagination missed in bookmarking. 2. Section missed in index. 3. Twenty five Rs welfare ticket missed in vakalatnama. 4. Page no 11 to 14 true copy sign missed	Neel Vasant
123	6/26/2026	Interlocutory Application (I.B.C)	710102050082026	COMPANY PETITION IB (IBC)/676(ND)2024	EPFO VS SHALINI PRASHANT GOEL PERSONAL GUARANTOR OF FAITH LUMBER PRIVATE LIMITED	Sections 60(5)/Regulation 13	6/30/2026	**No. of Objections:** 1. Petitioner's and Respondent's basic details are missing on the online portal. Kindly update the required details. 2. True Copy endorsement/signature is missing on the annexures. Kindly affix the True Copy endorsement/signature on all annexures. 3. Pages **62 to 64** are in incorrect alignment. Kindly rectify the alignment. 4. ₹3 Court Fee Stamp and ₹25 Welfare Stamp are missing on the Vakalatnama. Kindly affix the requisite stamps and upload the corrected Vakalatnama.	Kanhaiya
124	6/23/2026	Interlocutory Application (I.B.C)	710102049402026	COMPANY PETITION IB (IBC)/461(ND)2024	AXIS BANK LIMITED COC MEMBER OF CORPORATE DEBTOR VS SHALINI PRASHANT GOEL PERSONAL GUARANTOR OF FAITH LUMBER PRIVATE LIMITED	22(3)(b)	6/22/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	Rakesh Gupta
125	6/26/2026	Interlocutory Application (I.B.C)	710102050272026	COMPANY PETITION IB (IBC)/530(ND)2023	MAHESH GARG VS MR SANJEET KUMAR SHARMA RESOLUTION PROFESSIONAL FOR MS VARDHMAN INFRADEVELOPERS PVT LTD	Sec 60(5)	6/30/2026	**No. of Objections:** 1. Pages **118, 210, 278, 287, 299, 327, 328, 333, 341, 353, 414, 415, 430, 460, 461, 465, 466, and 499** are in incorrect alignment. Kindly rectify the alignment. 2. Pages **309, 310, and 399** are not readable. Kindly upload clear and legible copies. 3. Pages **311 and 312** are in a language other than English. Kindly provide the English translation.	ABHISHEK
126	6/26/2026	Interlocutory Application (I.B.C)	710102050222026	COMPANY PETITION IB (IBC)/637(ND)2025	AJAY GULATI RP IN THE PGIRP OF PRADEEP TAYAL VS MR PRADEEP TAYAL	Application under any other provisions- IBC	6/29/2026	**No. of Objections:** 1. Pages No. 23 and 35 are not legible. Kindly upload clear and readable copies of these pages.	HARSH GURBANI
127	6/26/2026	Interlocutory Application (I.B.C)	710102050292026	COMPANY PETITION IB (IBC)/530(ND)2023	MAHESH GARG VS SANJEET KUMAR SHARMA	Sec 60(5)	6/30/2026	1. As per the Memo of Parties, there are 116 petitioners; however, only 2 affidavits have been filed. Kindly attach the affidavits of the remaining petitioners in the PDF. 2. page no 112,204,272,281,293,321,322,327,335,347, 408,409, 424, 454,455, 459,460,493, are in wrong alignment. 3. page no 303,304,393, are not readable. 4. Page no 305,306 need English translation. 5. Kindly remove the extra index after page no 353 in vol.3.	ABHISHEK
128	6/26/2026	Interlocutory Application (I.B.C)	710102050212026	COMPANY PETITION IB (IBC)/468(PB)2024	PRAVEEN KUMAR RATHI VS MANOJ KUMAR ANAND INTERIM RESOLUTION PROFESSIONAL OF PARSVNATH DEVELOPERS LIMITED	Sec 60(5)	6/30/2026	**No. of Objections:** 1. Kindly correct the bookmarks in accordance with the Index. Proper pagination is also required in the bookmarks. 2. OCR (Optical Character Recognition) is required on every page of the PDF. Kindly upload an OCR-enabled searchable PDF. 3. Pages **60, 62, 84, 92 to 96, 179, 181, and 184** are not readable. Kindly upload clear and legible copies.	Anuj Tiwari

129	6/29/2026	Interlocutory Application (I.B.C)	710102050522026	COMPANY PETITION IB (IBC)/235(ND)2025	KUNWARPREET SINGH RESOLUTION PROFESSIONAL VS MANOJ KUMAR ANAND INTERIM RESOLUTION PROFESSIONAL OF PARSVNATH DEVELOPERS LIMITED	Rule 11 of NCLT, 2016	6/30/2026	**No. of Objections:** 1. Page **25** is in incorrect alignment. Kindly rectify the alignment. 2. Kindly remove the extra PDF and upload the correct set of documents.	Kunwarpreet Singh
130	6/27/2026	Interlocutory Application (I.B.C)	710102050462026	COMPANY PETITION IB (IBC)/62(ND)2026	KRISHNA CONSTELLATION PRIVATE LIMITED VS KRISHNA CONSTELLATION PRIVATE LIMITED	Rule 11 of NCLT, 2016	6/30/2026	**No. of Objections:** 1. Pagination is missing in the bookmarks. Kindly update the bookmarks with proper pagination. 2. The **Memo of Parties** is missing from the bookmarks and the index. Kindly include it in both. 3. Payment is due under **Section 49**. Kindly make the requisite payment and upload proof of payment. 4. Signatures are missing on the Application pages. Kindly sign all the relevant pages and upload the corrected PDF. 5. The date is missing on the Vakalatnama. Kindly mention the date and upload the corrected Vakalatnama.	Shipra Bhardwaj
131	6/27/2026	Interlocutory Application (I.B.C)	710102050412026	COMPANY PETITION IB (IBC)/239(PB)2023	JYOTI BERRY VS MANINDRA TIWARI RESOLUTION PROFESSIONAL	Section 60(5)/Rule 11	6/30/2026	**No. of Objections:** 1. The date is missing on the Vakalatnama. Kindly mention the date and upload the corrected Vakalatnama. 2. Proof of Service is required. Kindly upload the same.	Manu Chaturvedi
132	6/28/2026	Interlocutory Application (I.B.C)	710102050492026	COMPANY PETITION IB (IBC)/62(ND)2026	NAMAM INFRA ENGINEERING PRIVATE LIMITED VS KRISHNA CONSTELLATION PRIVATE LIMITED	Rule 11 of NCLT, 2016, Sec 49(2)	6/30/2026	**No. of Objections:** 1. Pagination is missing in the bookmarks. Kindly update the bookmarks with proper pagination. 2. The **Memo of Parties** is missing from the bookmarks and the index. Kindly include it in both. 3. Payment is due under **Section 49**. Kindly make the requisite payment and upload proof of payment. 4. The date is missing on the Vakalatnama. Kindly mention the date and upload the corrected Vakalatnama.	Shipra Bhardwaj
133	6/29/2026	Interlocutory Application (I.B.C)	710102050512026	COMPANY PETITION IB (IBC)/448(PB)2017	MS MANISHA RAWAT VS NA	Sec 60(5)	6/23/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	Sastira Legal
134	6/30/2026	Interlocutory Application (I.B.C)	710102050772026	COMPANY PETITION IB (IBC)/574(ND)2021	STATE BANK OF INDIA VS ANGSUMAN DUTTA	Rule 11 of NCLT, 2016	7/1/2026	Objection: Bookmarking is missing in the PDF.	YASHWANT
135	6/29/2026	Company Appeal (IBC)	710102050672026	COMPANY PETITION IB (IBC)/456(ND)2018	VARUN PURI VS UNIVERSAL BUILDWELL PVT LTD	Sec 60(5)	6/30/2026	**No. of Objections:** 1. Pagination is missing in the bookmarks. Kindly update the bookmarks with proper pagination. 2. The case type has been selected incorrectly. Kindly select **Interlocutory Application** on the online portal. 3. **Respondent No. 2** has not been entered on the online portal. Kindly update the Respondent details accordingly. 4. The **Notary attestation and date** are missing in the Affidavit. Kindly complete the Affidavit with the Notary attestation and date, and upload the corrected copy.	Achal Gupta
136	6/29/2026	Interlocutory Application (I.B.C)	710102050692026	COMPANY PETITION IB (IBC)/456(ND)2018	BRIJESH SINGH BHADAURIYA VS ASHOK KUMAR	Section 19(2) / Regulation 30	6/30/2026	1. Jurisdiction is wrong, kindly file in Allahabad Bench.	KARAN
137	6/30/2026	Interlocutory Application (I.B.C)	710102050802026	COMPANY PETITION IB (IBC)/401(ND)2017	JAGAT SINGH VS AKASH SINGHAL	Sec 60(5)	7/1/2026	1 Order is missed as per mention in prayer. 2 sign missed in application.	Prakash Legal Advisers
138	6/29/2026	Interlocutory Application (I.B.C)	710102050562026	COMPANY PETITION IB (IBC)/95(ND)2025	VIVRITI CAPITAL LIMITED VS MR RAM KUMAR ADVINISTRATOR OF AVIOM INDIA APPLICANT HOUSING FINANCE PVT LTD	Rule 11 of NCLT, 2016	6/30/2026	**No. of Objections:** 1. Payment is due under **Rule 153**. Kindly make the requisite payment and upload proof of payment. 2. ₹25 Welfare Stamp and ₹3 Court Fee Stamp are missing on the Vakalatnama. Kindly affix the requisite stamps and upload the corrected Vakalatnama.	Prarful
139	6/30/2026	Interlocutory Application (I.B.C)	710102050782026	COMPANY PETITION IB (IBC)/609(ND)2021	STATE BANK OF INDIA VS YOGESH KUMAR BHATIA	Rule 11 of NCLT, 2016	7/1/2026	1. Bookmarking missed in pdf.	YASHWANT
140	6/29/2026	Interlocutory Application (I.B.C)	710102050662026	COMPANY PETITION IB (IBC)/997(ND)2019	RAKESH KUMAR JAIN INSOLVENCY PROFESSIONAL ORCHID SALON SERVICES PVT LTD VS YOGESH KUMAR BHATIA	Rule 11 of NCLT, 2016	6/30/2026	1. The section is missing in the Index. 2. Pagination is missing in the Bookmarking.	MANOJ
141	6/29/2026	Interlocutory Application (I.B.C)	710102050542026	COMPANY PETITION IB (IBC)/62(ND)2026	NAMAM INFRA ENGINEERING PRIVATE LIMITED VS KRISHNA CONSTELLATION PRIVATE LIMITED	Rule 11 of NCLT, 2016	6/30/2026	Pagination is missing in the bookmarking. The memo of parties is missing from the PDF. Two sections have been mentioned in the PDF; however, the fee has been paid for only one section. The fee for the remaining section is still due. Kindly delete the extra PDF. The section selected in the online portal is incorrect. Kindly select **Application under Any Other Provision**. The **True Copy** endorsement is missing from the annexure. The date is missing on the Vakalatnama.	Shipra Bhardwaj
142	6/29/2026	Interlocutory Application (I.B.C)	710102050682026	COMPANY PETITION IB (IBC)/60(PB)2018	DINESH SOOD VS KRISHNA CONSTELLATION PRIVATE LIMITED	Application under any other provisions- IBC	6/30/2026	1. The signature is missing on the application. Kindly sign and re-upload the application. 2. The **True Copy** signature is missing on the annexures. Kindly sign all annexures accordingly. 3. The **₹3 court fee** is missing on the Vakalatnama. Kindly affix the requisite court fee. 4. The **Memo of Parties** has not been included in the bookmarking. Kindly add it to the bookmarks. 5. The documents mentioned at **Serial No. 1** of the index have been clubbed together. Kindly separate and list each document individually in the proper sequence.	Sanwal
143	6/29/2026	Restoration Application (IBC)	710102050572026	COMPANY PETITION IB (IBC)/26(ND)2023	RAVI KOUL VS VARUN GOEL	Application under any other provisions- IBC	6/30/2026	1. The case type has been selected incorrectly. Kindly select **Interlocutory Application** as the case type. 2. Two different documents have been uploaded in a single PDF. Kindly upload each document as a separate PDF file. 3. The section mentioned in both the online portal and the PDF is incorrect. Kindly select and mention **Rule 11** in the **Recall of Order** application. 4. The **True Copy** signature is missing on pages **27 to 37**. Kindly sign and upload the corrected pages. 5. For the **Condonation of Delay** application, kindly attach the condonation application/document as a separate file.	Kunal Malik
144	6/30/2026	Interlocutory Application (I.B.C)	710102050792026	COMPANY PETITION IB (IBC)/401(ND)2017	JAGAT SINGH VS AKASH SINGHAL	Sec 60(5)	7/1/2026	Objection No. 1: The application must be signed on every page.	Prakash Legal Advisers
145	6/30/2026	Restoration Application (IBC)	710102051012026	TRANSFER APPLICATION (IBC)/27(PB)2026	KAIRAV ANIL TRIVEDI ERSTWHILE RP OF JITENDRA KIKAVAT VS JITENDRA KIKAVAT	Rule 11 of NCLT, 2016	7/1/2026	**No. of Objections:** 1. **The section selected on the online portal does not match the section mentioned in the PDF. Rule 11 has been selected on the online portal, whereas Section 48 is mentioned in the PDF. Kindly ensure uniformity by mentioning the same section in both places.** 2. **The main case number mentioned on the online portal is TA (IBC)/27(PB)2026; however, (IBC) has not been mentioned in the main case title in the PDF, which reads "TRANSFER APPLICATION No. 27 OF 2026." Kindly rectify the main case title in the PDF to match the online portal.** 3. **Kindly select the case type as "Restoration Application (IBC)" on the online portal.**	KAIRAV ANIL TRIVEDI ADVOCATE
146	6/30/2026	Interlocutory Application (I.B.C)	710102050982026	COMPANY PETITION IB (IBC)/647(ND)2023	DEBASHIS NANDA VS JITENDRA KIKAVAT	Section 60(5)/Rule 11	7/1/2026	**No. of Objections:** 1. **The Memo of Parties is missing in the PDF. Kindly upload the complete PDF with the Memo of Parties.** 2. **The section selected on the online portal is incorrect. Kindly select Rule 11.** 3. **The counsel details are incomplete in the Index and the PDF. Kindly provide the complete counsel details.** 4. **OCR has not been applied to the PDF. Kindly apply OCR to every page of the PDF and re-upload the corrected file.**	Gaurav Joshi
147	6/30/2026	Interlocutory Application (I.B.C)	710102050992026	COMPANY PETITION IB (IBC)/648(ND)2023	DEBASHIS NANDA VS JITENDRA KIKAVAT	Section 60(5)/Rule 11	7/1/2026	**No. of Objections:** 1. **The Memo of Parties is missing in the PDF. Kindly include the Memo of Parties and upload the corrected PDF.** 2. **The section selected on the online portal is incorrect. Kindly select Rule 11.** 3. **The counsel details are incomplete in the Index as well as the PDF. Kindly provide the complete counsel details.** 4. **OCR has not been applied to the PDF. Kindly apply OCR to every page of the PDF and re-upload the corrected file.**	Gaurav Joshi

148	6/30/2026	Interlocutory Application (I.B.C)	710102050962026	COMPANY PETITION IB (IBC)/646(ND)2023	DEBASHIS NANDA VS JITENDRA KIKAVAT	Section 60(5)/Rule 11	7/1/2026	""No. of Objections:"" 1. ""The Memo of Parties is missing in the PDF. Kindly include the Memo of Parties and upload the corrected PDF."" 2. ""The section selected on the online portal is incorrect. Kindly select Rule 11."" 3. ""The counsel details are incomplete in the Index and the PDF. Kindly provide the complete counsel details."" 4. ""OCR has not been applied to the PDF. Kindly apply OCR to every page of the PDF and upload the corrected file.""	Gaurav Joshi
149	6/30/2026	Interlocutory Application (I.B.C)	710102050892026	COMPANY PETITION IB (IBC)/343(PB)2019	UTTARAKHAND POWER CORPORATION LIMITED VS MS MARINAINDIA TRAEXIM PVT LTD	Rule 11 of NCLT, 2016	6/25/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	SONAM
150	6/30/2026	Interlocutory Application (I.B.C)	710102050872026	COMPANY PETITION IB (IBC)/773(ND)2024	MILLENNIUM CITY EXPRESSWAYS PRIVATE LIMITED VS C P ARORA ENGINEERS CONTRACTORS PRIVATE LIMITED	Rule 11 of NCLT, 2016	7/1/2026	""No. of Objections:"" 1. ""The Memo of Parties is missing in the Index, PDF, and bookmarks. Kindly include the Memo of Parties in all the above and re-upload the corrected file.""	Rashi Anand
151	6/30/2026	Interlocutory Application (I.B.C)	710102050862026	COMPANY PETITION IB (IBC)/126(ND)2023	AIRTECH AIRCONDITIONERS VS PARNIKA COMMERCIAL AND ESTATES PRIVATELIMITED	Sec 60(5)	7/1/2026	""No. of Objections:"" 1. ""Pagination is missing in the bookmarks. Kindly include proper pagination in the bookmarks and re-upload the corrected PDF."" 2. ""The main case number is missing on Page No. 1. Kindly incorporate the same."" 3. ""The section is missing in the Index. Kindly mention the correct section in the Index."" 4. ""Kindly attach a copy of the reply in the PDF."" 5. ""The application is not signed. Kindly ensure the signature is affixed on the application and upload the corrected document.""	CHANDREYEE MAITRA
152	6/30/2026	Interlocutory Application (I.B.C)	710102050882026	COMPANY PETITION IB (IBC)/773(ND)2024	MILLENNIUM CITY EXPRESSWAYS PRIVATE LIMITED VS C P ARORA ENGINEERS CONTRACTORS PRIVATE LIMITED	Sec 60(5)	7/1/2026	""No. of Objections:"" 1. ""Page No. 13 has incorrect alignment as per the PDF. Kindly correct the alignment and re-upload the rectified document."" 2. ""The Memo of Parties is missing in the Index, PDF, and bookmarks. Kindly include the same in all and re-upload the corrected file."" 3. ""The copy of the Vakalatnama has not been annexed in the PDF. Kindly attach the Vakalatnama and upload the corrected document.""	Rashi Anand
153	6/30/2026	Interlocutory Application (I.B.C)	710102051222026	COMPANY PETITION IB (IBC)/470(ND)2025	TRINITY SERVICES VS VENUS BUILDTECH INDIA PRIVATE LIMITED	IBC Under Sec 9	7/1/2026	Objections: The case type is incorrect. Kindly select Restoration Application (IBC) as the case type. The section selected in the online portal is incorrect. Kindly select Section 9. Bookmarking is mandatory as per the Index and should include proper pagination. The application must be signed on every page. The section is not mentioned in the Index. The ₹25 Welfare Stamp and ₹3 Court Fee Stamp are missing on the Vakalatnama. The date is missing on the Vakalatnama.	Raymond
154	6/30/2026	Interlocutory Application (I.B.C)	710102051162026	COMPANY PETITION IB (IBC)/594(PB)2023	CMA SANDEEP GOEL RESOLUTION PROFESSIONAL VS VENUS BUILDTECH INDIA PRIVATE LIMITED	Sec 60(5)	7/1/2026	Objection: In IA 957/2026, the reply/condonation application has not been annexed in the soft copy.	MITAL AND MITAL
155	7/1/2026	Interlocutory Application (I.B.C)	710102051252026	COMPANY PETITION IB (IBC)/457(ND)2022	VINAY KUMAR VS VIVEK BANSAL IRP	Section 60(5)	7/2/2026	1. page no 38, 47 to 53, 85,87,102,108 to 110,118,121, 139 to 142,146,157, 168 to 171,184,185 are not readable. 2. page no 79,101, 148, are in wrong alignment. 3. page no 100,106,120,135, need Translation copy. 4. vol.1 and 2 separate index mandatory in pdf. 5. page no 137 need Hindi to English translation. 6. court fees and welfare ticket paste on blank space in vakalatnama.	Arun
156	6/30/2026	Interlocutory Application (I.B.C)	710102050952026	COMPANY PETITION IB (IBC)/1144(ND)2019	ARCK RESOLUTION PROFESSIONAL LLP THROUGH ITS DESIGNATED PARTNER MR ANIL KOHLI LIQUIDATOR FOR EKDANT BUILDTECH PRIVATE LIMITED VS VIVEK BANSAL IRP	Sec 54(1)	7/1/2026	Objections: The section has been incorrectly selected in the online portal and PDF. Section 54 has been selected, which pertains to dissolution. Kindly rectify the same. Pages 69, 70, and 71 are in Hindi. English translated copies are required. The main case year is mismatched in the Index and Memo of Parties.	KARAN KOHLI
157	7/1/2026	Interlocutory Application (I.B.C)	710102051292026	COMPANY PETITION IB (IBC)/985(ND)2020	VIKRAM VISHAL MINHAS BT VS VIVEK BANSAL IRP	Rule 11 of NCLT, 2016	7/1/2026	Objection: Pagination is missing in the bookmarking.	JAGNEET SINGH
158	7/1/2026	Miscellaneous Application (IBC)	710102051302026	COMPANY PETITION IB (IBC)/1756(PB)2018	KADIMI INTERNATIONAL PVT LTD VS ANJU AGARWAL	Rule 11 of NCLT, 2016	6/25/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	AMIT BHAGAT
159	7/1/2026	Restoration Application (IBC)	710102051242026	COMPANY PETITION IB (IBC)/353(ND)2025	ASREC INDIA LIMITED VS ANJU AGARWAL	Rule 11 of NCLT, 2016	7/2/2026	1. The section mentioned in the online portal and the PDF is incorrect. Kindly select ""Rule 11"" and rectify the same in both the online portal and the PDF. 2. The content on pages ""45"" and ""63"" is misaligned. Kindly correct the alignment on both pages. If this is intended as client feedback or an official review comment, I can also make it more formal.	Mishra Legals
160	7/1/2026	Company Application(Companies Act)	710102051382026	COMPANY APPEAL(COMPANIES ACT)/54(ND)2026	HI TECH THREADS INDIA PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT DELHI	Rule 11 of NCLT	6/25/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	Richa Sandilya
161	7/1/2026	Interlocutory Application (I.B.C)	710102051232026	COMPANY PETITION IB (IBC)/1756(PB)2018	AGORA DEVELOPERS LLP VS ANJU AGARWAL	Rule 11 of NCLT, 2016	7/2/2026	No. of Objections: Rule 11 has not been mentioned in both the Index and the Application. The same may kindly be corrected accordingly. Vakalatnama is missing.	AMIT BHAGAT
162	7/1/2026	Interlocutory Application (I.B.C)	710102051342026	COMPANY PETITION IB (IBC)/375(PB)2018	KRRISH REALTECH PRIVATE LIMITED VS MR HARISH TANEJA RESOLUTION PROFESSIONAL FOR ABW INFRASTRUCTURE LIMITED	Sec 60(5)	7/2/2026	""No. of Objections:"" 1. As per prayer, the filing is an ""Intervention Application"". The case type is incorrectly selected. Kindly select ""Intervention Petition (IBC)"" as the case type in both PDF and online portal. 2. The application requires ""signatures on every page"". Kindly comply. 3. The ""affidavit is not verified"". Kindly rectify the same. 4. Hindi pages ""55 to 61"" require ""English translation copies"". 5. Pages ""62 to 65 are not readable"". Kindly upload clear copies. 6. Pages ""96 to 101 are not OCR processed"". 7. Page ""115 is not readable"". Kindly upload a clear copy. 8. ""Court fee deficiency:"" ₹25 welfare fee and ₹3 court fee are not affixed on the Vakalatnama. 9. ""List of dates and events is missing."" 10. ""Brief synopsis is not provided.""	ABHAY
163	7/1/2026	Interlocutory Application (I.B.C)	710102051442026	COMPANY PETITION IB (IBC)/2039(ND)2019	DR NAVEEN CHAUDHARI VS SURAKSHA ASSET RECONSTRUCTION COMPANY	Sec 60(5)	7/2/2026	1. Memo party missed in pdf 2. section missed in index and pdf. 3. remove double pagination from page no 108 to 117, 516 to 597. 4. page no 247 cut from left side, kindly rectify the defect and attach clear copy. 5. Page no 443,446, not readable. 6. court fees and welfare ticket paste on blank space in vakalatnama. 7. True copy sign missed in page no 113,116,120,121.	ABHAY KHARWAR
164	7/1/2026	Interlocutory Application (I.B.C)	710102051562026	COMPANY PETITION IB (IBC)/2130(ND)2019	ROYAL ELEGANCIA APARTMENT BUYERS ASSOCIATION VS CANARY GREENS BUYERS WELFARE ASSOCIATION COMEMBER OF THE RESOLUTION APPLICANT CONSORTIUM THROUGH ITS PRESIDENT AUTHORISED SIGNATORY	Sec 60(5)	7/2/2026	Objections: Pages 262-370, 725, 743, and 748 are not readable. Kindly provide clear and legible copies. Kindly remove the duplicate pagination in Volumes 2 and 3. OCR is required for all pages of Volumes 2, 3, and 4.	KOMAL ABROL

165	7/1/2026	Company Appeal (IBC)	710102051482026	COMPANY PETITION IB (IBC)/264(PB)2023	UNION OF INDIA THROUGH BUREAU OF IMMIGRATION MINISTRY OF HOME AFFAIRS GOVERNMENT OF INDIA THROUGH THE OFFICE OF THE FOREIGNERS REGIONAL REGISTRATION OFFICER FRRO NEW DELHI VS MR DINKAR T VENKATASUBRAMANIAN LIQUIDATOR OF GOAIRLINES INIDALIMITED	Sec 42	6/25/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	Siddhartha
166	7/1/2026	Interlocutory Application (I.B.C)	710102051352026	COMPANY PETITION IB (IBC)/182(PB)2024	MS TRUUE IPE LLP VS NAVIN M RAHEJA SUSPENDED BOARD OF DIRECTOR OF RAHEJA DEVELOPERS LTD	Section 19(2) / Regulation 30	6/25/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	Neha Agarwal
167	7/1/2026	Interlocutory Application (I.B.C)	710102051572026	COMPANY PETITION IB (IBC)/182(PB)2024	MS TRUUE IPE LLP VS NAVIN M RAHEJA SUSPENDED BOARD OF DIRECTOR OF RAHEJA DEVELOPERS LTD	Section 21 (6A) (b) / Regulation 4A & 16A (2)	6/25/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	Neha Agarwal
168	7/1/2026	Interlocutory Application (I.B.C)	710102051582026	COMPANY PETITION IB (IBC)/95(ND)2025	GAURAV SAHAI VS AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED	Section 60(5)	6/25/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	Gaurav
169	7/1/2026	Interlocutory Application (I.B.C)	710102051592026	COMPANY PETITION IB (IBC)/182(PB)2024	MS TRUUE IPE LLP VS AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED	Section 21	6/25/2026	Due to technical glitches, some Objections may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in	Neha Agarwal
170	6/30/2026	0710102049222025(No.of Docs 2)	0710102049222025/9	COMPANY PETITION (COMPANIES ACT)/96(ND)2025	BOBBY ANAND VS. RAWAL APARTMENTS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	7/2/2026	1.compliance order missed in pdf	AdvHimanshuGupta
171	6/30/2026	0710102064232025(No.of Docs 2)	0710102064232025/4	COMPANY PETITION (COMPANIES ACT)/124(ND)2025	REKHA CHAWLA VS. CLASSIC MOTORS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	7/2/2026	1.compliance order missed in pdf	AdvHimanshuGupta
172	6/30/2026	0710102049222025(No.of Docs 2)	0710102049222025/7	COMPANY PETITION (COMPANIES ACT)/96(ND)2025	BOBBY ANAND VS. RAWAL APARTMENTS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	7/2/2026	1.compliance order missed in pdf 2.counsel details sign in index 3.vakalatnama copy missed in pdf	Priyanka5280
173	6/30/2026	0710102029742022(No.of Docs 1)	0710102029742022/46	COMPANY PETITION (COMPANIES ACT)/73(PB)2022	SIDHANT SHARMA VS. GLOW INFOCOM PRIVATE. LTD.	Sec. 271-273	7/2/2026	no of objections: - 1. kindly attach latest order 2. true copy missed in annexure pages	abavinaash
174	6/30/2026	0710102049222025(No.of Docs 2)	0710102049222025/6	COMPANY PETITION (COMPANIES ACT)/96(ND)2025	BOBBY ANAND VS. RAWAL APARTMENTS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	7/2/2026	1.compliance order missed in pdf	Priyanka5280
175	6/30/2026	0710102064232025(No.of Docs 2)	0710102064232025/5	COMPANY PETITION (COMPANIES ACT)/124(ND)2025	REKHA CHAWLA VS. CLASSIC MOTORS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	7/2/2026	1.compliance order missed in pdf 2.vakalatnama copy missed in pdf	AdvHimanshuGupta
176	6/30/2026	0710102017832026(No.of Docs 2)	0710102017832026/2	RESTORATION APPLICATION (IBC)/19(ND)2026	EXPORT CREDIT BANK OF TURKEY VSDHIR GLOBAL INDUSTRIES PRIVATE LIMITED	Rule 11 of NCLT, 2016	7/2/2026	no of objections: - 1. kindly attach compliance order 2. OCR missing	chambersofppsingh
177	7/1/2026	0710102015462026(No.of Docs 2)	0710102015462026/3	COMPANY PETITION IB (IBC)/95(ND)2026	SREI EQUIPMENT FINANCE LIMITED VS. SANDEEP ANAND	Section 95(1)	7/2/2026	no of objections: - 1. as per the compliance order the reply was to be filed within 10 days 2. OCR missing 3. vakalatnama missing	rajat.bhardwaj
178	6/30/2026	071010201692024(No.of Docs 2)	071010201692024/3	COMPANY PETITION (COMPANIES ACT)/25(ND)2025	HIMANSHU GUPTA VS. METAHEL CURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	7/2/2026	Kindly attach the Compliance order dated 21.04.2026 which was uploaded on 29.04.2026 in which 4 weeks time was granted to file the reply by respondent nos. 2 to 4, subject to payment of cost of Rs. 25,000/- Accordingly kindly also attach the payment receipt of 25,000.	knmncit
179	6/30/2026	0710102049222025(No.of Docs 2)	0710102049222025/10	COMPANY PETITION (COMPANIES ACT)/96(ND)2025	BOBBY ANAND VS. RAWAL APARTMENTS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	7/2/2026	1.compliance order missed in pdf	Priyanka5280
180	7/1/2026	0710102015432026(No.of Docs 2)	0710102015432026/2	COMPANY PETITION IB (IBC)/98(ND)2026	SREI EQUIPMENT FINANCE LIMITED VS. RAJEEV ANAND	Section 95(1)	7/2/2026	no of objections: - 1. as per the compliance order the reply was to be filed within 10 days 2. in bookmarking vakalatnama and proof of service pagination is mismatch with pdf 3. in vakalatnama case number is missing	rajat.bhardwaj
181	7/1/2026	0710102015432026(No.of Docs 2)	0710102015432026/3	COMPANY PETITION IB (IBC)/98(ND)2026	SREI EQUIPMENT FINANCE LIMITED VS. RAJEEV ANAND	Section 95(1)	7/2/2026	no of objections: - 1. as per the compliance order the reply was to be filed within 10 days 2. OCR missing 3. vakalatnama missing	rajat.bhardwaj
182	7/1/2026	0710102015432026(No.of Docs 2)	0710102015432026/2	COMPANY PETITION IB (IBC)/98(ND)2026	SREI EQUIPMENT FINANCE LIMITED VS. RAJEEV ANAND	Section 95(1)	7/2/2026	no of objections: - 1. as per the compliance order the reply was to be filed within 10 days 2. in bookmarking vakalatnama and proof of service pagination is mismatch with pdf 3. in vakalatnama case number is missing	rajat.bhardwaj
183	7/1/2026	0710102015432026(No.of Docs 2)	0710102015432026/2	COMPANY PETITION IB (IBC)/98(ND)2026	SREI EQUIPMENT FINANCE LIMITED VS. RAJEEV ANAND	Section 95(1)	7/2/2026	no of objections: - 1. as per the compliance order the reply was to be filed within 10 days 2. in bookmarking vakalatnama and proof of service pagination is mismatch with pdf 3. in vakalatnama case number is missing	rajat.bhardwaj
184	6/30/2026	0710102100432025(No.of Docs 2)	0710102100432025/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/93(ND)2025	NEW LINE BUILDTECH PRIVATE LIMITED	Sec. 230-232 - Second Motion	7/2/2026	No. of Objections: - 1.Bookmarking is mandatory. Kindly provide proper bookmarking in the PDF. 2.Kindly ensure that every page of the application is duly signed, and affix the &quot;True Copy&quot; signature on all annexures. 3.The PDF contains double pagination. Kindly rectify the pagination and upload the corrected PDF. 4.Page Nos. 108, 109, 134, and 135 are in the wrong alignment. 5.Kindly upload properly aligned pages. 6.The compliance order is missing from the PDF. Kindly upload the compliance order.	ramaniandshankar
185	6/30/2026	0710102038102026(No.of Docs 1)	0710102038102026/1	COMPANY PETITION (COMPANIES ACT)/103(ND)2026	AMIT DHINGRA VS. PG CABS INDIA PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	7/2/2026	no of objections: - 1. kindly attach compliance order	7453893995
186	6/30/2026	0710102051742024(No.of Docs 2)	0710102051742024/14	COMPANY PETITION IB (IBC)/404(PB)2024	IDBI BANK LIMIKTED VS. HIL INDIA LIMITED	IBC under Sec 7	7/2/2026	1.vakalatnama copy missed in pdf 2.compliance order missed in pdf	KRITIKA
187	6/30/2026	0710102007812026(No.of Docs 2)	0710102007812026/2	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2026	RAMCHANDRAN SUBRAMANIAN LIAUDATOR TECPRO SYSTEM LIMITED VS. NTPC LTD	Sec 60(5)	7/2/2026	no of objections: - 1. kindly attach compliance order	vikramsinghaid
188	7/1/2026	0710102015452026(No.of Docs 2)	0710102015452026/3	COMPANY PETITION IB (IBC)/96(ND)2026	SREI EQUIPMENT FINANCE LIMITED VS. SANJEEV ANAND	Section 95(1)	7/2/2026	no of objections: - 1. as per the compliance order the reply was to be filed within 10 days 2. OCR missing 3. vakalatnama missing	rajat.bhardwaj
189	6/30/2026	0710102086842025(No.of Docs 2)	0710102086842025/3	COMPANY PETITION IB (IBC)/600(ND)2025	KOTAK MAHINDRA BANK LIMITED VS. BERRYS AUTO ANCILLARIES PRIVATE LIMITED	IBC under Sec 7	7/2/2026	1.compliance order missed in pdf	devesh1294
190	6/30/2026	0710102093872025(No.of Docs 2)	0710102093872025/2	COMPANY PETITION IB (IBC)/579(ND)2025	J.C. FLOWERS ASSET RECONSTRUCTION PRIVATE LIMITED VS. BLISS VILLA (DELHI) PRIVATE LIMITED	IBC under Sec 7	7/2/2026	1.as per the compliance order the reply was to be filed with in one week 2.need every pages sign and true copy in annexure	abhaychattopadhyay

191	6/30/2026	0710102086842025(No.of Docs 1)	0710102086842025/2	COMPANY PETITION IB (IBC)/600(ND)2025	KOTAK MAHINDRA BANK LIMITED VS. BERRYS AUTO ANCILLARIES PRIVATE LIMITED	IBC under Sec 7	7/2/2026	No. of Objections 1. The compliance order is not attached. 2. As per records it is seen that the court had granted a weeks' time to file the reply subject to payment of cost of Rs. 20,000/-. The cost shall be deposited in the Prime Minister's National Relief Fund (PMNRF) within a week and the proof of the same shall be filed before the next date of hearing It is noted that the payment receipt is not attached with the reply nor it has been filed before 01.07.2026	devesh1294
192	7/1/2026	0710102024062026(No.of Docs 1)	0710102024062026/7	COMPANY APPEAL(COMPANIES ACT)/35(ND)2026	BENZAR ASSOCIATES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	7/2/2026	no of objections: - 1. as per the compliance order the affidavit of service was to be filed within one week	acsmunish
193	7/1/2026	0710102015462026(No.of Docs 2)	0710102015462026/2	COMPANY PETITION IB (IBC)/95(ND)2026	SREI EQUIPMENT FINANCE LIMITED VS. SANDEEP ANAND	Section 95(1)	7/2/2026	no of objections: - 1. as per the compliance order the reply was to be filed within 10 days 2. OCR missing	rajat.bhardwaj
194	6/30/2026	0710102025872026(No.of Docs 2)	0710102025872026/2	INTERLOCUTORY APPLICATION(COMPANIES ACT)/152(ND)2026	REKHA CHAWLA VS. CLASSIC MOTORS PRIVATE LIMITED	Sec. 242(4)	7/2/2026	no of objections: - 1. incomplete file 2. kindly attach compliance order	SINGH.ANANJAY
195	7/1/2026	0710102015432026(No.of Docs 2)	0710102015432026/2	COMPANY PETITION IB (IBC)/98(ND)2026	SREI EQUIPMENT FINANCE LIMITED VS. RAJEEV ANAND	Section 95(1)	7/2/2026	no of objections: - 1. as per the compliance order the reply was to be filed within 10 days 2. in bookmarking vakalatnama and proof of service pagination is mismatch with pdf 3. in vakalatnama case number is missing	rajat.bhardwaj
196	6/1/2026	0710102044552026(No.of Docs 0)	0710102044552026/1	INTERLOCUTORY APPLICATION(COMPANIES ACT)/235(ND)2026	SH PRABHADIT SINGH BATRA VS. MS ARRENA OVERSEAS PRIVATE LIMITED AND ORS	Rule 11 of NCLT	7/2/2026	no of objections: - 1. kindly attach compliance order 2. true copy and sign missed in document pages	
197	6/30/2026	0710102064162025(No.of Docs 2)	0710102064162025/2	INTERLOCUTORY APPLICATION (I.B.C)/3592(ND)2025	MAGPIE LINTERNATIONAL LTD VS. HARY ANA ST ATE INDUSTRIAL & INFRASTRUCTURE DEVELOPMENT CORPORATION	Sec 60(5)	7/2/2026	Pages 47, 64, and 65 are in Hindi. Kindly translate the said pages into English and upload in the pdf 2.The compliance order is missing from the PDF. 3.The date is missing on the Vakalatnama.	alphaconsultants.225
198	7/2/2026	0710102047332026(No.of Docs 2)	0710102047332026/2	INTERLOCUTORY APPLICATION (I.B.C)/2675(ND)2026	MANGLAM MULTIPLEX PRIVATE LIMITED VS. GAURAV KATIYAR	Section 60(5)	7/2/2026	1.vakalatnama copy missed in pdf.if the vakalatnama is on record kindly mention the same in the Index	rj92
199	8/7/2024	0710102068862024(No.of Docs 0)	0710102068862024/12	COMPANY PETITION IB (IBC)/553(ND)2024	HIGHRISE SECURITIES AND TRADING PRIVATE LIMITED VS. ANGEL PROMOTERS PRIVATE LIMITED	IBC under Sec 7	7/2/2026	1.compliance order missed in pdf 2.vakalatnama copy missed in pdf As per records it is seen that 2 weeks time was granted to file the reply however the reply was filed after 2 weeks	
200	6/30/2026	0710102064232025(No.of Docs 2)	0710102064232025/2	COMPANY PETITION (COMPANIES ACT)/124(ND)2025	REKHA CHAWLA VS. CLASSIC MOTORS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	7/2/2026	1.compliance order missed in pdf	Priyanka5280
201	6/30/2026	0710102046642026(No.of Docs 2)	0710102046642026/3	INTERLOCUTORY APPLICATION (I.B.C)/2640(ND)2026	VIJAY KUMAR CHOUDHARY VS. MR KAMAL KUMAR JADWANI RESOLUTION PROFESSIONAL OF EDUCOMP SOLUTIONS LIMITED	Sec 60(5)	7/2/2026	no of objections: - 1. as per the compliance order the reply was to be filed within one week 2. vakalatnama missing	Rohit Giri
202	3/19/2024	0710102024022024(No.of Docs 0)	0710102024022024/4	COMPANY APPEAL(COMPANIES ACT)/115(ND)2024	CYBER ALUINFRA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	7/2/2026	no of objections: - 1. bookmarking with numbering is missing in pdf 2. true copy and sign missed in annexure pages 3. kindly attach latest order	
203	5/15/2026	0710102039532026(No.of Docs 0)	0710102039532026/2	INTERLOCUTORY APPLICATION (I.B.C)/2279(ND)2026	MR PANKAJ ARORA IRP VS. MS LNSPIRED CONSULTANCY SERVICES PVT LTD OPERA TIOAL CREDITOR	Section 60(5)/Rule 11	7/2/2026	no of objections: - 1. need every page sign in reply 2. vakalatnama missing 3. kindly attach compliance order	
204	7/2/2026	0710102083182025(No.of Docs 2)	0710102083182025/3	COMPANY PETITION IB (IBC)/568(ND)2025	IA WEALTH PRIVATE LIMITED VS. ECHO BUILDTECH LIMITED	IBC Under Sec 9	7/2/2026	no of objections: - 1. numbering with bookmarking is missing in pdf 2. as per the compliance order the affidavit of service was to be filed within one week	9971944459
205	6/30/2026	0710102049222025(No.of Docs 2)	0710102049222025/8	COMPANY PETITION (COMPANIES ACT)/96(ND)2025	BOBBY ANAND VS. RAWAL APARTMENTS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	7/2/2026	Kindly attach the Compliance order	AdvHimanshuGupta
206	7/1/2026	0710102046602026(No.of Docs 1)	0710102046602026/1	INTERLOCUTORY APPLICATION (I.B.C)/2652(ND)2026	GAURAV KATIYAR RESOLUTION PROFESSIONAL VS. CFM ASSET RECONSTRUCTION PRIVATE LIMITED	Sec 60(5)	7/2/2026	1.compliance order missed in pdf	rj92
207	6/30/2026	0710102064232025(No.of Docs 2)	0710102064232025/3	COMPANY PETITION (COMPANIES ACT)/124(ND)2025	REKHA CHAWLA VS. CLASSIC MOTORS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	7/2/2026	1.counsel details sign missed in index 2.vakalatnama copy missed in pdf 3.compliance missed in pdf	Priyanka5280
208	7/1/2026	0710102042052025(No.of Docs 8)	0710102042052025/5	INTERLOCUTORY APPLICATION (I.B.C)/2675(ND)2025	SANJEEV KUMAR BANSAL VS. DEVVART RANA	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	7/1/2026	***Objections:** 1. Pages 209 to 222, 310, 520, 555, and 888 are not clear and require legible copies. 2. As per the compliance order, the reply was required to be filed within one week. 3. Pages 576, 578, 1190, and 1192 are in Hindi; English translated copies are required.	mohit.nandwani
209	6/29/2026	0710102091232022(No.of Docs 2)	0710102091232022/9	COMPANY PETITION IB (IBC)/878(PB)2022	IDBI BANK LIMITED VS. SMT SANGEETA AGARWAL	Section 95(1)	7/1/2026	1.bookmarking with pagination is mandatory. Further as per the compliance order seen in records that the WS was to be filed within 3 days	Skparg-209
210	6/29/2026	0710102044842025(No.of Docs 2)	0710102044842025/3	INTERLOCUTORY APPLICATION (I.B.C)/2553(PB)2025	AMIT AGARWAL VS. SHRI MAHADEV FOODS	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	7/1/2026	1.as per the compliance order the reply was to be filed with in one week. Kindly also attach latest order	udi1226
211	6/29/2026	0710102012442026(No.of Docs 2)	0710102012442026/1	COMPANY PETITION IB (IBC)/90(ND)2026	LOYALTY PRIME INDIA PRIVATE LIMITED	IBC Section 59	7/1/2026	no of objections: - 1. index missing 2. numbering with bookmarking is missing 3. OCR missing 4. pagination is missing in pdf 5. kindly attach latest order 6. as per the compliance order the order was to be filed within 4 weeks 7. kindly attach affidavit 8. true copy and sign missed in annexure pages 9. proof of service required	cskanishk01
212	12/11/2019	0710102103612019(No.of Docs 2)	0710102103612019/7	COMPANY PETITION IB (IBC)/2039(ND)2019	SURAKSHA ASSET RECONSTRUCTION LIMITED VS. M/S. NOIDA MEDICARE CENTRE LIMITED	IBC under Sec 7	7/1/2026	1.kindly file IA	prashantkatara
213	6/29/2026	0710102093062025(No.of Docs 2)	0710102093062025/113	TRANSFER PETITION(COMPANIES ACT)/22(PB)2025	COL PK OBEROI RETD VS. VIGNESHWARA DEVELOPWELL PRIVATE LIMITED	Sec 433(e)/433(f) of CA 1956	7/1/2026	1.kindly file the document under petition, you have filed as additional document.	psichambers
214	6/29/2026	0710102044782025(No.of Docs 2)	0710102044782025/3	INTERLOCUTORY APPLICATION (I.B.C)/2531(PB)2025	AMIT AGRAWAL VS. MR. SAMPAN KHURANA	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	7/1/2026	1.as per the compliance order the reply was to be filed with in one week	udi1226

215	7/5/2022	0710102052562022(No.of Docs 0)	0710102052562022/15	COMPANY PETITION (COMPANIES ACT)/119(ND)2022	MRS.NAMITA NAYAK CHOPRA VS. MAHOGANY PVT. LTD	Sec. 213,Section 228,Section 379	7/1/2026	1.index missed in pdf 2.bookmarking with pagination is mandatory	
216	6/29/2026	0710102044782025(No.of Docs 1)	0710102044782025/2	INTERLOCUTORY APPLICATION (I.B.C)/2531(PB)2025	AMIT AGRAWAL VS. MR. SAMPAN KHURANA	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	7/1/2026	1.compliance order missed in pdf	quadlegal
217	6/29/2026	0710102108182025(No.of Docs 2)	0710102108182025/4	RESTORATION APPLICATION (COMPANIES ACT)/65(ND)2025	FABERT AGENCIES PRIVATE LIMITED	Rule 11 of NCLT	7/1/2026	1.as per the compliance order the affidavit was to be filed with in one week. Kindly also attach latest order	cfcadm00521
218	6/30/2026	0710102109432025(No.of Docs 2)	0710102109432025/10	INTERLOCUTORY APPLICATION (I.B.C)/6132(ND)2025	IPE-M/S DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED ACTING THROUGH ITS DIRECTOR MR JALESH KUMAR GROVER RESOLUTION PROFESSIONAL VS. TUSHAR GOEL DIRECTOR (POWERS SUSPENDED) SHREE V ARDHMAN INFRAHEIGHTS PRIVATE LIMITED & DIRECTOR TILLAGE TOWERS FACILITY MANAGEMENT SERVICES PRIVATE LIMITED & ORS	Sec. 45 (1),Sec 49(2)	7/1/2026	1.kindly attach latest compliance order in pdf	karangandhii
219	6/30/2026	0710102109432025(No.of Docs 2)	0710102109432025/12	INTERLOCUTORY APPLICATION (I.B.C)/6132(ND)2025	IPE-M/S DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED ACTING THROUGH ITS DIRECTOR MR JALESH KUMAR GROVER RESOLUTION PROFESSIONAL VS. TUSHAR GOEL DIRECTOR (POWERS SUSPENDED) SHREE V ARDHMAN INFRAHEIGHTS PRIVATE LIMITED & DIRECTOR TILLAGE TOWERS FACILITY MANAGEMENT SERVICES PRIVATE LIMITED & ORS	Sec. 45 (1),Sec 49(2)	7/1/2026	1.kindly attach latest compliance order in pdf	karangandhii
220	6/30/2026	0710102109432025(No.of Docs 2)	0710102109432025/11	INTERLOCUTORY APPLICATION (I.B.C)/6132(ND)2025	IPE-M/S DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED ACTING THROUGH ITS DIRECTOR MR JALESH KUMAR GROVER RESOLUTION PROFESSIONAL VS. TUSHAR GOEL DIRECTOR (POWERS SUSPENDED) SHREE V ARDHMAN INFRAHEIGHTS PRIVATE LIMITED & DIRECTOR TILLAGE TOWERS FACILITY MANAGEMENT SERVICES PRIVATE LIMITED & ORS	Sec. 45 (1),Sec 49(2)	7/1/2026	1.kindly attach latest compliance order in pdf	karangandhii
221	6/29/2026	0710102010932026(No.of Docs 2)	0710102010932026/7	INTERLOCUTORY APPLICATION (I.B.C)/687(PB)2026	ANIL KUMAR AGGARWAL (THROUGH SPV GOLDKEY PRIMELAND LLP) VS. DUCTRUS RESOLUTION PROFESSIONAL PRIVATE LIMITED	Sec 60(5)	7/1/2026	no of objections: - 1. kindly attach latest order 2. in proof of service pdf pagination is wrong according your index.	advshivangik
222	6/30/2026	0710102011352026(No.of Docs 2)	0710102011352026/4	COMPANY PETITION (COMPANIES ACT)/25(ND)2026	GAURAV RAJ BAJAJ VS. SANSKRITI VILLAS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	7/1/2026	no of objections: - 1. kindly attach compliance order 2. true copy missed in annexure pages	9811249331
223	6/30/2026	0710102011352026(No.of Docs 2)	0710102011352026/5	COMPANY PETITION (COMPANIES ACT)/25(ND)2026	GAURAV RAJ BAJAJ VS. SANSKRITI VILLAS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	7/1/2026	No. of Objections: - 1.The PDF pagination starts from page No. 178, whereas only one volume has been uploaded. Kindly rectify the pagination. 2.The following pages are not legible and clear: Page Nos. 180 to 238, 288, 307, 308, and 311. Kindly upload clear and readable copies. 3.Double pagination has been provided in the PDF. Kindly correct the pagination. 4The compliance order is missing from the PDF. Kindly upload the same.	9811249331
224	6/29/2026	0710102011232026(No.of Docs 2)	0710102011232026/11	INTERLOCUTORY APPLICATION (I.B.C)/759(PB)2026	ANIL KUMAR AGGARWAL (THROUGH SPV GOLDKEY PRIMELAND LLP) VS. DUCTRUS RESOLUTION PROFESSIONAL PRIVATE LIMITED	Sec 60(5)	7/1/2026	no of objections: - 1. kindly attach latest order	advshivangik
225	3/2/2026	0710102016932026(No.of Docs 0)	0710102016932026/1	INTERLOCUTORY APPLICATION (I.B.C)/988(PB)2026	SHAARC PROJECTS LIMITED VS. MAHAN ENERGEN LIMITED	Section 60(5)	7/1/2026	no of objections: - 1. as per the compliance order the reply was to be filed within two weeks	
226	3/25/2026	0710102022982026(No.of Docs 0)	0710102022982026/1	COMPANY PETITION IB (IBC)/156(ND)2026	RITA GUPTA PERSONAL GUARANTOR OF SANCO INDUSTRIES LIMITED (CORPORATE DEBTOR) VS. N/A	Section 94(1)	7/1/2026	no of objections: - 1. kindly attach latest order	
227	6/29/2026	0710102084422025(No.of Docs 3)	0710102084422025/3	INTERLOCUTORY APPLICATION(COMPANIES ACT)/344(ND)2025	SABRINA STOUGH VS. NESTLE INDIA LIMITED	Rule 11 of NCLT	7/1/2026	1.wrong alignment page no 20,23. 2.as per the compliance order the reply was to be filed with in one week and it was last and final opportunity was given to file the reply. Kindly file application for condonation of delay	madaanlaw
228	6/30/2026	0710102077702025(No.of Docs 1)	0710102077702025/5	COMPANY PETITION (COMPANIES ACT)/149(ND)2025	MRS. PREM LATA SUREKA VS. M/S MAURIA UDYOG LIMITED	Sec. 59,Sec. 241(1),Sec. 242(4),Section 447,Section 448	7/1/2026	no of objections: - 1. kindly file in application as an IA and not as additional document	alphaconsultants.225
229	6/29/2026	0710102044842025(No.of Docs 1)	0710102044842025/2	INTERLOCUTORY APPLICATION (I.B.C)/2553(PB)2025	AMIT AGARWAL VS. SHRI MAHADEV FOODS	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	7/1/2026	Kindly attach the Compliance order and latest order if any	quadlegal

230	7/1/2026	0710102024062026(No.of Docs 2)	0710102024062026/5	COMPANY APPEAL(COMPANIES ACT)/35(ND)2026	BENZAR ASSOCIATES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	7/1/2026	1. Two different files are uploaded in one pdf, kindly file separately 2. As per the compliance order, the Proof of Service was to be filed within two weeks.	acsmunish
231	6/29/2026	0710102024062026(No.of Docs 1)	0710102024062026/1	COMPANY APPEAL(COMPANIES ACT)/35(ND)2026	BENZAR ASSOCIATES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	7/1/2026	1.compliance order missed in pdf . Kindly file the affidavits separately.	acsmunish
232	7/1/2026	0710102024062026(No.of Docs 1)	0710102024062026/4	COMPANY APPEAL(COMPANIES ACT)/35(ND)2026	BENZAR ASSOCIATES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	7/1/2026	no of objections: - 1. kindly attach compliance order	acsmunish
233	7/1/2026	0710102024062026(No.of Docs 1)	0710102024062026/3	COMPANY APPEAL(COMPANIES ACT)/35(ND)2026	BENZAR ASSOCIATES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	7/1/2026	no of objections: - 1. kindly attach compliance order	acsmunish
234	6/29/2026	0710102044842025(No.of Docs 2)	0710102044842025/4	INTERLOCUTORY APPLICATION (I.B.C)/2553(PB)2025	AMIT AGARWAL VS. SHRI MAHADEV FOODS	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	7/1/2026	1.as per the compliance order the reply was to be filed with in one week	udi1226
235	9/9/2025	0710102079412025(No.of Docs 0)	0710102079412025/4	COMPANY APPEAL(COMPANIES ACT)/123(ND)2025	PRABAL PRATAP SINGH YADAV VS. REGISTRAR OF COMPANIES	Sec 252 (3)	7/1/2026	1.only proof of service uploaded	
236	6/29/2026	0710102091432022(No.of Docs 2)	0710102091432022/9	COMPANY PETITION IB (IBC)/8(PB)2023	IDBI BANK LIMITED VS. SATYA NARAIN AGARWAL	Section 95(1)	7/1/2026	1.bookmarking mandatory	Skparg-209
237	6/29/2026	0710102091422022(No.of Docs 2)	0710102091422022/9	COMPANY PETITION IB (IBC)/879(PB)2022	IDBI BANK LIMITED VS. SANJIV AGARWAL	Section 95(1)	7/1/2026	1.bookmarking with pagination is mandatory. Further as per the compliance order the WS was to be filed within 3 days.	Skparg-209
238	6/29/2026	0710102027652021(No.of Docs 2)	0710102027652021/13	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/74(ND)2021	MANOJ PROPERTIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	7/1/2026	no of objections: - 1. kindly attach latest order 2. as per the compliance order the reply was to be filed within two weeks	sahil2019
239	1/1/2026	0710102000022026(No.of Docs 0)	0710102000022026/6	COMPANY PETITION IB (IBC)/69(ND)2026	MR. RAJEEV SHARMA VS. GAYATRI HOSPITALITY AND REALCON LIMITED	IBC under Sec 7	7/1/2026	no of objections: - 1. Kindly remove blank page 2. Kindly mention the page no on the translated copies.	
240	6/29/2026	0710102016472024(No.of Docs 2)	0710102016472024/16	COMPANY PETITION IB (IBC)/219(ND)2024	SREI EQUIPMENT FINANCE LIMITED VS. VICTOR BUILDWEL PRIVATE LIMITED	IBC under Sec 7	7/1/2026	no of objections: - 1. kindly attach compliance order	Diwanadvocates
241	6/29/2026	0710102006542026(No.of Docs 3)	0710102006542026/6	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/4(ND)2026	MOULDCRAFT (INDIA) PRIVATE LIMITED	Sec. 230-232 - Second Motion	7/1/2026	no of objections: - 1. true copy and sign need every page of annexure 2. kindly attach compliance order	ads legal ncity
242	6/29/2026	0710102087732025(No.of Docs 1)	0710102087732025/4	INTERLOCUTORY APPLICATION (I.B.C)/5286(PB)2025	MANOJ KUMAR ANAND VSANURADHA MEHNDIRATTA	Section 105,112, 113	7/1/2026	1.as per the compliance order the reply was to be filed with in one week 2.kindly attach latest compliance order in pdf	udi1226
243	9/9/2025	0710102079412025(No.of Docs 0)	0710102079412025/3	COMPANY APPEAL(COMPANIES ACT)/123(ND)2025	PRABAL PRATAP SINGH YADAV VS. REGISTRAR OF COMPANIES	Sec 252 (3)	6/30/2026	1.compliance order missed in pdf 2.bookmarking with pagination mandatory	
244	2/6/2025	0710102012882025(No.of Docs 0)	0710102012882025/73	TRANSFER PETITION(COMPANIES ACT)/1(PB)2025	DELHI INTERNATIONAL AIRPORT LIMITED VS. INDUS AIRWAYS PRIVATE LIMITED	Sec 433(e)/433(f) of CA 1956	6/30/2026	no of objections: - 1. Pagination is missing in bookmarking 2. as per the compliance order the form-V was to be filed within four weeks	
245	6/28/2026	0710102009262026(No.of Docs 1)	0710102009262026/3	COMPANY PETITION IB (IBC)/62(ND)2026	NAMAM INFRA ENGINEERING PRIVATE LIMITED VS. KRISHNA CONSTELLATION PRIVATE LIMITED	IBC Under Sec 9	6/30/2026	1.bookmarking mandatory 2.index missed in pdf 3.compliance order missed in pdf	Advocate Monica
246	6/26/2026	071010202332026(No.of Docs 2)	071010202332026/15	TRANSFER APPLICATION/9(ND)2026	YASH BHUPESH GUPTA VS. M/S WOW SOLUTIONS AND SYSTEMS PRIVATE LIMITED	Rule16(d),NCL T Rules,2016	6/30/2026	no of objections: - 1. bookmarking with numbering is missing in pdf 2. OCR missing 3. Index is missing 4. true copy missed in annexure pages 5. compliance order is missing in pdf 6. proof of service missing	Alpajain
247	8/29/2025	0710102075792025(No.of Docs 0)	0710102075792025/5	COMPANY PETITION (COMPANIES ACT)/157(ND)2025	SABRINA STOUGH VS. NESTLE INDIA LIMITED	Sec. 58(3)	6/30/2026	1.this pages are paper cutting no of 417,419,422, 2.this pages are not clear no of 438 to 443. 3.compliance order missed in pdf 4. As per records it is seen that last opportunity to file the reply within one week was given. Kindly file application for condonation of delay	
248	6/28/2026	0710102109622020(No.of Docs 6)	0710102109622020/15	INTERLOCUTORY APPLICATION (I.B.C)/38(ND)2021	MUKESH GUPTA VS. PARESH RASTOGI	Sec 66(1)	6/30/2026	No. of Objections: - 1.Bookmarking with pagination is mandatory. 2.Kindly merge all the PDFs into a single PDF and upload the same. 3.The compliance order is missing from the PDF. Kindly attach and upload it accordingly.	sharad2024
249	9/30/2024	0710102084002024(No.of Docs 0)	0710102084002024/12	COMPANY PETITION (COMPANIES ACT)/207(ND)2024	KIAT INDIA INTERNATIONAL CLOTHING PRIVATE LIMITED	Sub-Section (1) of Section 66.	6/30/2026	Kindly affix the &quot;True Copy&quot; endorsement and signature on all annexures	
250	1/5/2026	0710102000832026(No.of Docs 0)	0710102000832026/1	COMPANY APPEAL (IBC)/4(PB)2026	INCOME TAX DEPARTMENT THROUGH INCOME TAX OFFICER WARD 77.3 VS. MR. ANIL KUMAR LIQUIDATOR OF M/S PIXION MEDIA PRIVATE LIMITED	Section 42 - Submitted by Government Body	6/30/2026	***No. of Objections:** 1. As per the Compliance Order, the "Affidavit of Service" was required to be filed within "two weeks". Kindly comply with the directions of the Order and upload the Affidavit of Service accordingly.	
251	6/26/2026	0710102093722024(No.of Docs 1)	0710102093722024/4	COMPANY PETITION IB (IBC)/832(ND)2024	THE CANARA BANK LIMITED VS. ANU PABREJA	Section 95(1)	6/30/2026	1.kindly file the report as Interlocutory Application	bhesonink
252	6/26/2026	0710102030692026(No.of Docs 1)	0710102030692026/2	COMPANY PETITION IB (IBC)/255(ND)2026	OMEGA BRIGHT STEEL PRIVATE LIMITED VS. GRIPZA TECHNO PRIVATE LIMITED	IBC Under Sec 9	6/30/2026	no of objections: - 1. as per the compliance order the affidavit was to be filed within ten days 2. page no-13,22,26,31,37,42,47,52 not clear	Apoorv
253	6/26/2026	0710102041652025(No.of Docs 2)	0710102041652025/4	INTERLOCUTORY APPLICATION (I.B.C)/2388(ND)2025	RAJESH GULLAH VSWEST FACE HOSPITALITY AND MANAGEMENT PRIVATE LIMITED	Sec 60(5)	6/30/2026	1.compliance order missed in pdf	Aakashmoharr
254	6/28/2026	0710102009262026(No.of Docs 1)	0710102009262026/3	COMPANY PETITION IB (IBC)/62(ND)2026	NAMAM INFRA ENGINEERING PRIVATE LIMITED VS. KRISHNA CONSTELLATION PRIVATE LIMITED	IBC Under Sec 9	6/30/2026	1.bookmarking mandatory 2.index missed in pdf 3.compliance order missed in pdf	Advocate Monica
255	6/28/2026	0710102009262026(No.of Docs 1)	0710102009262026/3	COMPANY PETITION IB (IBC)/62(ND)2026	NAMAM INFRA ENGINEERING PRIVATE LIMITED VS. KRISHNA CONSTELLATION PRIVATE LIMITED	IBC Under Sec 9	6/30/2026	1.bookmarking mandatory 2.index missed in pdf 3.compliance order missed in pdf	Advocate Monica
256	6/28/2026	0710102109622020(No.of Docs 2)	0710102109622020/14	INTERLOCUTORY APPLICATION (I.B.C)/38(ND)2021	MUKESH GUPTA VS. PARESH RASTOGI	Sec 66(1)	6/30/2026	1.bookmarking with pagination is mandatory	sharad2024

257	2/6/2025	0710102012882025(No.of Docs 0)	0710102012882025/73	TRANSFER PETITION(COMPANIES ACT)/1(PB)2025	DELHI INTERNATIONAL AIRPORT LIMITED VS. INDUS AIRWAYS PRIVATE LIMITED	Sec 433(e)/433(f) of CA 1956	6/30/2026	no of objections: - 1. Pagination is missing in bookmarking 2. as per the compliance order the form-V was to be filed within four weeks	
258	2/6/2025	0710102012882025(No.of Docs 0)	0710102012882025/73	TRANSFER PETITION(COMPANIES ACT)/1(PB)2025	DELHI INTERNATIONAL AIRPORT LIMITED VS. INDUS AIRWAYS PRIVATE LIMITED	Sec 433(e)/433(f) of CA 1956	6/30/2026	no of objections: - 1. Pagination is missing in bookmarking 2. as per the compliance order the form-V was to be filed within four weeks	
259	6/26/2026	0710102031182026(No.of Docs 3)	0710102031182026/2	INTERLOCUTORY APPLICATION(IBC)(PLAN)/23(ND)2026	MR NAVEEN KUMAR JAIN VS1KNITCRAFT APPARELS INTERNATIONAL PVT LTD	Sec 30	6/30/2026	no of objections :- 1. true copy and sign missed in annexure pages 2. double pagination in volume-2 3. page no-326 to 338, 345 to 347 not clear 4. latest order is missing 5. compliance order is missing	Arthalegal
260	6/26/2026	0710102093732024(No.of Docs 1)	0710102093732024/4	COMPANY PETITION IB (IBC)/829(ND)2024	THE CANARA BANK LIMITED VS. SACHIN CHAWLA	Section 95(1)	6/30/2026	1.kindly file the document as an IA Interlocutory Application	bhesonink
261	6/26/2026	0710102063882025(No.of Docs 2)	0710102063882025/1	INTERLOCUTORY APPLICATION (I.B.C)/3542(ND)2025	ISR EXIM PVT LTD VS. WEST FACE HOSPITALITY AND MANAGEMENT PRIVATE LIMITED	Sec 60(5)	6/30/2026	Compliance order missed in pdf.	Aakashmoharr
262	4/30/2026	0710102035452026(No.of Docs 0)	0710102035452026/2	INTERLOCUTORY APPLICATION (I.B.C)/2154(ND)2026	HANS RAJ BHOGRA VS. RAJESH KUMAR PARAKH RESOLUTION PROFESSIONAL OF MIS CHD DEVELOPERS LTD	Section 60(5)	6/30/2026	no of objections: - 1. Kindly provide translated copy of page no-84 from Hindi to English 2. as per the compliance order the reply was to be filed within one week 3. kindly attach latest order	
263	4/27/2026	0710102033782026(No.of Docs 0)	0710102033782026/1	COMPANY APPEAL(COMPANIES ACT)/54(ND)2026	HI TECH THREADS INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT DELHI	Sec 252 (3)	6/30/2026	kindly file the application as IA	
264	6/29/2026	0710102087722025(No.of Docs 2)	0710102087722025/4	INTERLOCUTORY APPLICATION (I.B.C)/5291(PB)2025	MANOJ KUMAR ANAND VSSUNANDA KHURANA	Section 105,112, 113	6/30/2026	1.as per the compliance order the reply was to be filed with in one week from receipt of the order. As per records it is seen that the order was delivered in December 2025. Kindly file an application for condonation of delay and while filing the application kindly annex the reply. 2.Also kindly attach latest order in pdf	udi1226
265	6/29/2026	0710102007042024(No.of Docs 1)	0710102007042024/3	INTERLOCUTORY APPLICATION(IBC)(PLAN)/2(ND)2024	MR. REETESH KUMAR AGARWAL	Sec 30	6/30/2026	1.bookmarking mandatory	hiteshsachar
266	6/3/2026	0710102045222026(No.of Docs 0)	0710102045222026/1	INTERLOCUTORY APPLICATION (I.B.C)/2575(ND)2026	VIJENDER SHARMA VSRAMKESH BASIST	Application under any other provisions- IBC	6/30/2026	1.bookmarking mandatory 2.as per the compliance order the affidavit was to be filed with in one week	
267	6/29/2026	0710102087712025(No.of Docs 2)	0710102087712025/4	INTERLOCUTORY APPLICATION (I.B.C)/5288(PB)2025	MANOJ KUMAR ANAND VSANIL KHURANA	Section 105,112, 113	6/30/2026	no of objections: - 1. kindly attach latest order 2. as per the compliance order the reply was to be filed within one week	udi1226
268	6/26/2026	0710102093122024(No.of Docs 2)	0710102093122024/6	COMPANY PETITION (COMPANIES ACT)/223(ND)2024	SACHIN SINGHAL VS. ATLAS JEWELLERY INDIA LIMITED	Sec. 98(1)	6/30/2026	1.as per the compliance order the reply was to be filed with in one two weeks	Sabhay
269	6/26/2026	0710102093712024(No.of Docs 1)	0710102093712024/4	COMPANY PETITION IB (IBC)/831(ND)2024	THE CANARA BANK LIMITED VS. CHANDER PRAKASH PABREJA	Section 95(1)	6/30/2026	kindly file the report as Interlocutory Application	bhesonink
270	6/26/2026	0710102026792024(No.of Docs 4)	0710102026792024/4	INTERLOCUTORY APPLICATION (I.B.C)/1902(ND)2024	AJIT GYANCHAND JAIN VSCOMMITTEE OF CREDITORS OF MABSOOT BUILDHOMES INDIA PRIVATE LIMITED PHOENIX ARC PRIVATE LIMITED TRUSTEE OF PHOENIX TRUST FY 24-5	Sec 60(5)	6/30/2026	**No. of Objections:** 1. Kindly file the appropriate **Interlocutory Application (I.A)**". 2. Kindly attach the **Compliance Order** in the PDF and upload the complete set of documents.	Divi4291
271	9/21/2024	0710102081412024(No.of Docs 0)	0710102081412024/8	COMPANY PETITION (COMPANIES ACT)/195(ND)2024	DAYANIDHI ENTERPRISES PRIVATE LIMITED	Sub-Section (1) of Section 66.	6/30/2026	Kindly remove double pagination in the pdf	
272	2/6/2025	0710102012882025(No.of Docs 0)	0710102012882025/73	TRANSFER PETITION(COMPANIES ACT)/1(PB)2025	DELHI INTERNATIONAL AIRPORT LIMITED VS. INDUS AIRWAYS PRIVATE LIMITED	Sec 433(e)/433(f) of CA 1956	6/30/2026	no of objections: - 1. Pagination is missing in bookmarking 2. as per the compliance order the form-V was to be filed within four weeks	
273	6/26/2026	0710102042522024(No.of Docs 6)	0710102042522024/5	COMPANY APPLICATION(COMPANIES ACT)/126(ND)2024	BHUSHAN POWER AND STEEL LIMITED VS. SAKTHI ENGINEERS	Sec. 242(4)	6/30/2026	Kindly file the rejoinders separately with compliance order.	agrawalchambers1
274	6/28/2026	0710102009262026(No.of Docs 1)	0710102009262026/3	COMPANY PETITION IB (IBC)/62(ND)2026	NAMAM INFRA ENGINEERING PRIVATE LIMITED VS. KRISHNA CONSTELLATION PRIVATE LIMITED	IBC Under Sec 9	6/30/2026	1.bookmarking mandatory 2.index missed in pdf 3.compliance order missed in pdf	Advocate Monica
275	6/29/2026	0710102087712025(No.of Docs 2)	0710102087712025/5	INTERLOCUTORY APPLICATION (I.B.C)/5288(PB)2025	MANOJ KUMAR ANAND VSANIL KHURANA	Section 105,112, 113	6/30/2026	no of objections: - 1. kindly attach latest order 2. as per the compliance order the reply was to be filed within one week	udi1226
276	6/29/2026	0710102023512026(No.of Docs 2)	0710102023512026/2	COMPANY PETITION (COMPANIES ACT)/68(ND)2026	MAHAVIR SINGH RANA VS. RCL PIGMENTS LLP	Sec. 241(1),Sec. 242(4)	6/30/2026	no of objections: - 1. As mentioned in the Index that the order is not uploaded however as per record it is seen that the order was uploaded on 15.05.2026.	Lexalliance.mana
277	6/27/2026	0710102108552024(No.of Docs 2)	0710102108552024/3	COMPANY PETITION IB (IBC)/102(ND)2025	NANDLAL KISHANDAS POKHARNA VS. HINDUSTAN BREWERIES & BOTTLING PVT LTD	IBC Under Sec 9	6/30/2026	1.kindly file the document as Interlocutory Application.	henna15
278	6/27/2026	0710102035532026(No.of Docs 2)	0710102035532026/1	INTERLOCUTORY APPLICATION (I.B.C)/1931(ND)2026	AUTHUM INVESTMENT AND INFRASTRUCTURE LIMITED VS. MOHANBIR HI TECH BUILD PRIVATE LIMITED	Section 12(2)	6/30/2026	No. of Objections: - 1.Bookmarking with proper numbering is missing in the PDF. 2.True copy signatures are missing on the annexures. 3.As per the compliance order, the clarification was required to be filed within 3 days. Kindly file an appropriate application for condonation of delay, if applicable.	Admani785@gmail.com
279	10/29/2025	0710102094662025(No.of Docs 0)	0710102094662025/6	COMPANY PETITION (COMPANIES ACT)/188(ND)2025	MANPREET SINGH VS. IRIS ASSOCIATES PPRIVATE LIMITED	Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)	6/30/2026	1.compliance order missed in pdf	
280	12/12/2017	0710200413892017(No.of Docs 0)	0710200413892017/14	COMPANY PETITION (COMPANIES ACT)/435(ND)2017	M/S. ALCOBEX METALS WORKERS UNION VS M/S. ALCOBEX METALS LTD. & ANR.	Application under any other provisions	6/29/2026	1.compliance order missed in pdf	

281	6/2/2026	0710102045002026(No.of Docs 0)	0710102045002026/1	INTERLOCUTORY APPLICATION (I.B.C)/2574(ND)2026	VIJENDER SHARMA VS. PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX	Application under any other provisions- IBC	6/29/2026	1 Bookmarking is missed. 2 As per the compliance order, the current document was to be filed within a week.	
282	6/2/2026	0710102044962026(No.of Docs 0)	0710102044962026/1	INTERLOCUTORY APPLICATION (I.B.C)/2573(ND)2026	VIJENDER SHARMA VS. PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX	Application under any other provisions- IBC	6/29/2026	no of objections: - 1. bookmarking with numbering is missing in pdf 2. as per the compliance order the affidavit of service was to be filed within 1 week	
283	6/25/2026	0710102096852025(No.of Docs 2)	0710102096852025/10	INTERLOCUTORY APPLICATION (I.B.C)/5435(ND)2025	ABHIJEET PRAKASH VS. MADAN MOHAN DHUPAR	Sec 60(5)	6/29/2026	1.compliance order missed in pdf 2.vakalatnama copy missed in pdf 3.bookmarking mandatory	yogeshpachauri
284	1/29/2026	0710102009262026(No.of Docs 0)	0710102009262026/4	COMPANY PETITION IB (IBC)/62(ND)2026	NAMAM INFRA ENGINEERING PRIVATE LIMITED VS. KRISHNA CONSTELLATION PRIVATE LIMITED	IBC Under Sec 9	6/29/2026	1.vakalatnama copy missed in pdf	
285	10/20/2025	0710102093062025(No.of Docs 0)	0710102093062025/111	TRANSFER PETITION(COMPANIES ACT)/22(PB)2025	COL PK OBEROI RETD VS. VIGNESHWARA DEVELOPWELL PRIVATE LIMITED	Sec 433(e)/433(f) of CA 1956	6/29/2026	no of objections: - 1. As per the compliance order the affidavit was to be filed within one week	
286	6/25/2026	0710102093062025(No.of Docs 9)	0710102093062025/110	TRANSFER PETITION(COMPANIES ACT)/22(PB)2025	COL PK OBEROI RETD VS. VIGNESHWARA DEVELOPWELL PRIVATE LIMITED	Sec 433(e)/433(f) of CA 1956	6/29/2026	1.kindly file IA 2.kindly attach compliance order in pdf	pslchambers
287	10/20/2025	0710102093062025(No.of Docs 0)	0710102093062025/112	TRANSFER PETITION(COMPANIES ACT)/22(PB)2025	COL PK OBEROI RETD VS. VIGNESHWARA DEVELOPWELL PRIVATE LIMITED	Sec 433(e)/433(f) of CA 1956	6/29/2026	1.kindly file IA 2.kindly attach compliance order in pdf	
288	4/30/2026	0710102035402026(No.of Docs 0)	0710102035402026/3	INTERLOCUTORY APPLICATION (I.B.C)/2010(ND)2026	YAMUNA EXPRESSWAY INDUSTRIAL DEVELOPMENT AUTHORITY VS. UMESH SINGHAL INTERIM RESOLUTION PROFESSIONAL OF SUPERTECH TOWNSHIP PROJECT LIMITED	Section 60(5)	6/29/2026	1 As per the compliance order, the current document was to be filed within three days. 2 Vakalatnama is missed in pdf.	
289	9/10/2024	0710102078072024(No.of Docs 0)	0710102078072024/4	COMPANY PETITION (COMPANIES ACT)/202(ND)2024	SHRI RAM HARI RAM AND SONS PVT LTD VS. DELCO INDIA PRIVATE LTD.	Sec. 241(1)	6/29/2026	1.compliance order missed in pdf	
290	6/26/2026	0710102043922026(No.of Docs 2)	0710102043922026/1	COMPANY APPLICATION(COMPANIES ACT)/146(ND)2026	ASHOK MANCHANDA VS. CLPRECISION TOOLS AND FOUNDRY PVT LTD	Sec. 242(4)	6/29/2026	1 Bookmarking is missed. 2 Vakalatnama is missed in pdf. 3 Compliance Order Missing	saxena@saxena
291	6/25/2026	0710102041942025(No.of Docs 1)	0710102041942025/2	COMPANY PETITION (COMPANIES ACT)/91(PB)2025	RELIN EUROPE GMBH VS. RELINE UV ASEAN PRIVATE LIMITED	Sec. 241(1), Sec. 242(4)	6/29/2026	no of objections: - 1. numbering is missing in bookmarking 2. as per the compliance order the affidavit of service was to be filed within 3 days 3. true copy and sign missed in annexure pages	sanjnad
292	6/25/2026	0710102083002025(No.of Docs 6)	0710102083002025/8	COMPANY PETITION IB (IBC)/547(ND)2025	NAXNOVA TECHNOLOGIES PRIVATE LIMITED VS. HERO MOTOCORP LIMITED	IBC Under Sec 9	6/29/2026	1 As per the compliance order, the current document was to be filed within one week.	AMS.MISHA
293	6/25/2026	0710102100202025(No.of Docs 2)	0710102100202025/8	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/88(ND)2025	ODISHA TELEVISION LIMITED	Sec. 230-232 - Second Motion	6/29/2026	1.as per the compliance order the report was to be filed with in two weeks	Shivananda@17
294	6/25/2026	0710102036412026(No.of Docs 2)	0710102036412026/4	INTERLOCUTORY APPLICATION (I.B.C)/2000(ND)2026	ASHISH SINGH RESOLUTION PROFESSIONAL VS VINEET GUPTA ERSTWHILE RESOLUTION PROFESSIONAL OF MS GOLDEN PEACOCK RESIDENCE PVT LTD	19(2)	6/29/2026	1 As per the compliance order, the current order document was to be filed within one week.	RAKESHBHATIA@123
295	8/5/2023	0710102068602023(No.of Docs 0)	0710102068602023/4	INTERLOCUTORY APPLICATION (I.B.C)/4210(ND)2023	GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY THROUGH ITS MANAGER (BUILDER) VS. MR.NILESH SHARMA RESOLUTION PROFESSIONAL FOR M/S TODAY HOMES & INFRASTRUCTURE PVT. LTD.	Sec 60(5)	6/29/2026	1.compliance order missed in pdf 2.double pagination wrong no of 22 to 34.	
296	6/25/2026	0710102092092024(No.of Docs 1)	0710102092092024/6	INTERLOCUTORY APPLICATION (I.B.C)/5778(ND)2024	LATE SH. ANOOP SINGH MINHAS A.K.A. LATE SH. S. ANUP SINGH MINHAS THROUGH MRS. PRABHJIT KAUR MINHAS VS. MR. NILESH SHARMA (RESOLUTION PROFESSIONAL)	Sections 60(5)/Regulation 13	6/29/2026	1 Index is missed in pdf. 2 Bookmarking is missed. 3 Proof of service is incomplete. Appropriate affidavit of service is filed.	Pranjit365
297	6/25/2026	0710102044822026(No.of Docs 2)	0710102044822026/2	COMPANY APPEAL(COMPANIES ACT)/63(ND)2026	VS	Sec 252 (1) - By Government Body	6/29/2026	no of objections: - 1. true copy and sign missed in annexure pages 2. as per the compliance order the order was to be filed within 1 week 3. kindly attach affidavit	D27812012
298	12/12/2017	0710200413892017(No.of Docs 0)	0710200413892017/13	COMPANY PETITION (COMPANIES ACT)/435(ND)2017	M/S. ALCOBEX METALS WORKERS UNION VS M/S. ALCOBEX METALS LTD. & ANR.	Application under any other provisions	6/29/2026	1.compliance order missed in pdf	
299	6/25/2026	0710102082072025(No.of Docs 2)	0710102082072025/2	INTERLOCUTORY APPLICATION (I.B.C)/4882(ND)2025	PUNJAB STATE FOREST DEVELOPMENT CORPORATION LIMITED VS. ERA INFRA ENGINEERING LIMITED	Sections 60(5)/Regulation 13	6/29/2026	1.bookmarking mandatory	ANJU.ADV@GMAIL.COM
300	6/25/2026	0710102041072026(No.of Docs 2)	0710102041072026/1	COMPANY PETITION IB (IBC)/261(ND)2026	ROTOPACK INC VS. SHELLZ INDIA LIMITED	IBC Under Sec 9	6/29/2026	no of objections:- 1. as per the compliance order the reply was to be filed within 10 days	NAMIT SURI
301	6/25/2026	0710102064092024(No.of Docs 2)	0710102064092024/34	COMPANY PETITION IB (IBC)/434(ND)2024	NARAIN PAPERS PRIVATE LIMITED VS. FRANK EDUCATIONAL AIDS PRIVATE LTD	IBC Under Sec 9	6/29/2026	1. as per the compliance order the cost was to be filed a week in pdf 2. affidavit missing in pdf	AyushPuri9

302	3/11/2026	0710102019072026(No.of Docs 0)	0710102019072026/2	INTERLOCUTORY APPLICATION (I.B.C)/1133(ND)2026	INCOME TAX OFFICER VS. SATYENDRA SHARMA LIQUIDATOR RELIABLE FINANCE CORPN PVT. LTD.	Sec 60(5)	6/29/2026	no of objections: - 1. as per the compliance order the rejoinder was filed within one week 2. kindly attach the latest order	
303	6/22/2026	0710102029742022(No.of Docs 1)	0710102029742022/44	COMPANY PETITION (COMPANIES ACT)/73(PB)2022	SIDHANT SHARMA VS. GLOW INFOCOM PRIVATE. LTD.	Sec. 271-273	6/29/2026	**No. of Objections: -** 1. Bookmarking is incomplete and the numbering is incorrect. Kindly provide proper bookmarking with correct numbering throughout the PDF. 2. Kindly attach the latest order in the PDF.	abavinaash
304	6/22/2026	0710102029742022(No.of Docs 1)	0710102029742022/44	COMPANY PETITION (COMPANIES ACT)/73(PB)2022	SIDHANT SHARMA VS. GLOW INFOCOM PRIVATE. LTD.	Sec. 271-273	6/29/2026	**No. of Objections: -** 1. Bookmarking is incomplete and the numbering is incorrect. Kindly provide proper bookmarking with correct numbering throughout the PDF. 2. Kindly attach the latest order in the PDF.	abavinaash
305	6/22/2026	0710102029742022(No.of Docs 1)	0710102029742022/44	COMPANY PETITION (COMPANIES ACT)/73(PB)2022	SIDHANT SHARMA VS. GLOW INFOCOM PRIVATE. LTD.	Sec. 271-273	6/29/2026	**No. of Objections: -** 1. Bookmarking is incomplete and the numbering is incorrect. Kindly provide proper bookmarking with correct numbering throughout the PDF. 2. Kindly attach the latest order in the PDF.	abavinaash
306	6/22/2026	0710102029742022(No.of Docs 1)	0710102029742022/44	COMPANY PETITION (COMPANIES ACT)/73(PB)2022	SIDHANT SHARMA VS. GLOW INFOCOM PRIVATE. LTD.	Sec. 271-273	6/29/2026	**No. of Objections: -** 1. Bookmarking is incomplete and the numbering is incorrect. Kindly provide proper bookmarking with correct numbering throughout the PDF. 2. Kindly attach the latest order in the PDF.	abavinaash
307	7/2/2026	0710102078032025(No.of Docs 2)	0710102078032025/1	COMPANY PETITION IB (IBC)/522(ND)2025	ARIHANT OPTICS LIMITED	IBC Section 59	6/25/2026	no of objections: - 1. as per the compliance order the affidavit was to be filed within 2 weeks	Ashishlu
308	6/29/2026	0710102009122026(No.of Docs 3)	0710102009122026/4	INTERLOCUTORY APPLICATION (I.B.C)/610(ND)2026	MR. RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LIMITED VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Section 60(5)	6/25/2026	1.compliance order missed in pdf 2.kindly attach latest order in pdf	JAISAKTHI
309	6/24/2026	0710102042032026(No.of Docs 2)	0710102042032026/1	COMPANY PETITION IB (IBC)/278(ND)2026	IDBI TRUSTEESHIP SERVICES LIMITED VS. SUKSMA BUILDTECH PRIVATE LIMITED	IBC under Sec 7	6/25/2026	1 Affidavit of service has been filed beyond the period of five days as directed in order dated 03.06.2026.	aakashlodha
310	9/24/2025	0710102083982025(No.of Docs 0)	0710102083982025/2	INTERLOCUTORY APPLICATION (I.B.C)/4810(ND)2025	MAHALAXMI BUILDTECH LIMITED IN CONSORTIUM WITH SAGARMANTHAN ENTERPRISES PRIVATE LIMITED VS. RAJIV BAJAJ RESOLUTION PROFESSIONAL OF ASCOT PROJECTS PRIVATE LIMITED	Section 60(5)	6/25/2026	1 Bookmarking is missed.	
311	6/8/2026	0710102075482025(No.of Docs 6)	0710102075482025/11	INTERLOCUTORY APPLICATION (I.B.C)/4254(ND)2025	KSS PETRON PRIVATE LIMITED VS. BHUBANESHWAR EXPRESSWAYS PRIVATE LIMITED	Rule 11 of NCLT, 2016	6/25/2026	no of objections: - 1. kindly attach latest order	Deep Roy
312	6/8/2026	0710102075482025(No.of Docs 6)	0710102075482025/11	INTERLOCUTORY APPLICATION (I.B.C)/4254(ND)2025	KSS PETRON PRIVATE LIMITED VS. BHUBANESHWAR EXPRESSWAYS PRIVATE LIMITED	Rule 11 of NCLT, 2016	6/25/2026	no of objections: - 1. kindly attach latest order	Deep Roy
313	6/29/2026	0710102009122026(No.of Docs 3)	0710102009122026/4	INTERLOCUTORY APPLICATION (I.B.C)/610(ND)2026	MR. RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LIMITED VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Section 60(5)	6/25/2026	1.compliance order missed in pdf 2.kindly attach latest order in pdf	JAISAKTHI
314	6/24/2026	0710102038082026(No.of Docs 1)	0710102038082026/1	INTERLOCUTORY APPLICATION (I.B.C)/2320(PB)2026	KALPTARU RESOLUTION PRIVATE LIMITED VS. JAIPUR VIDYUT VITRAN NIGAM LIMITED JVVNL	Sec 60(5)	6/25/2026	1 Kindly attach the compliance order.	rajeenvnclt@3656
315	6/8/2026	0710102075482025(No.of Docs 6)	0710102075482025/11	INTERLOCUTORY APPLICATION (I.B.C)/4254(ND)2025	KSS PETRON PRIVATE LIMITED VS. BHUBANESHWAR EXPRESSWAYS PRIVATE LIMITED	Rule 11 of NCLT, 2016	6/25/2026	no of objections: - 1. kindly attach latest order	Deep Roy
316	6/25/2026	0710102042222026(No.of Docs 1)	0710102042222026/1	INTERLOCUTORY APPLICATION (I.B.C)/2613(ND)2026	MR KAMALL AHUJA VS. AXIS BANK LIMITED	Sec 60(5)	6/25/2026	no of objections: - 1. as per the compliance order the service was to be done within 3 days	kamall.lawmax
317	6/12/2026	0710102030812026(No.of Docs 1)	0710102030812026/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2026	TTG INNOVATIONS PRIVATE LIMITED	Sub-section (I) of section 230	6/25/2026	no of objections:- 1. bookmarking with numbering is missing in pdf 2. OCR missing	manishsohal
318	6/25/2026	0710102042222026(No.of Docs 1)	0710102042222026/1	INTERLOCUTORY APPLICATION (I.B.C)/2613(ND)2026	MR KAMALL AHUJA VS. AXIS BANK LIMITED	Sec 60(5)	6/25/2026	no of objections: - 1. as per the compliance order the service was to be done within 3 days	kamall.lawmax
319	6/25/2026	0710102042222026(No.of Docs 1)	0710102042222026/1	INTERLOCUTORY APPLICATION (I.B.C)/2613(ND)2026	MR KAMALL AHUJA VS. AXIS BANK LIMITED	Sec 60(5)	6/25/2026	no of objections: - 1. as per the compliance order the service was to be done within 3 days	kamall.lawmax
320	6/25/2026	0710102042222026(No.of Docs 1)	0710102042222026/1	INTERLOCUTORY APPLICATION (I.B.C)/2613(ND)2026	MR KAMALL AHUJA VS. AXIS BANK LIMITED	Sec 60(5)	6/25/2026	no of objections: - 1. as per the compliance order the service was to be done within 3 days	kamall.lawmax
321	6/12/2026	0710102030812026(No.of Docs 1)	0710102030812026/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2026	TTG INNOVATIONS PRIVATE LIMITED	Sub-section (I) of section 230	6/25/2026	no of objections: - 1. bookmarking with numbering is missing in pdf 2. OCR missing	manishsohal
322	6/12/2026	0710102030812026(No.of Docs 1)	0710102030812026/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2026	TTG INNOVATIONS PRIVATE LIMITED	Sub-section (I) of section 230	6/25/2026	no of objections: - 1. bookmarking with numbering is missing in pdf 2. OCR missing	manishsohal
323	6/12/2026	0710102030812026(No.of Docs 1)	0710102030812026/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2026	TTG INNOVATIONS PRIVATE LIMITED	Sub-section (I) of section 230	6/25/2026	no of objections: - 1. bookmarking with numbering is missing in pdf 2. OCR missing	manishsohal
324	4/16/2026	0710102030252026(No.of Docs 0)	0710102030252026/3	CONTEMPT PETITION (IBC)/14(ND)2026	UTTARAKHAND POWER CORPORATION LIMITED VSMS MARINAINDIATRAEXIM PVT LTD	Rule 11 of NCLT, 2016	6/25/2026	1 As per the compliance order, the current document was to be filed within one week .	
325	6/23/2026	0710102027992026(No.of Docs 4)	0710102027992026/4	COMPANY PETITION IB (IBC)/185(ND)2026	BEAM INFOTECH PRIVATE LIMITED VS. INVERTEK ENERGY SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	6/25/2026	1.same pdf uploaded kindly remove extra pdf	

326	6/23/2026	0710102027992026(No.of Docs 4)	0710102027992026/4	COMPANY PETITION IB (IBC)/185(ND)2026	BEAM INFOTECH PRIVATE LIMITED VS. INVERTEK ENERGY SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	6/25/2026	1.same pdf uploaded kindly remove extra pdf	
327	6/23/2026	0710102027992026(No.of Docs 4)	0710102027992026/4	COMPANY PETITION IB (IBC)/185(ND)2026	BEAM INFOTECH PRIVATE LIMITED VS. INVERTEK ENERGY SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	6/25/2026	1.same pdf uploaded kindly remove extra pdf	
328	6/23/2026	0710102027992026(No.of Docs 4)	0710102027992026/4	COMPANY PETITION IB (IBC)/185(ND)2026	BEAM INFOTECH PRIVATE LIMITED VS. INVERTEK ENERGY SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	6/25/2026	1.same pdf uploaded kindly remove extra pdf	
329	6/8/2026	0710102075482025(No.of Docs 6)	0710102075482025/11	INTERLOCUTORY APPLICATION (I.B.C)/4254(ND)2025	KSS PETRON PRIVATE LIMITED VS. BHUBANESHWAR EXPRESSWAYS PRIVATE LIMITED	Rule 11 of NCLT, 2016	6/25/2026	no of objections: - 1. kindly attach latest order	Deep Roy
330	6/8/2026	0710102075482025(No.of Docs 6)	0710102075482025/11	INTERLOCUTORY APPLICATION (I.B.C)/4254(ND)2025	KSS PETRON PRIVATE LIMITED VS. BHUBANESHWAR EXPRESSWAYS PRIVATE LIMITED	Rule 11 of NCLT, 2016	6/25/2026	no of objections: - 1. kindly attach latest order	Deep Roy
331	6/8/2026	0710102075482025(No.of Docs 6)	0710102075482025/11	INTERLOCUTORY APPLICATION (I.B.C)/4254(ND)2025	KSS PETRON PRIVATE LIMITED VS. BHUBANESHWAR EXPRESSWAYS PRIVATE LIMITED	Rule 11 of NCLT, 2016	6/25/2026	no of objections: - 1. kindly attach latest order	Deep Roy
332	6/8/2026	0710102075482025(No.of Docs 6)	0710102075482025/11	INTERLOCUTORY APPLICATION (I.B.C)/4254(ND)2025	KSS PETRON PRIVATE LIMITED VS. BHUBANESHWAR EXPRESSWAYS PRIVATE LIMITED	Rule 11 of NCLT, 2016	6/25/2026	no of objections: - 1. kindly attach latest order	Deep Roy
333	6/8/2026	0710102075482025(No.of Docs 6)	0710102075482025/11	INTERLOCUTORY APPLICATION (I.B.C)/4254(ND)2025	KSS PETRON PRIVATE LIMITED VS. BHUBANESHWAR EXPRESSWAYS PRIVATE LIMITED	Rule 11 of NCLT, 2016	6/25/2026	no of objections: - 1. kindly attach latest order	Deep Roy
334	6/8/2026	0710102075482025(No.of Docs 6)	0710102075482025/11	INTERLOCUTORY APPLICATION (I.B.C)/4254(ND)2025	KSS PETRON PRIVATE LIMITED VS. BHUBANESHWAR EXPRESSWAYS PRIVATE LIMITED	Rule 11 of NCLT, 2016	6/25/2026	no of objections: - 1. kindly attach latest order	Deep Roy
335	6/29/2026	0710102009122026(No.of Docs 3)	0710102009122026/4	INTERLOCUTORY APPLICATION (I.B.C)/610(ND)2026	MR. RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LIMITED VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Section 60(5)	6/25/2026	1.compliance order missed in pdf 2.kindly attach latest order in pdf	JAISAKTHI
336	6/29/2026	0710102009122026(No.of Docs 3)	0710102009122026/4	INTERLOCUTORY APPLICATION (I.B.C)/610(ND)2026	MR. RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LIMITED VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Section 60(5)	6/25/2026	1.compliance order missed in pdf 2.kindly attach latest order in pdf	JAISAKTHI
337	12/25/2025	0710102112312025(No.of Docs 0)	0710102112312025/2	INTERLOCUTORY APPLICATION(IBC)(PLAN)/77(ND)2025	JIGAR TARUNKUMAR BHATT	Sec 30	6/25/2026	1 The pagination of the Vakalatnama and proof of service is incorrect in the Master Index.	
338	6/3/2026	0710102009122026(No.of Docs 3)	0710102009122026/3	INTERLOCUTORY APPLICATION (I.B.C)/610(ND)2026	MR. RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LIMITED VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Section 60(5)	6/25/2026	1.compliance order missed in pdf	psichambers
339	6/3/2026	0710102009122026(No.of Docs 3)	0710102009122026/3	INTERLOCUTORY APPLICATION (I.B.C)/610(ND)2026	MR. RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LIMITED VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Section 60(5)	6/25/2026	1.compliance order missed in pdf	psichambers
340	7/2/2026	0710102078032025(No.of Docs 2)	0710102078032025/1	COMPANY PETITION IB (IBC)/522(ND)2025	ARIHANT OPTICS LIMITED	IBC Section 59	6/25/2026	no of objections: - 1. as per the compliance order the affidavit was to be filed within 2 weeks	Ashishlu
341	7/2/2026	0710102078032025(No.of Docs 2)	0710102078032025/1	COMPANY PETITION IB (IBC)/522(ND)2025	ARIHANT OPTICS LIMITED	IBC Section 59	6/25/2026	no of objections: - 1. as per the compliance order the affidavit was to be filed within 2 weeks	Ashishlu
342	7/2/2026	0710102078032025(No.of Docs 2)	0710102078032025/1	COMPANY PETITION IB (IBC)/522(ND)2025	ARIHANT OPTICS LIMITED	IBC Section 59	6/25/2026	no of objections: - 1. as per the compliance order the affidavit was to be filed within 2 weeks	Ashishlu
343	7/2/2026	0710102078032025(No.of Docs 2)	0710102078032025/1	COMPANY PETITION IB (IBC)/522(ND)2025	ARIHANT OPTICS LIMITED	IBC Section 59	6/25/2026	no of objections: - 1. as per the compliance order the affidavit was to be filed within 2 weeks	Ashishlu
344	7/2/2026	0710102078032025(No.of Docs 2)	0710102078032025/1	COMPANY PETITION IB (IBC)/522(ND)2025	ARIHANT OPTICS LIMITED	IBC Section 59	6/25/2026	no of objections: - 1. as per the compliance order the affidavit was to be filed within 2 weeks	Ashishlu
345	7/2/2026	0710102078032025(No.of Docs 2)	0710102078032025/1	COMPANY PETITION IB (IBC)/522(ND)2025	ARIHANT OPTICS LIMITED	IBC Section 59	6/25/2026	no of objections: - 1. as per the compliance order the affidavit was to be filed within 2 weeks	Ashishlu
346	7/2/2026	0710102078032025(No.of Docs 2)	0710102078032025/1	COMPANY PETITION IB (IBC)/522(ND)2025	ARIHANT OPTICS LIMITED	IBC Section 59	6/25/2026	no of objections: - 1. as per the compliance order the affidavit was to be filed within 2 weeks	Ashishlu
347	7/2/2026	0710102078032025(No.of Docs 2)	0710102078032025/1	COMPANY PETITION IB (IBC)/522(ND)2025	ARIHANT OPTICS LIMITED	IBC Section 59	6/25/2026	no of objections: - 1. as per the compliance order the affidavit was to be filed within 2 weeks	Ashishlu
348	6/23/2026	0710102001292018(No.of Docs 1)	0710102001292018/1	COMPANY APPLICATION(IBC)/1014(PB)2018	IN THE MATTER OF: MACQUARIE BANK LTD. . PETITIONER VS SHILPI CABLE TECHNOLOGIES LTD. . RESPONDENT	Application under any other provisions	6/25/2026	1 Bookmarking is incomplete. 2 One Rs. court fee is missed in Vakalatnama.	advansarikarim
349	6/3/2026	0710102009122026(No.of Docs 3)	0710102009122026/3	INTERLOCUTORY APPLICATION (I.B.C)/610(ND)2026	MR. RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LIMITED VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Section 60(5)	6/25/2026	1.compliance order missed in pdf	psichambers

350	6/3/2026	0710102045312026(No.of Docs 0)	0710102045312026/1	COMPANY PETITION IB (IBC)/288(ND)2026	MS TRIPATRA INDIA PRIVATE LIMITED THROUGH MR SUNIL KUMAR JAIN VS. ATLAS CONSTRUCTION PRIVATE LIMITED	IBC Under Sec 9	6/25/2026	1 Sign is missed in every page of reply. 2 Kindly attach compliance order.	
351	6/30/2026	0710102046642026(No.of Docs 2)	0710102046642026/4	INTERLOCUTORY APPLICATION (I.B.C)/2640(ND)2026	VIJAY KUMAR CHOUDHARY VS. MR KAMAL KUMAR JADWANI RESOLUTION PROFESSIONAL OF EDUCOMP SOLUTIONS LIMITED	Sec 60(5)	6/25/2026	no of objections: - 1. as per the compliance order the reply was to be filed within one week 2. date missing in vakalatnama	Rohit Giri
352	6/30/2026	0710102046642026(No.of Docs 2)	0710102046642026/4	INTERLOCUTORY APPLICATION (I.B.C)/2640(ND)2026	VIJAY KUMAR CHOUDHARY VS. MR KAMAL KUMAR JADWANI RESOLUTION PROFESSIONAL OF EDUCOMP SOLUTIONS LIMITED	Sec 60(5)	6/25/2026	no of objections: - 1. as per the compliance order the reply was to be filed within one week 2. date missing in vakalatnama	Rohit Giri
353	6/30/2026	0710102046642026(No.of Docs 2)	0710102046642026/4	INTERLOCUTORY APPLICATION (I.B.C)/2640(ND)2026	VIJAY KUMAR CHOUDHARY VS. MR KAMAL KUMAR JADWANI RESOLUTION PROFESSIONAL OF EDUCOMP SOLUTIONS LIMITED	Sec 60(5)	6/25/2026	no of objections: - 1. as per the compliance order the reply was to be filed within one week 2. date missing in vakalatnama	Rohit Giri
354	6/30/2026	0710102046642026(No.of Docs 2)	0710102046642026/4	INTERLOCUTORY APPLICATION (I.B.C)/2640(ND)2026	VIJAY KUMAR CHOUDHARY VS. MR KAMAL KUMAR JADWANI RESOLUTION PROFESSIONAL OF EDUCOMP SOLUTIONS LIMITED	Sec 60(5)	6/25/2026	no of objections: - 1. as per the compliance order the reply was to be filed within one week 2. date missing in vakalatnama	Rohit Giri
355	6/3/2026	0710102009122026(No.of Docs 3)	0710102009122026/3	INTERLOCUTORY APPLICATION (I.B.C)/610(ND)2026	MR. RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LIMITED VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Section 60(5)	6/25/2026	1.compliance order missed in pdf	pslchambers
356	6/23/2026	0710102068042024(No.of Docs 2)	0710102068042024/2	INTERLOCUTORY APPLICATION(COMPANIES ACT)/325(ND)2024	TURBO BELL MOULDS PRIVATE LIMITED VS. SANJANA KAPOOR	Rule 11 of NCLT	6/24/2026	1 Bookmarking is missed . 2 Vakalatnama is missed in pdf. 3 Sign is missed in every page of reply. 4 True copy sign is missed in annexure. 5 kindly attach the compliance order.	gayatrivenma
357	6/13/2026	0710102083182025(No.of Docs 2)	0710102083182025/2	COMPANY PETITION IB (IBC)/568(ND)2025	IA WEALTH PRIVATE LIMITED VS. ECHO BUILDTech LIMITED	IBC Under Sec 9	6/24/2026	1.pagination missed in bookmarking 2.as per the compliance order the affidavit was to be filed with in one week 3.same pdf uploaded kindly remove extra pdf	9971944459
358	6/23/2026	0710102068042024(No.of Docs 2)	0710102068042024/1	INTERLOCUTORY APPLICATION(COMPANIES ACT)/325(ND)2024	TURBO BELL MOULDS PRIVATE LIMITED VS. SANJANA KAPOOR	Rule 11 of NCLT	6/24/2026	1 Bookmarking is missed. 2 Vakalatnama is missed in pdf. 3 Sign is missed in every page of reply. 4 True copy sign missed in Annexure. 5 kindly attach the compliance order.	gayatrivenma
359	6/23/2026	0710102060312022(No.of Docs 2)	0710102060312022/8	COMPANY PETITION (COMPANIES ACT)/197(ND)2022	CANARA BANK VS. ABAN OFFSHORE LIMITED	Sec. 245	6/24/2026	1 Bookmarking is missed . 2 council details incomplete.	hsa_2021
360	7/1/2026	0710102033712026(No.of Docs 3)	0710102033712026/2	TRANSFER APPLICATION (IBC)/20(ND)2026	FUTURENSE TECHNOLOGIES PRIVATE LIMITED VS. MILES EDUCATION PRIVATE LIMITED	Rule16(d),NCL T Rules,2016 IBC	6/24/2026	1. Compliance order not attached. Further as per records it is seen that the order was uploaded on 12.06.2026	Tine Abraham
361	7/1/2026	0710102033712026(No.of Docs 3)	0710102033712026/2	TRANSFER APPLICATION (IBC)/20(ND)2026	FUTURENSE TECHNOLOGIES PRIVATE LIMITED VS. MILES EDUCATION PRIVATE LIMITED	Rule16(d),NCL T Rules,2016 IBC	6/24/2026	1. Compliance order not attached. Further as per records it is seen that the order was uploaded on 12.06.2026	Tine Abraham
362	7/1/2026	0710102033712026(No.of Docs 3)	0710102033712026/2	TRANSFER APPLICATION (IBC)/20(ND)2026	FUTURENSE TECHNOLOGIES PRIVATE LIMITED VS. MILES EDUCATION PRIVATE LIMITED	Rule16(d),NCL T Rules,2016 IBC	6/24/2026	1. Compliance order not attached. Further as per records it is seen that the order was uploaded on 12.06.2026	Tine Abraham
363	6/23/2026	0710102046642026(No.of Docs 1)	0710102046642026/1	INTERLOCUTORY APPLICATION (I.B.C)/2640(ND)2026	VIJAY KUMAR CHOUDHARY VS. MR KAMAL KUMAR JADWANI RESOLUTION PROFESSIONAL OF EDUCOMP SOLUTIONS LIMITED	Sec 60(5)	6/24/2026	1 Kindly attach the compliance order in pdf.	adityadewan
364	7/1/2026	0710102033712026(No.of Docs 3)	0710102033712026/2	TRANSFER APPLICATION (IBC)/20(ND)2026	FUTURENSE TECHNOLOGIES PRIVATE LIMITED VS. MILES EDUCATION PRIVATE LIMITED	Rule16(d),NCL T Rules,2016 IBC	6/24/2026	1. Compliance order not attached. Further as per records it is seen that the order was uploaded on 12.06.2026	Tine Abraham
365	6/23/2026	0710102032362026(No.of Docs 2)	0710102032362026/1	INTERLOCUTORY APPLICATION (I.B.C)/2474(ND)2026	SATENDRA KUMAR VSAMARJIT SINGH KALRA	Application under any other provisions- IBC	6/24/2026	1 As per the compliance order, the current document was to be filed within two weeks.	shivamgautam02
366	6/13/2026	0710102083182025(No.of Docs 2)	0710102083182025/2	COMPANY PETITION IB (IBC)/568(ND)2025	IA WEALTH PRIVATE LIMITED VS. ECHO BUILDTech LIMITED	IBC Under Sec 9	6/24/2026	1.pagination missed in bookmarking 2.as per the compliance order the affidavit was to be filed with in one week 3.same pdf uploaded kindly remove extra pdf	9971944459
367	6/23/2026	0710102042122026(No.of Docs 2)	0710102042122026/1	INTERLOCUTORY APPLICATION (I.B.C)/2366(ND)2026	PARNIKA COMMERCIAL AND ESTATES PRIVATELIMITED VS. AIRTECH AIRCONDITIONERS	Sec 60(5)	6/24/2026	1 Pagination is missed in Bookmarking. 2 Kindly attach compliance order.	chitvan
368	6/13/2026	0710102083182025(No.of Docs 2)	0710102083182025/2	COMPANY PETITION IB (IBC)/568(ND)2025	IA WEALTH PRIVATE LIMITED VS. ECHO BUILDTech LIMITED	IBC Under Sec 9	6/24/2026	1.pagination missed in bookmarking 2.as per the compliance order the affidavit was to be filed with in one week 3.same pdf uploaded kindly remove extra pdf	9971944459
369	6/23/2026	0710102024902026(No.of Docs 2)	0710102024902026/1	INTERLOCUTORY APPLICATION (I.B.C)/2041(ND)2026	MR. KAPIL DEV TANEJA RESOLUTION PROFESSIONAL VS. ANIL KUMAR MISRA	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	6/24/2026	1 As per the compliance order, the current document was to be filed within two weeks.	ankurmittalawyer@gm
370	6/23/2026	0710102011352026(No.of Docs 2)	0710102011352026/3	COMPANY PETITION (COMPANIES ACT)/25(ND)2026	GAURAV RAJ BAJAJ VS. SANSKRITI VILLAS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	6/24/2026	1 Kindly attach compliance order. 2 Vakalatnama is missed in pdf. 3 True copy is missed in annexure.	9811249331
371	6/13/2026	0710102083182025(No.of Docs 2)	0710102083182025/2	COMPANY PETITION IB (IBC)/568(ND)2025	IA WEALTH PRIVATE LIMITED VS. ECHO BUILDTech LIMITED	IBC Under Sec 9	6/24/2026	1.pagination missed in bookmarking 2.as per the compliance order the affidavit was to be filed with in one week 3.same pdf uploaded kindly remove extra pdf	9971944459



402	6/11/2026	0710102035502026(No.of Docs 5)	0710102035502026/1	INTERLOCUTORY APPLICATION (I.B.C)/2017(ND)2026	VJENDER SHARMA VS. RAM RATTAN GOYAL	Section 60(5)/Rule 11	6/23/2026	1. page no 13 is in wrong alignment. Kindly correct the alignment of the said page. 2. Kindly file an application as IA for condonation of delay. While filing the IA kindly attach the affidavit of service as annexure.	Vijender2020
403	6/11/2026	0710102035502026(No.of Docs 5)	0710102035502026/1	INTERLOCUTORY APPLICATION (I.B.C)/2017(ND)2026	VJENDER SHARMA VS. RAM RATTAN GOYAL	Section 60(5)/Rule 11	6/23/2026	1. page no 13 is in wrong alignment. Kindly correct the alignment of the said page. 2. Kindly file an application as IA for condonation of delay. While filing the IA kindly attach the affidavit of service as annexure.	Vijender2020
404	6/11/2026	0710102035502026(No.of Docs 5)	0710102035502026/1	INTERLOCUTORY APPLICATION (I.B.C)/2017(ND)2026	VJENDER SHARMA VS. RAM RATTAN GOYAL	Section 60(5)/Rule 11	6/23/2026	1. page no 13 is in wrong alignment. Kindly correct the alignment of the said page. 2. Kindly file an application as IA for condonation of delay. While filing the IA kindly attach the affidavit of service as annexure.	Vijender2020
405	6/11/2026	0710102035502026(No.of Docs 5)	0710102035502026/1	INTERLOCUTORY APPLICATION (I.B.C)/2017(ND)2026	VJENDER SHARMA VS. RAM RATTAN GOYAL	Section 60(5)/Rule 11	6/23/2026	1. page no 13 is in wrong alignment. Kindly correct the alignment of the said page. 2. Kindly file an application as IA for condonation of delay. While filing the IA kindly attach the affidavit of service as annexure.	Vijender2020
406	6/11/2026	0710102035502026(No.of Docs 5)	0710102035502026/1	INTERLOCUTORY APPLICATION (I.B.C)/2017(ND)2026	VJENDER SHARMA VS. RAM RATTAN GOYAL	Section 60(5)/Rule 11	6/23/2026	1. page no 13 is in wrong alignment. Kindly correct the alignment of the said page. 2. Kindly file an application as IA for condonation of delay. While filing the IA kindly attach the affidavit of service as annexure.	Vijender2020
407	6/11/2026	0710102035502026(No.of Docs 5)	0710102035502026/1	INTERLOCUTORY APPLICATION (I.B.C)/2017(ND)2026	VJENDER SHARMA VS. RAM RATTAN GOYAL	Section 60(5)/Rule 11	6/23/2026	1. page no 13 is in wrong alignment. Kindly correct the alignment of the said page. 2. Kindly file an application as IA for condonation of delay. While filing the IA kindly attach the affidavit of service as annexure.	Vijender2020
408	6/11/2026	0710102035502026(No.of Docs 5)	0710102035502026/1	INTERLOCUTORY APPLICATION (I.B.C)/2017(ND)2026	VJENDER SHARMA VS. RAM RATTAN GOYAL	Section 60(5)/Rule 11	6/23/2026	1. page no 13 is in wrong alignment. Kindly correct the alignment of the said page. 2. Kindly file an application as IA for condonation of delay. While filing the IA kindly attach the affidavit of service as annexure.	Vijender2020
409	6/23/2026	0710102020792018(No.of Docs 1)	0710102020792018/2	COMPANY APPLICATION(IBC)/1158(ND)2018	MACQUIRE BANK LIMITED VS. SHILPI CABLE TECHNOLOGIES LIMITED	Application under any other provisions- IBC	6/23/2026	1. Court fee of ₹1 is missing on the Vakalatnama. Kindly affix the requisite court fee and upload the revised document. 2. Bookmarking is mandatory. Kindly provide proper bookmarking in the PDF and ensure that all bookmarks are correctly arranged as per the Index.	advansarikarim
410	6/22/2026	0710102048992026(No.of Docs 1)	0710102048992026/1	INTERLOCUTORY APPLICATION (I.B.C)/2779(ND)2026	NAVEEN KUMAR GUPTA VS. MR DEEPAK AGGARWAL	Section 60(5)	6/23/2026	Respected Sir/Madam, The following objections have been raised: 1. Bookmarking is mandatory. Kindly provide proper bookmarking in the PDF and ensure that all bookmarks are correctly arranged as per the Index.	akshatsingh7676
411	6/23/2026	0710102041532026(No.of Docs 2)	0710102041532026/1	INTERLOCUTORY APPLICATION (I.B.C)/2333(ND)2026	MR RAJESH CHILLALE RP OF SRI YELAMANDHILI YUGANDHARA BUTCHI BABU	Section 105,112, 113	6/23/2026	1.compliance order missed in pdf	Prafful@0009
412	6/22/2026	0710102093722024(No.of Docs 1)	0710102093722024/3	COMPANY PETITION IB (IBC)/832(ND)2024	THE CANARA BANK LIMITED VS. ANU PABREJA	Section 95(1)	6/23/2026	1.bookmarking mandatory	bhesonink
413	6/22/2026	0710102093732024(No.of Docs 1)	0710102093732024/3	COMPANY PETITION IB (IBC)/829(ND)2024	THE CANARA BANK LIMITED VS. SACHIN CHAWLA	Section 95(1)	6/23/2026	1.bookmarking mandatory	bhesonink
414	6/22/2026	0710102093712024(No.of Docs 1)	0710102093712024/3	COMPANY PETITION IB (IBC)/831(ND)2024	THE CANARA BANK LIMITED VS. CHANDER PRAKASH PABREJA	Section 95(1)	6/23/2026	1.bookmarking mandatory	bhesonink
415	3/19/2025	0710102023332025(No.of Docs 0)	0710102023332025/5	COMPANY PETITION IB (IBC)/485(ND)2025	NATIONAL ASSET RECONSTRUCTION COMPANY LIMITED VS. WEST HARYANA HIGHWAYS PROJECTS PRIVATE LIMITED	IBC under Sec 7	6/23/2026	1. sign missed in every page of reply. 2. copy of vakalatnama missed 3. compliance order missed	
416	3/19/2025	0710102023332025(No.of Docs 0)	0710102023332025/5	COMPANY PETITION IB (IBC)/485(ND)2025	NATIONAL ASSET RECONSTRUCTION COMPANY LIMITED VS. WEST HARYANA HIGHWAYS PROJECTS PRIVATE LIMITED	IBC under Sec 7	6/23/2026	1. sign missed in every page of reply. 2. copy of vakalatnama missed 3. compliance order missed	
417	3/19/2025	0710102023332025(No.of Docs 0)	0710102023332025/5	COMPANY PETITION IB (IBC)/485(ND)2025	NATIONAL ASSET RECONSTRUCTION COMPANY LIMITED VS. WEST HARYANA HIGHWAYS PROJECTS PRIVATE LIMITED	IBC under Sec 7	6/23/2026	1. sign missed in every page of reply. 2. copy of vakalatnama missed 3. compliance order missed	
418	3/19/2025	0710102023332025(No.of Docs 0)	0710102023332025/5	COMPANY PETITION IB (IBC)/485(ND)2025	NATIONAL ASSET RECONSTRUCTION COMPANY LIMITED VS. WEST HARYANA HIGHWAYS PROJECTS PRIVATE LIMITED	IBC under Sec 7	6/23/2026	1. sign missed in every page of reply. 2. copy of vakalatnama missed 3. compliance order missed	
419	6/23/2026	0710102045472025(No.of Docs 2)	0710102045472025/1	COMPANY PETITION (COMPANIES ACT)/97(ND)2025	SANNJAY MAHIPAL VS. ARAVALI CYLINDERS PRIVATE LIMITED	Sec. 58(3), Sec. 119(4), Sec. 241(1), Sec. 242(4)	6/23/2026	1. Kindly attach the Compliance Order and the latest Order in the PDF. 2. Index is missing in the PDF. Kindly provide the same. 3. Signatures are required on every page of the PDF. Kindly ensure that all pages are duly signed. 4. Some pages in the PDF are in Hindi. Kindly provide English translations of all such pages. 5. Some pages of the PDF are not clear/legible. Kindly upload clear and readable copies of the concerned pages.	ankurmahindro
420	6/23/2026	0710102064492025(No.of Docs 1)	0710102064492025/10	COMPANY PETITION IB (IBC)/426(ND)2025	PACIFIC IRON MANUFACTURING LIMITED VS. NISARG ISPAT PRIVATE LIMITED	IBC under Sec 7	6/23/2026	1.as per the compliance order the affidavit was to be filed with in two weeks	yash@badkur
421	6/23/2026	0710102033752021(No.of Docs 1)	0710102033752021/1	INTERLOCUTORY APPLICATION (I.B.C)/3295(PB)2021	MACQUIRE BANK LIMITED VSMANISH GOEL	Application under any other provisions- IBC	6/23/2026	1. Court fee of ₹1 is missing on the Vakalatnama. Kindly affix the requisite court fee stamp on the Vakalatnama and upload the revised document. 2. Bookmarking is mandatory. Kindly provide proper bookmarking in the PDF and ensure that all bookmarks are correctly arranged as per the Index.	advansarikarim
422	6/25/2026	0710102075792025(No.of Docs 2)	0710102075792025/4	COMPANY PETITION (COMPANIES ACT)/157(ND)2025	SABRINA STOUGH VS. NESTLE INDIA LIMITED	Sec. 58(3)	6/23/2026	1.as per the compliance order the rejoinder was to be filed with in one week. 2. Kindly do pagination in bookmarking	CPINDIA
423	6/25/2026	0710102075792025(No.of Docs 2)	0710102075792025/4	COMPANY PETITION (COMPANIES ACT)/157(ND)2025	SABRINA STOUGH VS. NESTLE INDIA LIMITED	Sec. 58(3)	6/23/2026	1.as per the compliance order the rejoinder was to be filed with in one week. 2. Kindly do pagination in bookmarking	CPINDIA
424	6/25/2026	0710102075792025(No.of Docs 2)	0710102075792025/4	COMPANY PETITION (COMPANIES ACT)/157(ND)2025	SABRINA STOUGH VS. NESTLE INDIA LIMITED	Sec. 58(3)	6/23/2026	1.as per the compliance order the rejoinder was to be filed with in one week. 2. Kindly do pagination in bookmarking	CPINDIA
425	6/25/2026	0710102075792025(No.of Docs 2)	0710102075792025/4	COMPANY PETITION (COMPANIES ACT)/157(ND)2025	SABRINA STOUGH VS. NESTLE INDIA LIMITED	Sec. 58(3)	6/23/2026	1.as per the compliance order the rejoinder was to be filed with in one week. 2. Kindly do pagination in bookmarking	CPINDIA
426	6/30/2026	0710102009922026(No.of Docs 3)	0710102009922026/2	COMPANY PETITION (COMPANIES ACT)/23(ND)2026	MR PAWAN DEEP SINGH VS. ROSHANARA CLUB LIMITED	Sec. 241(1), Sec. 242(4), Sec. 244(1)	6/23/2026	no of objections: - 1. kindly attach compliance order 2. in vakalatnama bookmarking pagination is mismatch according your index and pdf	rakesh@12

427	6/30/2026	0710102009922026(No.of Docs 3)	0710102009922026/2	COMPANY PETITION (COMPANIES ACT)/23(ND)2026	MR PAWAN DEEP SINGH VS. ROSHANARA CLUB LIMITED	Sec. 241(1), Sec. 242(4), Sec. 244(1)	6/23/2026	no of objections: - 1. kindly attach compliance order 2. in vakalatnama bookmarking pagination is mismatch according your index and pdf	rakesh@12
428	6/30/2026	0710102009922026(No.of Docs 3)	0710102009922026/2	COMPANY PETITION (COMPANIES ACT)/23(ND)2026	MR PAWAN DEEP SINGH VS. ROSHANARA CLUB LIMITED	Sec. 241(1), Sec. 242(4), Sec. 244(1)	6/23/2026	no of objections: - 1. kindly attach compliance order 2. in vakalatnama bookmarking pagination is mismatch according your index and pdf	rakesh@12
429	6/30/2026	0710102009922026(No.of Docs 3)	0710102009922026/2	COMPANY PETITION (COMPANIES ACT)/23(ND)2026	MR PAWAN DEEP SINGH VS. ROSHANARA CLUB LIMITED	Sec. 241(1), Sec. 242(4), Sec. 244(1)	6/23/2026	no of objections: - 1. kindly attach compliance order 2. in vakalatnama bookmarking pagination is mismatch according your index and pdf	rakesh@12
430	6/8/2026	0710102109772025(No.of Docs 2)	0710102109772025/3	INTERLOCUTORY APPLICATION (I.B.C)/6159(ND)2025	JIGAR TARUNKUMAR BHATT VS. SRI NARAIN AGGATWAL	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	6/23/2026	1. OCR missing 2. true copy and sign missed in annexure pages 3. as per the compliance order the reply was to be filed within one week	trschambers
431	6/8/2026	0710102109772025(No.of Docs 2)	0710102109772025/3	INTERLOCUTORY APPLICATION (I.B.C)/6159(ND)2025	JIGAR TARUNKUMAR BHATT VS. SRI NARAIN AGGATWAL	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	6/23/2026	1. OCR missing 2. true copy and sign missed in annexure pages 3. as per the compliance order the reply was to be filed within one week	trschambers
432	6/8/2026	0710102109772025(No.of Docs 2)	0710102109772025/3	INTERLOCUTORY APPLICATION (I.B.C)/6159(ND)2025	JIGAR TARUNKUMAR BHATT VS. SRI NARAIN AGGATWAL	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	6/23/2026	1. OCR missing 2. true copy and sign missed in annexure pages 3. as per the compliance order the reply was to be filed within one week	trschambers
433	6/8/2026	0710102109772025(No.of Docs 2)	0710102109772025/3	INTERLOCUTORY APPLICATION (I.B.C)/6159(ND)2025	JIGAR TARUNKUMAR BHATT VS. SRI NARAIN AGGATWAL	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	6/23/2026	1. OCR missing 2. true copy and sign missed in annexure pages 3. as per the compliance order the reply was to be filed within one week	trschambers
434	5/28/2026	0710102043422026(No.of Docs 0)	0710102043422026/1	INTERLOCUTORY APPLICATION (I.B.C)/2605(ND)2026	PRABHAT RANJAN SINGH VS. K M SEBASTINE	Application under any other provisions- IBC	6/23/2026	1.as per the compliance order the affidavit was to be filed with in one week	
435	4/29/2025	0710102036422025(No.of Docs 0)	0710102036422025/5	COMPANY PETITION (COMPANIES ACT)/72(ND)2025	BENLON INDIA LIMITED	Sub-Section (1) of Section 66.	6/23/2026	1.as per the compliance order the reply was to be filed with in two week	
436	6/22/2026	0710102040332026(No.of Docs 2)	0710102040332026/1	INTERLOCUTORY APPLICATION (I.B.C)/2233(ND)2026	SRI NARAIN AGGARWAL VS. MR JIGAR TARUNKUMAR BHATT	Section 60(5)	6/23/2026	1.as per the compliance order affidavit reply was to be filed with in one week	souritarora
437	6/15/2026	0710102037012026(No.of Docs 1)	0710102037012026/1	INTERLOCUTORY APPLICATION (I.B.C)/2144(ND)2026	DEEPAK MITTAL VS. VISHNU BHAGWAN	Application under any other provisions- IBC	6/23/2026	no of objections: - 1. as per the compliance order the affidavit was to be filed within one week	rinsolvency
438	6/15/2026	0710102037012026(No.of Docs 1)	0710102037012026/1	INTERLOCUTORY APPLICATION (I.B.C)/2144(ND)2026	DEEPAK MITTAL VS. VISHNU BHAGWAN	Application under any other provisions- IBC	6/23/2026	no of objections: - 1. as per the compliance order the affidavit was to be filed within one week	rinsolvency
439	6/15/2026	0710102037012026(No.of Docs 1)	0710102037012026/1	INTERLOCUTORY APPLICATION (I.B.C)/2144(ND)2026	DEEPAK MITTAL VS. VISHNU BHAGWAN	Application under any other provisions- IBC	6/23/2026	no of objections: - 1. as per the compliance order the affidavit was to be filed within one week	rinsolvency
440	6/15/2026	0710102037012026(No.of Docs 1)	0710102037012026/1	INTERLOCUTORY APPLICATION (I.B.C)/2144(ND)2026	DEEPAK MITTAL VS. VISHNU BHAGWAN	Application under any other provisions- IBC	6/23/2026	no of objections: - 1. as per the compliance order the affidavit was to be filed within one week	rinsolvency
441	6/15/2026	0710102037012026(No.of Docs 1)	0710102037012026/1	INTERLOCUTORY APPLICATION (I.B.C)/2144(ND)2026	DEEPAK MITTAL VS. VISHNU BHAGWAN	Application under any other provisions- IBC	6/23/2026	no of objections: - 1. as per the compliance order the affidavit was to be filed within one week	rinsolvency
442	6/15/2026	0710102037012026(No.of Docs 1)	0710102037012026/1	INTERLOCUTORY APPLICATION (I.B.C)/2144(ND)2026	DEEPAK MITTAL VS. VISHNU BHAGWAN	Application under any other provisions- IBC	6/23/2026	no of objections: - 1. as per the compliance order the affidavit was to be filed within one week	rinsolvency
443	6/15/2026	0710102037012026(No.of Docs 1)	0710102037012026/1	INTERLOCUTORY APPLICATION (I.B.C)/2144(ND)2026	DEEPAK MITTAL VS. VISHNU BHAGWAN	Application under any other provisions- IBC	6/23/2026	no of objections: - 1. as per the compliance order the affidavit was to be filed within one week	rinsolvency
444	6/15/2026	0710102037012026(No.of Docs 1)	0710102037012026/1	INTERLOCUTORY APPLICATION (I.B.C)/2144(ND)2026	DEEPAK MITTAL VS. VISHNU BHAGWAN	Application under any other provisions- IBC	6/23/2026	no of objections: - 1. as per the compliance order the affidavit was to be filed within one week	rinsolvency
445	6/15/2026	0710102037012026(No.of Docs 1)	0710102037012026/1	INTERLOCUTORY APPLICATION (I.B.C)/2144(ND)2026	DEEPAK MITTAL VS. VISHNU BHAGWAN	Application under any other provisions- IBC	6/23/2026	no of objections: - 1. as per the compliance order the affidavit was to be filed within one week	rinsolvency







515	6/23/2026	0710102021112026(No.of Docs 2)	0710102021112026/1	INTERLOCUTORY APPLICATION (I.B.C)/1252(ND)2026	DEEPAK VERMA VS. MUKUL KUMAR	Sec 60(5)	6/23/2026	Kindly paste twenty five Rs. welfare ticket and three Rs. court fee paste on blank space of vakalatnama. This defect was raised earlier as well.	anujmalhotra
516	6/23/2026	0710102021112026(No.of Docs 2)	0710102021112026/1	INTERLOCUTORY APPLICATION (I.B.C)/1252(ND)2026	DEEPAK VERMA VS. MUKUL KUMAR	Sec 60(5)	6/23/2026	Kindly paste twenty five Rs. welfare ticket and three Rs. court fee paste on blank space of vakalatnama. This defect was raised earlier as well.	anujmalhotra
517	6/23/2026	0710102021112026(No.of Docs 2)	0710102021112026/1	INTERLOCUTORY APPLICATION (I.B.C)/1252(ND)2026	DEEPAK VERMA VS. MUKUL KUMAR	Sec 60(5)	6/23/2026	Kindly paste twenty five Rs. welfare ticket and three Rs. court fee paste on blank space of vakalatnama. This defect was raised earlier as well.	anujmalhotra
518	6/23/2026	0710102021112026(No.of Docs 2)	0710102021112026/1	INTERLOCUTORY APPLICATION (I.B.C)/1252(ND)2026	DEEPAK VERMA VS. MUKUL KUMAR	Sec 60(5)	6/23/2026	Kindly paste twenty five Rs. welfare ticket and three Rs. court fee paste on blank space of vakalatnama. This defect was raised earlier as well.	anujmalhotra
519	6/23/2026	0710102021112026(No.of Docs 2)	0710102021112026/1	INTERLOCUTORY APPLICATION (I.B.C)/1252(ND)2026	DEEPAK VERMA VS. MUKUL KUMAR	Sec 60(5)	6/23/2026	Kindly paste twenty five Rs. welfare ticket and three Rs. court fee paste on blank space of vakalatnama. This defect was raised earlier as well.	anujmalhotra
520	6/23/2026	0710102021112026(No.of Docs 2)	0710102021112026/1	INTERLOCUTORY APPLICATION (I.B.C)/1252(ND)2026	DEEPAK VERMA VS. MUKUL KUMAR	Sec 60(5)	6/23/2026	Kindly paste twenty five Rs. welfare ticket and three Rs. court fee paste on blank space of vakalatnama. This defect was raised earlier as well.	anujmalhotra
521	6/23/2026	0710102021112026(No.of Docs 2)	0710102021112026/1	INTERLOCUTORY APPLICATION (I.B.C)/1252(ND)2026	DEEPAK VERMA VS. MUKUL KUMAR	Sec 60(5)	6/23/2026	Kindly paste twenty five Rs. welfare ticket and three Rs. court fee paste on blank space of vakalatnama. This defect was raised earlier as well.	anujmalhotra
522	6/23/2026	0710102021112026(No.of Docs 2)	0710102021112026/1	INTERLOCUTORY APPLICATION (I.B.C)/1252(ND)2026	DEEPAK VERMA VS. MUKUL KUMAR	Sec 60(5)	6/23/2026	Kindly paste twenty five Rs. welfare ticket and three Rs. court fee paste on blank space of vakalatnama. This defect was raised earlier as well.	anujmalhotra
523	4/17/2026	0710102030692026(No.of Docs 0)	0710102030692026/1	COMPANY PETITION IB (IBC)/255(ND)2026	OMEGA BRIGHT STEEL PRIVATE LIMITED VS. GRIPZA TECHNO PRIVATE LIMITED	IBC Under Sec 9	6/22/2026	**No. of Objections: -** 1. Kindly file both documents separately and upload them as separate PDF files. 2. The compliance order is missing from the PDF. Kindly attach the same and re-upload the complete PDF.	
524	6/23/2026	0710102021352026(No.of Docs 2)	0710102021352026/3	COMPANY PETITION IB (IBC)/188(ND)2026	UTSAV SECURITIES LIMITED VS. ANGEL PROMOTERS PRIVATE LIMITED	IBC under Sec 7	6/22/2026	1.as per the compliance order the reply was to be filed with in one week. Kindly file application for condonation of delay.	shreyak05
525	6/18/2026	0710102040052026(No.of Docs 2)	0710102040052026/2	INTERLOCUTORY APPLICATION (I.B.C)/2224(ND)2026	DEEPAK MITTAL VS. SH VIKAS GOEL	Application under any other provisions- IBC	6/22/2026	**No. of Objections: -** 1. As per the compliance order, the reply was required to be filed within one week. Kindly comply with the said direction. 2. Page Nos. 40 to 45 and 49 are not clear/readable. Kindly upload clear and legible copies of the said pages.	devrana
526	6/21/2026	0710102065352023(No.of Docs 2)	0710102065352023/8	COMPANY PETITION IB (IBC)/567(ND)2023	SHRI DURGA SCAFFOLDING NOIDA PRIVATELIMITED VS. APEX INFRA ENGINEERING PRIVATE LIMITED	IBC Under Sec 9	6/22/2026	**No. of Objections: -** 1. The compliance order is missing from the PDF. Kindly attach the compliance order and re-upload the complete PDF.	Gsvlegal
527	3/12/2022	0710102018202022(No.of Docs 0)	0710102018202022/9	COMPANY PETITION (COMPANIES ACT)/56(ND)2022	PARVEEN KUMAR GOYAL VS. VIPIN KUMAR GOYAL	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)	6/22/2026	1.this pages are not clear no of 55 to 116. 236,237. 2.wrong alignment pages no of 117 to 155. 161 to 191. 3.this pages are hindi no of 192 to 206. 4.double pagination wrong in pdf 5.compliance order the and latest missed in pdf 6.vakalatnama copy missed in pdf	
528	6/29/2026	0710102040332026(No.of Docs 2)	0710102040332026/2	INTERLOCUTORY APPLICATION (I.B.C)/2233(ND)2026	SRI NARAIN AGGARWAL VS. MR JIGAR TARUNKUMAR BHATT	Section 60(5)	6/22/2026	1. as per the compliance order the rejoinder was to be filed within 3 days	Rahulg1003
529	6/29/2026	0710102040332026(No.of Docs 2)	0710102040332026/2	INTERLOCUTORY APPLICATION (I.B.C)/2233(ND)2026	SRI NARAIN AGGARWAL VS. MR JIGAR TARUNKUMAR BHATT	Section 60(5)	6/22/2026	1. as per the compliance order the rejoinder was to be filed within 3 days	Rahulg1003
530	6/29/2026	0710102040332026(No.of Docs 2)	0710102040332026/2	INTERLOCUTORY APPLICATION (I.B.C)/2233(ND)2026	SRI NARAIN AGGARWAL VS. MR JIGAR TARUNKUMAR BHATT	Section 60(5)	6/22/2026	1. as per the compliance order the rejoinder was to be filed within 3 days	Rahulg1003
531	6/23/2026	0710102021352026(No.of Docs 2)	0710102021352026/3	COMPANY PETITION IB (IBC)/188(ND)2026	UTSAV SECURITIES LIMITED VS. ANGEL PROMOTERS PRIVATE LIMITED	IBC under Sec 7	6/22/2026	1.as per the compliance order the reply was to be filed with in one week. Kindly file application for condonation of delay.	shreyak05
532	6/29/2026	0710102040332026(No.of Docs 2)	0710102040332026/2	INTERLOCUTORY APPLICATION (I.B.C)/2233(ND)2026	SRI NARAIN AGGARWAL VS. MR JIGAR TARUNKUMAR BHATT	Section 60(5)	6/22/2026	1. as per the compliance order the rejoinder was to be filed within 3 days	Rahulg1003
533	4/29/2025	0710102036422025(No.of Docs 0)	0710102036422025/4	COMPANY PETITION (COMPANIES ACT)/72(ND)2025	BENLON INDIA LIMITED	Sub-Section (1) of Section 66.	6/22/2026	**No. of Objections: -** 1. The compliance order is missing from the PDF. Kindly attach the same and re-upload the complete PDF. 2. A copy of the Vakalatnama is missing from the PDF. Kindly upload the duly executed Vakalatnama and ensure that it forms part of the complete PDF set.	
534	6/22/2026	0710102041682026(No.of Docs 2)	0710102041682026/6	INTERLOCUTORY APPLICATION (I.B.C)/2330(ND)2026	MANGLAM MULTIPLEX PRIVATE LIMITED VS. GAURAV KATIYAR	Rule 11 of NCLT, 2016,Section 60(5)	6/22/2026	1.as per the compliance order the affidavit was to be filed with in three days	intellectlawpartners
535	6/18/2026	0710102035212026(No.of Docs 1)	0710102035212026/2	INTERLOCUTORY APPLICATION (I.B.C)/1924(ND)2026	SUNIL KUMAR JUNEJA VSSUBODH GUPTA AND SHIPRA GUPTA	Section 60(5)	6/22/2026	1.as per the compliance order the affidavit was to be filed with in ten days	abhi4064
536	6/9/2026	0710102035482026(No.of Docs 4)	0710102035482026/1	INTERLOCUTORY APPLICATION (I.B.C)/2016(ND)2026	VIJENDER SHARMA VS. DEEPAKGOYAL	Application under any other provisions- IBC	6/22/2026	no of objections: - 1. as per the compliance order the affidavit of service was to be filed within one week 2. kindly attach latest order 3. in bookmarking annexure-7 is missing	Vijender2020
537	4/15/2022	0710102029742022(No.of Docs 0)	0710102029742022/45	COMPANY PETITION (COMPANIES ACT)/73(PB)2022	SIDHANT SHARMA VS. GLOW INFOCOM PRIVATE. LTD.	Sec. 271-273	6/22/2026	**No. of Objections: -** 1. Kindly attach the latest order in the PDF and re-upload the complete set of documents. 2. Pagination is missing in the bookmarks. Kindly provide proper bookmarks along with page numbering corresponding to the index and re-upload the corrected PDF.	
538	6/27/2026	0710102043372026(No.of Docs 2)	0710102043372026/1	INTERLOCUTORY APPLICATION (I.B.C)/2449(ND)2026	KUNWARPREET SINGH RESOLUTION PROFESSIONAL OF DR SHIVINDER MOHAN SINGH	Application under any other provisions- IBC	6/22/2026	Kindly note that as stated by you that you are in the process of filing the application for condonation of delay. Once the application is listed and the Bench condones the delay thereafter the affidavit shall be taken on record with the order of the Bench wherein the delay is condoned. Also note that while filing the application for condonation of delay kindly upload the affidavit as annexure.	Kunwar13
539	6/27/2026	0710102043372026(No.of Docs 2)	0710102043372026/1	INTERLOCUTORY APPLICATION (I.B.C)/2449(ND)2026	KUNWARPREET SINGH RESOLUTION PROFESSIONAL OF DR SHIVINDER MOHAN SINGH	Application under any other provisions- IBC	6/22/2026	Kindly note that as stated by you that you are in the process of filing the application for condonation of delay. Once the application is listed and the Bench condones the delay thereafter the affidavit shall be taken on record with the order of the Bench wherein the delay is condoned. Also note that while filing the application for condonation of delay kindly upload the affidavit as annexure.	Kunwar13

540	6/27/2026	0710102043372026(No.of Docs 2)	0710102043372026/1	INTERLOCUTORY APPLICATION (I.B.C)/2449(ND)2026	KUNWARPREET SINGH RESOLUTION PROFESSIONAL OF DR SHIVINDER MOHAN SINGH	Application under any other provisions- IBC	6/22/2026	Kindly note that as stated by you that you are in the process of filing the application for condonation of delay. Once the application is listed and the Bench condones the delay thereafter the affidavit shall be taken on record with the order of the Bench wherein the delay is condoned. Also note that while filing the application for condonation of delay kindly upload the affidavit as annexure.	Kunwar13
541	6/27/2026	0710102043372026(No.of Docs 2)	0710102043372026/1	INTERLOCUTORY APPLICATION (I.B.C)/2449(ND)2026	KUNWARPREET SINGH RESOLUTION PROFESSIONAL OF DR SHIVINDER MOHAN SINGH	Application under any other provisions- IBC	6/22/2026	Kindly note that as stated by you that you are in the process of filing the application for condonation of delay. Once the application is listed and the Bench condones the delay thereafter the affidavit shall be taken on record with the order of the Bench wherein the delay is condoned. Also note that while filing the application for condonation of delay kindly upload the affidavit as annexure.	Kunwar13
542	5/14/2026	0710102039312026(No.of Docs 0)	0710102039312026/2	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/33(ND)2026	SESA CARE PRIVATE LIMITED	Sec. 230-232 - Second Motion	6/22/2026	**No. of Objections: -** 1. Bookmarking is mandatory. Kindly provide proper bookmarking in the PDF and re-upload the same.	
543	6/3/2026	0710102045342026(No.of Docs 0)	0710102045342026/1	COMPANY PETITION IB (IBC)/287(ND)2026	AVRO COMMERCIAL COMPANY PRIVATE LIMITED VS. RAMAN RAHEJA	Section 95(1)	6/22/2026	1.compliance order missed in pdf	
544	6/22/2026	0710102078792025(No.of Docs 2)	0710102078792025/4	INTERLOCUTORY APPLICATION (I.B.C)/4893(ND)2025	RAM KUMAR VS. MS. KAJAL ILMI	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	6/22/2026	**No. of Objections: -** 1. The compliance order is missing from the PDF. Kindly attach the compliance order and re-upload the complete PDF. 2. Pagination is missing in the bookmarks. Kindly provide proper bookmarks with corresponding page numbers as per the index and re-upload the corrected PDF.	gsahai2026
545	7/9/2025	0710102059022025(No.of Docs 0)	0710102059022025/2	INTERVENTION PETITION (IBC)/52(ND)2025	GARDENIA GLORY APARTMENT OWNERS ASSOCIATION VSAASHI ENGINEERING TECH	Sec 60(5)	6/22/2026	no of objections: - 1. bookmarking with numbering is missing in pdf 2. in volume-1 page no-49,50 need translate copy 3. in volume-2 page no-48 and 49 need translate copy 4. kindly attach latest order of respondent no.1 5. as per the compliance order the rejoinder respondent no.2 was to be filed within one week 6. kindly separately file respondent no. 1 and respondent no. 2	
546	7/9/2025	0710102059022025(No.of Docs 0)	0710102059022025/2	INTERVENTION PETITION (IBC)/52(ND)2025	GARDENIA GLORY APARTMENT OWNERS ASSOCIATION VSAASHI ENGINEERING TECH	Sec 60(5)	6/22/2026	no of objections: - 1. bookmarking with numbering is missing in pdf 2. in volume-1 page no-49,50 need translate copy 3. in volume-2 page no-48 and 49 need translate copy 4. kindly attach latest order of respondent no.1 5. as per the compliance order the rejoinder respondent no.2 was to be filed within one week 6. kindly separately file respondent no. 1 and respondent no. 2	
547	7/9/2025	0710102059022025(No.of Docs 0)	0710102059022025/2	INTERVENTION PETITION (IBC)/52(ND)2025	GARDENIA GLORY APARTMENT OWNERS ASSOCIATION VSAASHI ENGINEERING TECH	Sec 60(5)	6/22/2026	no of objections: - 1. bookmarking with numbering is missing in pdf 2. in volume-1 page no-49,50 need translate copy 3. in volume-2 page no-48 and 49 need translate copy 4. kindly attach latest order of respondent no.1 5. as per the compliance order the rejoinder respondent no.2 was to be filed within one week 6. kindly separately file respondent no. 1 and respondent no. 2	
548	6/9/2026	0710102035482026(No.of Docs 4)	0710102035482026/1	INTERLOCUTORY APPLICATION (I.B.C)/2016(ND)2026	VIJENDER SHARMA VS. DEEPAKGOYAL	Application under any other provisions- IBC	6/22/2026	no of objections: - 1. as per the compliance order the affidavit of service was to be filed within one week 2. kindly attach latest order 3. in bookmarking annexure-7 is missing	Vijender2020
549	6/9/2026	0710102035482026(No.of Docs 4)	0710102035482026/1	INTERLOCUTORY APPLICATION (I.B.C)/2016(ND)2026	VIJENDER SHARMA VS. DEEPAKGOYAL	Application under any other provisions- IBC	6/22/2026	no of objections: - 1. as per the compliance order the affidavit of service was to be filed within one week 2. kindly attach latest order 3. in bookmarking annexure-7 is missing	Vijender2020
550	6/9/2026	0710102035482026(No.of Docs 4)	0710102035482026/1	INTERLOCUTORY APPLICATION (I.B.C)/2016(ND)2026	VIJENDER SHARMA VS. DEEPAKGOYAL	Application under any other provisions- IBC	6/22/2026	no of objections: - 1. as per the compliance order the affidavit of service was to be filed within one week 2. kindly attach latest order 3. in bookmarking annexure-7 is missing	Vijender2020
551	7/9/2025	0710102059022025(No.of Docs 0)	0710102059022025/2	INTERVENTION PETITION (IBC)/52(ND)2025	GARDENIA GLORY APARTMENT OWNERS ASSOCIATION VSAASHI ENGINEERING TECH	Sec 60(5)	6/22/2026	no of objections: - 1. bookmarking with numbering is missing in pdf 2. in volume-1 page no-49,50 need translate copy 3. in volume-2 page no-48 and 49 need translate copy 4. kindly attach latest order of respondent no.1 5. as per the compliance order the rejoinder respondent no.2 was to be filed within one week 6. kindly separately file respondent no. 1 and respondent no. 2	
552	6/9/2026	0710102035482026(No.of Docs 4)	0710102035482026/1	INTERLOCUTORY APPLICATION (I.B.C)/2016(ND)2026	VIJENDER SHARMA VS. DEEPAKGOYAL	Application under any other provisions- IBC	6/22/2026	no of objections: - 1. as per the compliance order the affidavit of service was to be filed within one week 2. kindly attach latest order 3. in bookmarking annexure-7 is missing	Vijender2020
553	6/9/2026	0710102035482026(No.of Docs 4)	0710102035482026/1	INTERLOCUTORY APPLICATION (I.B.C)/2016(ND)2026	VIJENDER SHARMA VS. DEEPAKGOYAL	Application under any other provisions- IBC	6/22/2026	no of objections: - 1. as per the compliance order the affidavit of service was to be filed within one week 2. kindly attach latest order 3. in bookmarking annexure-7 is missing	Vijender2020
554	6/9/2026	0710102035482026(No.of Docs 4)	0710102035482026/1	INTERLOCUTORY APPLICATION (I.B.C)/2016(ND)2026	VIJENDER SHARMA VS. DEEPAKGOYAL	Application under any other provisions- IBC	6/22/2026	no of objections: - 1. as per the compliance order the affidavit of service was to be filed within one week 2. kindly attach latest order 3. in bookmarking annexure-7 is missing	Vijender2020
555	6/9/2026	0710102035482026(No.of Docs 4)	0710102035482026/1	INTERLOCUTORY APPLICATION (I.B.C)/2016(ND)2026	VIJENDER SHARMA VS. DEEPAKGOYAL	Application under any other provisions- IBC	6/22/2026	no of objections: - 1. as per the compliance order the affidavit of service was to be filed within one week 2. kindly attach latest order 3. in bookmarking annexure-7 is missing	Vijender2020
556	6/9/2026	0710102035482026(No.of Docs 4)	0710102035482026/1	INTERLOCUTORY APPLICATION (I.B.C)/2016(ND)2026	VIJENDER SHARMA VS. DEEPAKGOYAL	Application under any other provisions- IBC	6/22/2026	no of objections: - 1. as per the compliance order the affidavit of service was to be filed within one week 2. kindly attach latest order 3. in bookmarking annexure-7 is missing	Vijender2020
557	6/23/2026	0710102021352026(No.of Docs 2)	0710102021352026/3	COMPANY PETITION IB (IBC)/188(ND)2026	UTSAV SECURITIES LIMITED VS. ANGEL PROMOTERS PRIVATE LIMITED	IBC under Sec 7	6/22/2026	1.as per the compliance order the reply was to be filed with in one week. Kindly file application for condonation of delay.	shreyak05
558	6/23/2026	0710102021352026(No.of Docs 2)	0710102021352026/3	COMPANY PETITION IB (IBC)/188(ND)2026	UTSAV SECURITIES LIMITED VS. ANGEL PROMOTERS PRIVATE LIMITED	IBC under Sec 7	6/22/2026	1.as per the compliance order the reply was to be filed with in one week. Kindly file application for condonation of delay.	shreyak05

559	2/6/2024	0710102012342024(No.of Docs 0)	0710102012342024/11	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/22(ND)2024	SHARPLINE NETWORK PRIVATE LIMITED	Sec. 230-232 - Second Motion	6/21/2026	1.kindly attach latest compliance order in pdf	
560	6/22/2026	0710102022382025(No.of Docs 2)	0710102022382025/3	COMPANY PETITION (COMPANIES ACT)/55(ND)2025	NEWBY INDIA PRIVATE LIMITED	Sub-Section (1) Of Section 66.	6/21/2026	1.counsel details missed in index 2.pagination missed in bookmarking	ragarwal281
561	6/22/2026	0710102022382025(No.of Docs 2)	0710102022382025/3	COMPANY PETITION (COMPANIES ACT)/55(ND)2025	NEWBY INDIA PRIVATE LIMITED	Sub-Section (1) Of Section 66.	6/21/2026	1.counsel details missed in index 2.pagination missed in bookmarking	ragarwal281
562	6/22/2026	0710102022382025(No.of Docs 2)	0710102022382025/3	COMPANY PETITION (COMPANIES ACT)/55(ND)2025	NEWBY INDIA PRIVATE LIMITED	Sub-Section (1) Of Section 66.	6/21/2026	1.counsel details missed in index 2.pagination missed in bookmarking	ragarwal281
563	6/22/2026	0710102022382025(No.of Docs 2)	0710102022382025/3	COMPANY PETITION (COMPANIES ACT)/55(ND)2025	NEWBY INDIA PRIVATE LIMITED	Sub-Section (1) Of Section 66.	6/21/2026	1.counsel details missed in index 2.pagination missed in bookmarking	ragarwal281
564	2/6/2024	0710102012342024(No.of Docs 0)	0710102012342024/11	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/22(ND)2024	SHARPLINE NETWORK PRIVATE LIMITED	Sec. 230-232 - Second Motion	6/21/2026	1.kindly attach latest compliance order in pdf	
565	2/6/2024	0710102012342024(No.of Docs 0)	0710102012342024/11	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/22(ND)2024	SHARPLINE NETWORK PRIVATE LIMITED	Sec. 230-232 - Second Motion	6/21/2026	1.kindly attach latest compliance order in pdf	
566	2/6/2024	0710102012342024(No.of Docs 0)	0710102012342024/11	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/22(ND)2024	SHARPLINE NETWORK PRIVATE LIMITED	Sec. 230-232 - Second Motion	6/21/2026	1.kindly attach latest compliance order in pdf	
567	6/25/2026	0710102054262025(No.of Docs 3)	0710102054262025/3	COMPANY PETITION (COMPANIES ACT)/129(ND)2025	SHINAGAWA REFRACTORIES INDIA PRIVATE LIMITED VS. REGIONAL DIRECTOR NORTH REGION MCA	Sub-Section (1) Of Section 66.	6/21/2026	no of objections: - 1. numbering is missing in bookmarking 2. need every page sign and true copy	Jaswant81
568	6/25/2026	0710102054262025(No.of Docs 3)	0710102054262025/3	COMPANY PETITION (COMPANIES ACT)/129(ND)2025	SHINAGAWA REFRACTORIES INDIA PRIVATE LIMITED VS. REGIONAL DIRECTOR NORTH REGION MCA	Sub-Section (1) Of Section 66.	6/21/2026	no of objections: - 1. numbering is missing in bookmarking 2. need every page sign and true copy	Jaswant81
569	6/25/2026	0710102054262025(No.of Docs 3)	0710102054262025/3	COMPANY PETITION (COMPANIES ACT)/129(ND)2025	SHINAGAWA REFRACTORIES INDIA PRIVATE LIMITED VS. REGIONAL DIRECTOR NORTH REGION MCA	Sub-Section (1) Of Section 66.	6/21/2026	no of objections: - 1. numbering is missing in bookmarking 2. need every page sign and true copy	Jaswant81
570	6/25/2026	0710102054262025(No.of Docs 3)	0710102054262025/3	COMPANY PETITION (COMPANIES ACT)/129(ND)2025	SHINAGAWA REFRACTORIES INDIA PRIVATE LIMITED VS. REGIONAL DIRECTOR NORTH REGION MCA	Sub-Section (1) Of Section 66.	6/21/2026	no of objections: - 1. numbering is missing in bookmarking 2. need every page sign and true copy	Jaswant81
571	6/24/2026	0710102108182025(No.of Docs 2)	0710102108182025/3	RESTORATION APPLICATION (COMPANIES ACT)/65(ND)2025	FABERT AGENCIES PRIVATE LIMITED	Rule 11 of NCLT	6/21/2026	1.as per the compliance order the affidavit was to be filed with in one week	cfcadm00521
572	6/24/2026	0710102108182025(No.of Docs 2)	0710102108182025/3	RESTORATION APPLICATION (COMPANIES ACT)/65(ND)2025	FABERT AGENCIES PRIVATE LIMITED	Rule 11 of NCLT	6/21/2026	1.as per the compliance order the affidavit was to be filed with in one week	cfcadm00521
573	6/24/2026	0710102108182025(No.of Docs 2)	0710102108182025/3	RESTORATION APPLICATION (COMPANIES ACT)/65(ND)2025	FABERT AGENCIES PRIVATE LIMITED	Rule 11 of NCLT	6/21/2026	1.as per the compliance order the affidavit was to be filed with in one week	cfcadm00521
574	6/24/2026	0710102108182025(No.of Docs 2)	0710102108182025/3	RESTORATION APPLICATION (COMPANIES ACT)/65(ND)2025	FABERT AGENCIES PRIVATE LIMITED	Rule 11 of NCLT	6/21/2026	1.as per the compliance order the affidavit was to be filed with in one week	cfcadm00521
575	5/27/2026	0710102019022026(No.of Docs 2)	0710102019022026/5	COMPANY PETITION IB (IBC)/147(ND)2026	BOSTON IVY HEALTHCARE SOLUTIONS PRIVATE LIMITED VS. DELIUS PHARMACEUTICALS PVT LTD	IBC Under Sec 9	6/21/2026	no of objections: - 1. as per the compliance order the affidavit/ rejoinder was filed within 2 weeks	siddharthacharya90
576	5/27/2026	0710102019022026(No.of Docs 2)	0710102019022026/5	COMPANY PETITION IB (IBC)/147(ND)2026	BOSTON IVY HEALTHCARE SOLUTIONS PRIVATE LIMITED VS. DELIUS PHARMACEUTICALS PVT LTD	IBC Under Sec 9	6/21/2026	no of objections: - 1. as per the compliance order the affidavit/ rejoinder was filed within 2 weeks	siddharthacharya90
577	5/27/2026	0710102019022026(No.of Docs 2)	0710102019022026/5	COMPANY PETITION IB (IBC)/147(ND)2026	BOSTON IVY HEALTHCARE SOLUTIONS PRIVATE LIMITED VS. DELIUS PHARMACEUTICALS PVT LTD	IBC Under Sec 9	6/21/2026	no of objections: - 1. as per the compliance order the affidavit/ rejoinder was filed within 2 weeks	siddharthacharya90
578	5/27/2026	0710102019022026(No.of Docs 2)	0710102019022026/5	COMPANY PETITION IB (IBC)/147(ND)2026	BOSTON IVY HEALTHCARE SOLUTIONS PRIVATE LIMITED VS. DELIUS PHARMACEUTICALS PVT LTD	IBC Under Sec 9	6/21/2026	no of objections: - 1. as per the compliance order the affidavit/ rejoinder was filed within 2 weeks	siddharthacharya90
579	6/17/2026	0710102035402026(No.of Docs 2)	0710102035402026/2	INTERLOCUTORY APPLICATION (I.B.C)/2010(ND)2026	YAMUNA EXPRESSWAY INDUSTRIAL DEVELOPMENT AUTHORITY VS. UMESH SINGHAL INTERIM RESOLUTION PROFESSIONAL OF SUPERTECH TOWNSHIP PROJECT LIMITED	Section 60(5)	6/21/2026	1 AS per the compliance order, the current document was to be filed within a week.	vishalganda
580	6/17/2026	0710102035402026(No.of Docs 2)	0710102035402026/2	INTERLOCUTORY APPLICATION (I.B.C)/2010(ND)2026	YAMUNA EXPRESSWAY INDUSTRIAL DEVELOPMENT AUTHORITY VS. UMESH SINGHAL INTERIM RESOLUTION PROFESSIONAL OF SUPERTECH TOWNSHIP PROJECT LIMITED	Section 60(5)	6/21/2026	1 AS per the compliance order, the current document was to be filed within a week.	vishalganda

581	6/17/2026	0710102035402026(No.of Docs 2)	0710102035402026/2	INTERLOCUTORY APPLICATION (I.B.C)/2010(ND)2026	YAMUNA EXPRESSWAY INDUSTRIAL DEVELOPMENT AUTHORITY VS. UMESH SINGHAL INTERIM RESOLUTION PROFESSIONAL OF SUPERTECH TOWNSHIP PROJECT LIMITED	Section 60(5)	6/21/2026	1 AS per the compliance order, the current document was to be filed within a week.	vishalganda
582	6/17/2026	0710102035402026(No.of Docs 2)	0710102035402026/2	INTERLOCUTORY APPLICATION (I.B.C)/2010(ND)2026	YAMUNA EXPRESSWAY INDUSTRIAL DEVELOPMENT AUTHORITY VS. UMESH SINGHAL INTERIM RESOLUTION PROFESSIONAL OF SUPERTECH TOWNSHIP PROJECT LIMITED	Section 60(5)	6/21/2026	1 AS per the compliance order, the current document was to be filed within a week.	vishalganda
583	6/23/2026	0710102039752026(No.of Docs 2)	0710102039752026/3	COMPANY PETITION IB (IBC)/264(ND)2026	TRAVEL FOOD SERVICES LIMITED VS. DREAMFOLKS SERVICES LIMITED	IBC Under Sec 9	6/21/2026	1.as per the compliance order the rejoinder was to be filed with in three days	karanjawala
584	6/23/2026	0710102039752026(No.of Docs 2)	0710102039752026/3	COMPANY PETITION IB (IBC)/264(ND)2026	TRAVEL FOOD SERVICES LIMITED VS. DREAMFOLKS SERVICES LIMITED	IBC Under Sec 9	6/21/2026	1.as per the compliance order the rejoinder was to be filed with in three days	karanjawala
585	6/23/2026	0710102039752026(No.of Docs 2)	0710102039752026/3	COMPANY PETITION IB (IBC)/264(ND)2026	TRAVEL FOOD SERVICES LIMITED VS. DREAMFOLKS SERVICES LIMITED	IBC Under Sec 9	6/21/2026	1.as per the compliance order the rejoinder was to be filed with in three days	karanjawala
586	6/23/2026	0710102039752026(No.of Docs 2)	0710102039752026/3	COMPANY PETITION IB (IBC)/264(ND)2026	TRAVEL FOOD SERVICES LIMITED VS. DREAMFOLKS SERVICES LIMITED	IBC Under Sec 9	6/21/2026	1.as per the compliance order the rejoinder was to be filed with in three days	karanjawala
587	6/24/2026	0710102045302026(No.of Docs 1)	0710102045302026/1	COMPANY PETITION IB (IBC)/293(ND)2026	AVRO COMMERCIAL CO PRIVATE LIMITED VS. VIVEK KHUSHALANI	Section 95(1)	6/21/2026	1 Pages 9.11,14,15 are in wrong alingment. 2 True copy sign missed in annexure. 3 Kindly attach compliance order.	Khaitanlegal
588	6/24/2026	0710102045302026(No.of Docs 1)	0710102045302026/1	COMPANY PETITION IB (IBC)/293(ND)2026	AVRO COMMERCIAL CO PRIVATE LIMITED VS. VIVEK KHUSHALANI	Section 95(1)	6/21/2026	1 Pages 9.11,14,15 are in wrong alingment. 2 True copy sign missed in annexure. 3 Kindly attach compliance order.	Khaitanlegal
589	6/24/2026	0710102045302026(No.of Docs 1)	0710102045302026/1	COMPANY PETITION IB (IBC)/293(ND)2026	AVRO COMMERCIAL CO PRIVATE LIMITED VS. VIVEK KHUSHALANI	Section 95(1)	6/21/2026	1 Pages 9.11,14,15 are in wrong alingment. 2 True copy sign missed in annexure. 3 Kindly attach compliance order.	Khaitanlegal
590	6/24/2026	0710102045302026(No.of Docs 1)	0710102045302026/1	COMPANY PETITION IB (IBC)/293(ND)2026	AVRO COMMERCIAL CO PRIVATE LIMITED VS. VIVEK KHUSHALANI	Section 95(1)	6/21/2026	1 Pages 9.11,14,15 are in wrong alingment. 2 True copy sign missed in annexure. 3 Kindly attach compliance order.	Khaitanlegal
591	6/19/2026	0710102112912025(No.of Docs 2)	0710102112912025/2	INTERLOCUTORY APPLICATION (I.B.C)/6322(PB)2025	IPE - M/S DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED ACTING THROUGH ITS DIRECTOR MR JALESH KUMAR GROVER RESOLUTION PROFESSIONAL FOR SHREE V ARDHMAN INFRAHEIGHTS PRIVATE LIMITED VS. MR. ABHIMANYU B SINGH MR. BS CHHIKARA & MS. SUDHA CHIDKARA	Sec 60(5)	6/21/2026	No. of Objections: 1. As per the compliance order, the reply was required to be filed within two weeks. Kindly file an appropriate application for condonation of delay, if applicable. 2. Kindly attach the latest order in the PDF.	UmangSingh
592	6/19/2026	0710102112912025(No.of Docs 2)	0710102112912025/2	INTERLOCUTORY APPLICATION (I.B.C)/6322(PB)2025	IPE - M/S DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED ACTING THROUGH ITS DIRECTOR MR JALESH KUMAR GROVER RESOLUTION PROFESSIONAL FOR SHREE V ARDHMAN INFRAHEIGHTS PRIVATE LIMITED VS. MR. ABHIMANYU B SINGH MR. BS CHHIKARA & MS. SUDHA CHIDKARA	Sec 60(5)	6/21/2026	No. of Objections: 1. As per the compliance order, the reply was required to be filed within two weeks. Kindly file an appropriate application for condonation of delay, if applicable. 2. Kindly attach the latest order in the PDF.	UmangSingh
593	6/19/2026	0710102112912025(No.of Docs 2)	0710102112912025/2	INTERLOCUTORY APPLICATION (I.B.C)/6322(PB)2025	IPE - M/S DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED ACTING THROUGH ITS DIRECTOR MR JALESH KUMAR GROVER RESOLUTION PROFESSIONAL FOR SHREE V ARDHMAN INFRAHEIGHTS PRIVATE LIMITED VS. MR. ABHIMANYU B SINGH MR. BS CHHIKARA & MS. SUDHA CHIDKARA	Sec 60(5)	6/21/2026	No. of Objections: 1. As per the compliance order, the reply was required to be filed within two weeks. Kindly file an appropriate application for condonation of delay, if applicable. 2. Kindly attach the latest order in the PDF.	UmangSingh
594	6/19/2026	0710102112912025(No.of Docs 2)	0710102112912025/2	INTERLOCUTORY APPLICATION (I.B.C)/6322(PB)2025	IPE - M/S DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED ACTING THROUGH ITS DIRECTOR MR JALESH KUMAR GROVER RESOLUTION PROFESSIONAL FOR SHREE V ARDHMAN INFRAHEIGHTS PRIVATE LIMITED VS. MR. ABHIMANYU B SINGH MR. BS CHHIKARA & MS. SUDHA CHIDKARA	Sec 60(5)	6/21/2026	No. of Objections: 1. As per the compliance order, the reply was required to be filed within two weeks. Kindly file an appropriate application for condonation of delay, if applicable. 2. Kindly attach the latest order in the PDF.	UmangSingh
595	6/17/2026	0710102041032026(No.of Docs 2)	0710102041032026/1	INTERLOCUTORY APPLICATION (I.B.C)/2306(ND)2026	RAJNI KANT DAS VS. SUPERTECH TOWNSHIP PROJECT LIMITED	Section 60(5)	6/21/2026	1.as per the compliance order the reply was to be filed with in one week	vishalganda
596	6/17/2026	0710102041032026(No.of Docs 2)	0710102041032026/1	INTERLOCUTORY APPLICATION (I.B.C)/2306(ND)2026	RAJNI KANT DAS VS. SUPERTECH TOWNSHIP PROJECT LIMITED	Section 60(5)	6/21/2026	1.as per the compliance order the reply was to be filed with in one week	vishalganda

597	6/17/2026	0710102041032026(No.of Docs 2)	0710102041032026/1	INTERLOCUTORY APPLICATION (I.B.C)/2306(ND)2026	RAJNI KANT DAS VS. SUPERTECH TOWNSHIP PROJECT LIMITED	Section 60(5)	6/21/2026	1.as per the compliance order the reply was to be filed with in one week	vishalganda
598	6/17/2026	0710102041032026(No.of Docs 2)	0710102041032026/1	INTERLOCUTORY APPLICATION (I.B.C)/2306(ND)2026	RAJNI KANT DAS VS. SUPERTECH TOWNSHIP PROJECT LIMITED	Section 60(5)	6/21/2026	1.as per the compliance order the reply was to be filed with in one week	vishalganda
599	6/3/2026	0710102038702026(No.of Docs 2)	0710102038702026/2	COMPANY PETITION IB (IBC)/245(ND)2026	SURAJ PRAKASH ESTATES PRIVATE LIMITED VS. ROC	IBC Section 59	6/21/2026	no of objections: - 1. as per the compliance order the affidavit was to be filed within 3 days	spsc
600	6/3/2026	0710102038702026(No.of Docs 2)	0710102038702026/2	COMPANY PETITION IB (IBC)/245(ND)2026	SURAJ PRAKASH ESTATES PRIVATE LIMITED VS. ROC	IBC Section 59	6/21/2026	no of objections: - 1. as per the compliance order the affidavit was to be filed within 3 days	spsc
601	6/3/2026	0710102038702026(No.of Docs 2)	0710102038702026/2	COMPANY PETITION IB (IBC)/245(ND)2026	SURAJ PRAKASH ESTATES PRIVATE LIMITED VS. ROC	IBC Section 59	6/21/2026	no of objections: - 1. as per the compliance order the affidavit was to be filed within 3 days	spsc
602	6/3/2026	0710102038702026(No.of Docs 2)	0710102038702026/2	COMPANY PETITION IB (IBC)/245(ND)2026	SURAJ PRAKASH ESTATES PRIVATE LIMITED VS. ROC	IBC Section 59	6/21/2026	no of objections: - 1. as per the compliance order the affidavit was to be filed within 3 days	spsc
603	6/3/2026	0710102038702026(No.of Docs 2)	0710102038702026/2	COMPANY PETITION IB (IBC)/245(ND)2026	SURAJ PRAKASH ESTATES PRIVATE LIMITED VS. ROC	IBC Section 59	6/21/2026	no of objections: - 1. as per the compliance order the affidavit was to be filed within 3 days	spsc
604	6/3/2026	0710102038702026(No.of Docs 2)	0710102038702026/2	COMPANY PETITION IB (IBC)/245(ND)2026	SURAJ PRAKASH ESTATES PRIVATE LIMITED VS. ROC	IBC Section 59	6/21/2026	no of objections: - 1. as per the compliance order the affidavit was to be filed within 3 days	spsc
605	6/3/2026	0710102038702026(No.of Docs 2)	0710102038702026/2	COMPANY PETITION IB (IBC)/245(ND)2026	SURAJ PRAKASH ESTATES PRIVATE LIMITED VS. ROC	IBC Section 59	6/21/2026	no of objections: - 1. as per the compliance order the affidavit was to be filed within 3 days	spsc
606	6/3/2026	0710102038702026(No.of Docs 2)	0710102038702026/2	COMPANY PETITION IB (IBC)/245(ND)2026	SURAJ PRAKASH ESTATES PRIVATE LIMITED VS. ROC	IBC Section 59	6/21/2026	no of objections: - 1. as per the compliance order the affidavit was to be filed within 3 days	spsc
607	6/3/2026	0710102038702026(No.of Docs 2)	0710102038702026/2	COMPANY PETITION IB (IBC)/245(ND)2026	SURAJ PRAKASH ESTATES PRIVATE LIMITED VS. ROC	IBC Section 59	6/21/2026	no of objections: - 1. as per the compliance order the affidavit was to be filed within 3 days	spsc
608	6/19/2026	0710200413892017(No.of Docs 1)	0710200413892017/12	COMPANY PETITION (COMPANIES ACT)/435(ND)2017	M/S. ALCOBEX METALS WORKERS UNION VS M/S. ALCOBEX METALS LTD. & ANR.	Application under any other provisions	6/21/2026	no of objections: - 1. compliance order missed in pdf	dram
609	6/19/2026	0710200413892017(No.of Docs 1)	0710200413892017/12	COMPANY PETITION (COMPANIES ACT)/435(ND)2017	M/S. ALCOBEX METALS WORKERS UNION VS M/S. ALCOBEX METALS LTD. & ANR.	Application under any other provisions	6/21/2026	no of objections: - 1. compliance order missed in pdf	dram
610	6/19/2026	0710200413892017(No.of Docs 1)	0710200413892017/12	COMPANY PETITION (COMPANIES ACT)/435(ND)2017	M/S. ALCOBEX METALS WORKERS UNION VS M/S. ALCOBEX METALS LTD. & ANR.	Application under any other provisions	6/21/2026	no of objections: - 1. compliance order missed in pdf	dram
611	6/19/2026	0710200413892017(No.of Docs 1)	0710200413892017/12	COMPANY PETITION (COMPANIES ACT)/435(ND)2017	M/S. ALCOBEX METALS WORKERS UNION VS M/S. ALCOBEX METALS LTD. & ANR.	Application under any other provisions	6/21/2026	no of objections: - 1. compliance order missed in pdf	dram
612	6/19/2026	0710102066662022(No.of Docs 3)	0710102066662022/1	INTERLOCUTORY APPLICATION (I.B.C)/4075(PB)2022	ANKUR KHARBANDA VSSANJAY GUPTA	Sec 60(5)	6/19/2026	Kindly attach compliance order	nirajchamyal
613	6/9/2026	0710102020332026(No.of Docs 2)	0710102020332026/4	COMPANY PETITION IB (IBC)/157(ND)2026	DURIAN INDUSTRIES LIMITED VS. NKG INFRASTRUCTURE LIMITED	IBC Under Sec 9	6/18/2026	kindly file in an IA along with Rs. 1000/- fees	rohitharidasnair
614	6/9/2026	0710102020332026(No.of Docs 2)	0710102020332026/4	COMPANY PETITION IB (IBC)/157(ND)2026	DURIAN INDUSTRIES LIMITED VS. NKG INFRASTRUCTURE LIMITED	IBC Under Sec 9	6/18/2026	kindly file in an IA along with Rs. 1000/- fees	rohitharidasnair
615	6/17/2026	0710102042562026(No.of Docs 2)	0710102042562026/2	COMPANY PETITION IB (IBC)/274(ND)2026	TRL RICELAND PRIVATE LIMITED VS. EMAAR INDIA LIMITED	IBC Under Sec 9	6/18/2026	1.compliance order missed in pdf 2.need every pages sign in pdf	aroonmenon
616	6/18/2026	0710102105972024(No.of Docs 2)	0710102105972024/2	RESTORATION APPLICATION (IBC)/5(PB)2025	STELLAR INVESTMENTS LIMITED VS. KUSUM INFRASTRUCTURES PRIVATE LIMITED	Application under any other provisions-IBC	6/18/2026	**No. of Objections: -** 1. Kindly file the Interlocutory Application (IA). 2. Kindly file the same separately.	udayseth20
617	6/9/2026	0710102020332026(No.of Docs 2)	0710102020332026/4	COMPANY PETITION IB (IBC)/157(ND)2026	DURIAN INDUSTRIES LIMITED VS. NKG INFRASTRUCTURE LIMITED	IBC Under Sec 9	6/18/2026	kindly file in an IA along with Rs. 1000/- fees	rohitharidasnair
618	6/17/2026	0710102040212026(No.of Docs 1)	0710102040212026/1	COMPANY PETITION (COMPANIES ACT)/98(ND)2026	LATESH JAIN VS. COLAB PLATFORMS LIMITED	Sec. 59	6/18/2026	1.index missed in pdf 2.welfare 5rs missed on vakalatnama	The Law Point
619	6/9/2026	0710102020332026(No.of Docs 2)	0710102020332026/4	COMPANY PETITION IB (IBC)/157(ND)2026	DURIAN INDUSTRIES LIMITED VS. NKG INFRASTRUCTURE LIMITED	IBC Under Sec 9	6/18/2026	kindly file in an IA along with Rs. 1000/- fees	rohitharidasnair
620	11/8/2024	0710102095412024(No.of Docs 0)	0710102095412024/2	INTERLOCUTORY APPLICATION(COMPANIES ACT)/432(ND)2024	SUNITA JAIN VS. DEEPAK JAIN	Rule 11 of NCLT	6/18/2026	**No. of Objections: -** 1. ₹25 Welfare Stamp and ₹1 Court Fee Stamp are missing on the Vakalatnama. Kindly affix the requisite stamps and re-upload the corrected document.	
621	4/30/2026	0710102035262026(No.of Docs 0)	0710102035262026/3	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/31(ND)2026	GLIDE CHEM PRIVATE LIMITED	Sec. 230-232 - Second Motion	6/18/2026	1.as per the compliance order the affidavit was to be filed with in one week	
622	6/17/2026	0710102042452026(No.of Docs 1)	0710102042452026/2	COMPANY PETITION (COMPANIES ACT)/92(ND)2026	ARUN KUMAR JAIN VS. ASIER METALS PRIVATE LIMITED	Sec. 241(1)	6/17/2026	1.court fee of 3rs and date is missing on vakalatnama.	Aakashmoharr
623	6/15/2026	0710102081412024(No.of Docs 3)	0710102081412024/7	COMPANY PETITION (COMPANIES ACT)/195(ND)2024	DAYANIDHI ENTERPRISES PRIVATE LIMITED	Sub-Section (1) Of Section 66.	6/17/2026	1. Same pdf is uploaded twice. 2 Kindly attach compliance order.	DKUMAR31
624	10/28/2025	0710102094602025(No.of Docs 0)	0710102094602025/7	INTERLOCUTORY APPLICATION (I.B.C)/5537(ND)2025	SANDEEP GOEL VS. ADESH KUMAR	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	6/17/2026	1.as per the compliance order the affidavit was to be filed one week before 10.06.2026 2.kindly attach latest order in pdf	
625	6/17/2026	0710102036332024(No.of Docs 3)	0710102036332024/11	COMPANY APPEAL(COMPANIES ACT)/82(ND)2024	INCOME TAX OFFICE WARD 10 1 NEW DELHI VS. REGISTRAR OF COMPANIES DELHI	Sec 252 (1) - By Government Body	6/17/2026	1.as per the compliance order the affidavit was to be filed with in one week 2.kindly attach latest order in pdf	Shlokchandra@123
626	12/18/2025	0710102110682025(No.of Docs 0)	0710102110682025/2	INTERLOCUTORY APPLICATION (I.B.C)/6218(ND)2025	SHRISHTI GARG	Section 19(2) / Regulation 30	6/17/2026	1.Kindly ensure that every page of the reply is duly signed. 2.The compliance order is missing from the PDF. Kindly attach and upload the same. 3.The court fee of ₹3 and the Welfare Fund ticket of ₹25 are missing on the Vakalatnama. Kindly affix the same and re-upload the document.	

627	6/17/2026	0710102036332024(No.of Docs 3)	0710102036332024/10	COMPANY APPEAL(COMPANIES ACT)/82(ND)2024	INCOME TAX OFFICE WARD 10 1 NEW DELHI VS. REGISTRAR OF COMPANIES DELHI	Sec 252 (1) - By Government Body	6/17/2026	1.as per the compliance order the affidavit was to be filed with in one week. Kindly file an application for condonation of delay. While filing the application as an IA kindly attach the affidavit of service as annexure.	Shlokchandra@123
628	6/22/2026	0710102084002024(No.of Docs 3)	0710102084002024/11	COMPANY PETITION (COMPANIES ACT)/207(ND)2024	KIAT INDIA INTERNATIONAL CLOTHING PRIVATE LIMITED	Sub-Section (1) Of Section 66.	6/17/2026	1. Same document is uploaded twice. 2 Kindly attach compliance order.	DKUMAR31
629	6/22/2026	0710102084002024(No.of Docs 3)	0710102084002024/11	COMPANY PETITION (COMPANIES ACT)/207(ND)2024	KIAT INDIA INTERNATIONAL CLOTHING PRIVATE LIMITED	Sub-Section (1) Of Section 66.	6/17/2026	1. Same document is uploaded twice. 2 Kindly attach compliance order.	DKUMAR31
630	6/22/2026	0710102084002024(No.of Docs 3)	0710102084002024/11	COMPANY PETITION (COMPANIES ACT)/207(ND)2024	KIAT INDIA INTERNATIONAL CLOTHING PRIVATE LIMITED	Sub-Section (1) Of Section 66.	6/17/2026	1. Same document is uploaded twice. 2 Kindly attach compliance order.	DKUMAR31
631	6/15/2026	0710102081412024(No.of Docs 3)	0710102081412024/7	COMPANY PETITION (COMPANIES ACT)/195(ND)2024	DAYANIDHI ENTERPRISES PRIVATE LIMITED	Sub-Section (1) Of Section 66.	6/17/2026	1. Same pdf is uploaded twice. 2 Kindly attach compliance order.	DKUMAR31
632	6/15/2026	0710102081412024(No.of Docs 3)	0710102081412024/7	COMPANY PETITION (COMPANIES ACT)/195(ND)2024	DAYANIDHI ENTERPRISES PRIVATE LIMITED	Sub-Section (1) Of Section 66.	6/17/2026	1. Same pdf is uploaded twice. 2 Kindly attach compliance order.	DKUMAR31
633	6/22/2026	0710102084002024(No.of Docs 3)	0710102084002024/11	COMPANY PETITION (COMPANIES ACT)/207(ND)2024	KIAT INDIA INTERNATIONAL CLOTHING PRIVATE LIMITED	Sub-Section (1) Of Section 66.	6/17/2026	1. Same document is uploaded twice. 2 Kindly attach compliance order.	DKUMAR31
634	6/15/2026	0710102081412024(No.of Docs 3)	0710102081412024/7	COMPANY PETITION (COMPANIES ACT)/195(ND)2024	DAYANIDHI ENTERPRISES PRIVATE LIMITED	Sub-Section (1) Of Section 66.	6/17/2026	1. Same pdf is uploaded twice. 2 Kindly attach compliance order.	DKUMAR31
635	5/6/2026	0710102036872026(No.of Docs 0)	0710102036872026/1	INTERLOCUTORY APPLICATION (I.B.C)/2121(ND)2026	ANJU AGARWAL	Application under any other provisions- IBC	6/17/2026	1.as per the compliance order the affidavit was to be filed with in one week	
636	6/16/2026	0710102039772026(No.of Docs 2)	0710102039772026/1	COMPANY PETITION IB (IBC)/256(ND)2026	MR PAWAN KUMAR GUPTA PROPRIETOR OF MS SURYA PLASTIC UDYOG VS. UM AUTOCOMP PRIVATE LIMITED	IBC Under Sec 9	6/17/2026	1.compliance order missed in pdf 2. Further as per record it is seen that the affidavit was to be filed within one week.	ANJU@12345
637	6/15/2026	0710102015462025(No.of Docs 2)	0710102015462025/4	INTERLOCUTORY APPLICATION (I.B.C)/923(ND)2025	GIAN CHAND NARANG LIQUIDATOR SECTION 43 VS. MR. MANISH JAIN SUSPENDED MANAGING DIRECTOR M/S NCML INDUSTRIES LIMITED	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	6/16/2026	1.as per the compliance order the reply was to be filed with in one week. The reply is filed one week after the upload of the order	premkayat1972
638	12/11/2019	0710102165222019(No.of Docs 0)	0710102165222019/8	COMPANY PETITION (COMPANIES ACT)/181(ND)2019	ARKAY FABSTEEL SYSTEMS PRIVATE LIMITED	Sub-Section (1) Of Section 66.	6/16/2026	1. kindly attach the compliance order and latest order	
639	6/15/2026	0710102015492025(No.of Docs 2)	0710102015492025/3	INTERLOCUTORY APPLICATION (I.B.C)/1031(ND)2025	GIAN CHAND NARANG LIQUIDATOR SECTION 66 VS. 1. MR. MANISH JAIN SUSPENDED MANAGING DIRECTOR M/S NCML INDUSTRIES LIMITED	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A,Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	6/16/2026	1.as per the compliance order the reply was to be filed with in one week. Even when the order was uploaded on 02.06.2026 the reply of respondent no. 3 is uploaded on portal on 15.06.2026	premkayat1972
640	6/13/2026	0710102082072025(No.of Docs 2)	0710102082072025/1	INTERLOCUTORY APPLICATION (I.B.C)/4882(ND)2025	PUNJAB STATE FOREST DEVELOPMENT CORPORATION LIMITED VS. ERA INFRA ENGINEERING LIMITED	Sections 60(5)/Regulation 13	6/16/2026	1. bookmarking mandatory. 2. kindly attach the compliance order and latest order	ANJU.ADV@GMAIL.COM
641	6/15/2026	0710102109622020(No.of Docs 2)	0710102109622020/13	INTERLOCUTORY APPLICATION (I.B.C)/38(ND)2021	MUKESH GUPTA VS. PARESH RASTOGI	Sec 66(1)	6/16/2026	1. bookmarking and index mandatory.	sharad2024
642	6/16/2026	0710102028722025(No.of Docs 1)	0710102028722025/1	INTERLOCUTORY APPLICATION (I.B.C)/1687(ND)2025	HARVINDER SINGH VS. RAM PHOOL PHOUR	Sec 66(1)	6/16/2026	1.as per the compliance order the affidavit was to be filed with in three days	ADITYAGAURI
643	6/13/2026	0710102000742026(No.of Docs 2)	0710102000742026/2	INTERLOCUTORY APPLICATION (I.B.C)/485(ND)2026	STAKEHOLDERS CONSULTATION COMMITTEE EUROTAS INFRASTRUCTURE LIMITED VS. MR. HUZefa FAKHRI SITABKHAN LIQUIDATOR OF EUROTAS INFRASTRUCTURE LIMITED	Rule 11 of NCLT, 2016	6/16/2026	Kindly file the document as an application IA	iclegalindia.in
644	2/10/2023	0710102015152023(No.of Docs 0)	0710102015152023/11	COMPANY APPEAL(COMPANIES ACT)/177(ND)2023	CINEMORPHIC PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (1)	6/16/2026	1. kindly attach the compliance order and latest order.	
645	6/13/2026	0710102000742026(No.of Docs 2)	0710102000742026/2	INTERLOCUTORY APPLICATION (I.B.C)/485(ND)2026	STAKEHOLDERS CONSULTATION COMMITTEE EUROTAS INFRASTRUCTURE LIMITED VS. MR. HUZefa FAKHRI SITABKHAN LIQUIDATOR OF EUROTAS INFRASTRUCTURE LIMITED	Rule 11 of NCLT, 2016	6/16/2026	Kindly file the document as an application IA	iclegalindia.in
646	6/15/2026	0710102091892025(No.of Docs 1)	0710102091892025/6	COMPANY PETITION IB (IBC)/578(ND)2025	W2E ENGINEERING PRIVATE LIMITED VS. VINTAGE STUDIO PRIVATE LIMITED	IBC under Sec 7	6/16/2026	1. kindly attach the compliance order and latest order. 2. affidavit of service missed in PDF	Advvarjunkhera

647	6/13/2026	0710102000742026(No.of Docs 2)	0710102000742026/2	INTERLOCUTORY APPLICATION (I.B.C)/485(ND)2026	STAKEHOLDERS CONSULTATION COMMITTEE EUROTAS INFRASTRUCTURE LIMITED VS. MR. HUZEFA FAKHRI SITABKHAN LIQUIDATOR OF EUROTAS INFRASTRUCTURE LIMITED	Rule 11 of NCLT, 2016	6/16/2026	Kindly file the document as an application IA	iclegalindia.in
648	4/30/2026	0710102035252026(No.of Docs 0)	0710102035252026/1	COMPANY PETITION IB (IBC)/232(ND)2026	ENERGY BEVERAGES PRIVATE LIMITED VS. SPICEJET LIMITED	IBC Under Sec 9	6/16/2026	1.compliance order missed in pdf. Kindly attach the compliance order	
649	6/13/2026	0710102000742026(No.of Docs 2)	0710102000742026/2	INTERLOCUTORY APPLICATION (I.B.C)/485(ND)2026	STAKEHOLDERS CONSULTATION COMMITTEE EUROTAS INFRASTRUCTURE LIMITED VS. MR. HUZEFA FAKHRI SITABKHAN LIQUIDATOR OF EUROTAS INFRASTRUCTURE LIMITED	Rule 11 of NCLT, 2016	6/16/2026	Kindly file the document as an application IA	iclegalindia.in
650	6/13/2026	0710102049662022(No.of Docs 2)	0710102049662022/9	COMPANY PETITION (COMPANIES ACT)/114(ND)2022	DHARMENDRA KUMAR VS. SONTSA BEVERAGE & FOODS PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4)	6/16/2026	1. kindly attach the compliance order and latest order 2. copy of vaklatanama missed in PDF.	himanshubarbola
651	6/15/2026	0710102093442019(No.of Docs 2)	0710102093442019/13	COMPANY PETITION (COMPANIES ACT)/95(PB)2019	RISHIKESH VS. URBAN CLUB INDIA PVT LTD	Sec. 241(1),Sec. 245	6/16/2026	Kindly do bookmarking with pagination. Index not bookmarked.	KAPILAAMIT
652	6/15/2026	0710102105972024(No.of Docs 1)	0710102105972024/1	RESTORATION APPLICATION (IBC)/5(PB)2025	STELLAR INVESTMENTS LIMITED VS. KUSUM INFRASTRUCTURES PRIVATE LIMITED	Application under any other provisions- IBC	6/16/2026	1. As per the compliance order dated 13.05.2026 a affidavit of service was to be filed within one week, kindly file application for condonation of delay.	udayseth20
653	7/23/2025	0710102064432025(No.of Docs 0)	0710102064432025/6	COMPANY PETITION IB (IBC)/419(ND)2025	BENCH WALK LAW VS. FUTURESOFTE SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	6/16/2026	1. remove blank page. 2. the Bench has directed to file written statement with citations as per the compliance order. 3. As prayer is sought in the attached document kindly file it as IA	
654	7/23/2025	0710102064432025(No.of Docs 0)	0710102064432025/6	COMPANY PETITION IB (IBC)/419(ND)2025	BENCH WALK LAW VS. FUTURESOFTE SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	6/16/2026	1. remove blank page. 2. the Bench has directed to file written statement with citations as per the compliance order. 3. As prayer is sought in the attached document kindly file it as IA	
655	7/23/2025	0710102064432025(No.of Docs 0)	0710102064432025/6	COMPANY PETITION IB (IBC)/419(ND)2025	BENCH WALK LAW VS. FUTURESOFTE SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	6/16/2026	1. remove blank page. 2. the Bench has directed to file written statement with citations as per the compliance order. 3. As prayer is sought in the attached document kindly file it as IA	
656	7/23/2025	0710102064432025(No.of Docs 0)	0710102064432025/6	COMPANY PETITION IB (IBC)/419(ND)2025	BENCH WALK LAW VS. FUTURESOFTE SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	6/16/2026	1. remove blank page. 2. the Bench has directed to file written statement with citations as per the compliance order. 3. As prayer is sought in the attached document kindly file it as IA	
657	6/15/2026	0710102015452025(No.of Docs 2)	0710102015452025/3	INTERLOCUTORY APPLICATION (I.B.C)/954(ND)2025	GIAN CHAND NARANG LIQUIDATOR SECTION 45 VS. MR.MANISH JAIN	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	6/16/2026	1.as per the compliance order the reply was to be filed with in one week. The reply is filed one week after uploading of order	premkayat1972
658	6/9/2026	0710102058802025(No.of Docs 3)	0710102058802025/3	INTERLOCUTORY APPLICATION (I.B.C)/3607(ND)2025	RAM KUMAR ADMINISTRATOR OF AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED VSVIVRITI CAPITAL LIMITED	Sec 43(1) r/w Sec 44 (1),Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	6/15/2026	1.as per the compliance order the reply was to be filed with in one week	praf1995
659	6/9/2026	0710102058802025(No.of Docs 3)	0710102058802025/3	INTERLOCUTORY APPLICATION (I.B.C)/3607(ND)2025	RAM KUMAR ADMINISTRATOR OF AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED VSVIVRITI CAPITAL LIMITED	Sec 43(1) r/w Sec 44 (1),Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	6/15/2026	1.as per the compliance order the reply was to be filed with in one week	praf1995
660	6/9/2026	0710102058802025(No.of Docs 3)	0710102058802025/3	INTERLOCUTORY APPLICATION (I.B.C)/3607(ND)2025	RAM KUMAR ADMINISTRATOR OF AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED VSVIVRITI CAPITAL LIMITED	Sec 43(1) r/w Sec 44 (1),Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	6/15/2026	1.as per the compliance order the reply was to be filed with in one week	praf1995
661	6/5/2026	0710102038252026(No.of Docs 12)	0710102038252026/1	TRANSFER APPLICATION/15(PB)2026	UNION OF INDIA VS. CARNOUSTIE AGRO PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	6/15/2026	1. bookmarking missed in vol 5 along with pagination. 2. Remove double pagination are 1717 to 1720 and 1883 in PDF. 3. kindly attach the compliance order and latest order	gcs.2930
662	6/5/2026	0710102038252026(No.of Docs 12)	0710102038252026/1	TRANSFER APPLICATION/15(PB)2026	UNION OF INDIA VS. CARNOUSTIE AGRO PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	6/15/2026	1. bookmarking missed in vol 5 along with pagination. 2. Remove double pagination are 1717 to 1720 and 1883 in PDF. 3. kindly attach the compliance order and latest order	gcs.2930
663	6/5/2026	0710102038252026(No.of Docs 12)	0710102038252026/1	TRANSFER APPLICATION/15(PB)2026	UNION OF INDIA VS. CARNOUSTIE AGRO PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	6/15/2026	1. bookmarking missed in vol 5 along with pagination. 2. Remove double pagination are 1717 to 1720 and 1883 in PDF. 3. kindly attach the compliance order and latest order	gcs.2930
664	6/5/2026	0710102038252026(No.of Docs 12)	0710102038252026/1	TRANSFER APPLICATION/15(PB)2026	UNION OF INDIA VS. CARNOUSTIE AGRO PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	6/15/2026	1. bookmarking missed in vol 5 along with pagination. 2. Remove double pagination are 1717 to 1720 and 1883 in PDF. 3. kindly attach the compliance order and latest order	gcs.2930
665	5/21/2026	0710102022792026(No.of Docs 2)	0710102022792026/2	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/21(ND)2026	JEWELLOCK TREXIM PVT LTD	Sec. 230-232 - Second Motion	6/15/2026	Pagination is missing in the bookmarking. Kindly rectify the same and ensure proper pagination in the bookmarks as per the Index throughout the PDF. Kindly attach the latest Compliance Order in the PDF and upload the revised document.	D/773/1990
666	5/21/2026	0710102022792026(No.of Docs 2)	0710102022792026/2	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/21(ND)2026	JEWELLOCK TREXIM PVT LTD	Sec. 230-232 - Second Motion	6/15/2026	Pagination is missing in the bookmarking. Kindly rectify the same and ensure proper pagination in the bookmarks as per the Index throughout the PDF. Kindly attach the latest Compliance Order in the PDF and upload the revised document.	D/773/1990

667	5/21/2026	0710102022792026(No.of Docs 2)	0710102022792026/2	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/21(ND)2026	JEWELLOCK TREXIM PVT LTD	Sec. 230-232 - Second Motion	6/15/2026	Pagination is missing in the bookmarking. Kindly rectify the same and ensure proper pagination in the bookmarks as per the Index throughout the PDF. Kindly attach the latest Compliance Order in the PDF and upload the revised document.	D/773/1990
668	5/21/2026	0710102022792026(No.of Docs 2)	0710102022792026/2	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/21(ND)2026	JEWELLOCK TREXIM PVT LTD	Sec. 230-232 - Second Motion	6/15/2026	Pagination is missing in the bookmarking. Kindly rectify the same and ensure proper pagination in the bookmarks as per the Index throughout the PDF. Kindly attach the latest Compliance Order in the PDF and upload the revised document.	D/773/1990
669	6/17/2026	0710102032792026(No.of Docs 1)	0710102032792026/2	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/27(ND)2026	ATEN CAPITAL PRIVATE LIMITED	Sec. 230-232 - Second Motion	6/15/2026	1.as per the compliance order the affidavit was to be filed in one week	info@saassociates.in
670	6/17/2026	0710102032792026(No.of Docs 1)	0710102032792026/2	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/27(ND)2026	ATEN CAPITAL PRIVATE LIMITED	Sec. 230-232 - Second Motion	6/15/2026	1.as per the compliance order the affidavit was to be filed in one week	info@saassociates.in
671	6/17/2026	0710102032792026(No.of Docs 1)	0710102032792026/2	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/27(ND)2026	ATEN CAPITAL PRIVATE LIMITED	Sec. 230-232 - Second Motion	6/15/2026	1.as per the compliance order the affidavit was to be filed in one week	info@saassociates.in
672	6/17/2026	0710102032792026(No.of Docs 1)	0710102032792026/2	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/27(ND)2026	ATEN CAPITAL PRIVATE LIMITED	Sec. 230-232 - Second Motion	6/15/2026	1.as per the compliance order the affidavit was to be filed in one week	info@saassociates.in
673	6/9/2026	0710102058802025(No.of Docs 3)	0710102058802025/3	INTERLOCUTORY APPLICATION (I.B.C)/3607(ND)2025	RAM KUMAR ADMINISTRATOR OF AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED VSVIVRITI CAPITAL LIMITED	Sec 43(1) r/w Sec 44 (1),Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	6/15/2026	1.as per the compliance order the reply was to be filed with in one week	praf1995
674	4/19/2026	0710102051542025(No.of Docs 2)	0710102051542025/9	COMPANY PETITION IB (IBC)/338(ND)2025	CHRISTOPHER OSWALD D CUNHA VS. WTC NOIDA DEVELOPMENT COMPANY PRIVATE LIMITED	IBC under Sec 7	6/14/2026	**No. of Objections: -** 1. As per the Compliance Order dated **24.03.2026**, the reply was required to be filed within one week. Kindly file an **Application for Condonation of Delay** explaining the reasons for the delay in filing the reply. 2. Kindly attach/upload the **latest order** passed in the matter.	Abhyankar Panth
675	4/19/2026	0710102051542025(No.of Docs 2)	0710102051542025/9	COMPANY PETITION IB (IBC)/338(ND)2025	CHRISTOPHER OSWALD D CUNHA VS. WTC NOIDA DEVELOPMENT COMPANY PRIVATE LIMITED	IBC under Sec 7	6/14/2026	**No. of Objections: -** 1. As per the Compliance Order dated **24.03.2026**, the reply was required to be filed within one week. Kindly file an **Application for Condonation of Delay** explaining the reasons for the delay in filing the reply. 2. Kindly attach/upload the **latest order** passed in the matter.	Abhyankar Panth
676	4/19/2026	0710102051542025(No.of Docs 2)	0710102051542025/9	COMPANY PETITION IB (IBC)/338(ND)2025	CHRISTOPHER OSWALD D CUNHA VS. WTC NOIDA DEVELOPMENT COMPANY PRIVATE LIMITED	IBC under Sec 7	6/14/2026	**No. of Objections: -** 1. As per the Compliance Order dated **24.03.2026**, the reply was required to be filed within one week. Kindly file an **Application for Condonation of Delay** explaining the reasons for the delay in filing the reply. 2. Kindly attach/upload the **latest order** passed in the matter.	Abhyankar Panth
677	3/14/2026	0710102020332026(No.of Docs 0)	0710102020332026/3	COMPANY PETITION IB (IBC)/157(ND)2026	DURIAN INDUSTRIES LIMITED VS. NKG INFRASTRUCTURE LIMITED	IBC Under Sec 9	6/14/2026	**No. of Objections: -** 1. True Copy signature is missing on the annexures. Kindly sign all annexures and upload the corrected PDF. 2. OCR is missing on the annexure pages. Kindly apply OCR to all annexure pages and upload the searchable PDF. 3. As per the Compliance Order dated **11.05.2026**, the reply was required to be filed within one week. Kindly file an **Application for Condonation of Delay** for the delayed filing of the reply.	
678	3/14/2026	0710102020332026(No.of Docs 0)	0710102020332026/3	COMPANY PETITION IB (IBC)/157(ND)2026	DURIAN INDUSTRIES LIMITED VS. NKG INFRASTRUCTURE LIMITED	IBC Under Sec 9	6/14/2026	**No. of Objections: -** 1. True Copy signature is missing on the annexures. Kindly sign all annexures and upload the corrected PDF. 2. OCR is missing on the annexure pages. Kindly apply OCR to all annexure pages and upload the searchable PDF. 3. As per the Compliance Order dated **11.05.2026**, the reply was required to be filed within one week. Kindly file an **Application for Condonation of Delay** for the delayed filing of the reply.	
679	3/14/2026	0710102020332026(No.of Docs 0)	0710102020332026/3	COMPANY PETITION IB (IBC)/157(ND)2026	DURIAN INDUSTRIES LIMITED VS. NKG INFRASTRUCTURE LIMITED	IBC Under Sec 9	6/14/2026	**No. of Objections: -** 1. True Copy signature is missing on the annexures. Kindly sign all annexures and upload the corrected PDF. 2. OCR is missing on the annexure pages. Kindly apply OCR to all annexure pages and upload the searchable PDF. 3. As per the Compliance Order dated **11.05.2026**, the reply was required to be filed within one week. Kindly file an **Application for Condonation of Delay** for the delayed filing of the reply.	
680	3/14/2026	0710102020332026(No.of Docs 0)	0710102020332026/3	COMPANY PETITION IB (IBC)/157(ND)2026	DURIAN INDUSTRIES LIMITED VS. NKG INFRASTRUCTURE LIMITED	IBC Under Sec 9	6/14/2026	**No. of Objections: -** 1. True Copy signature is missing on the annexures. Kindly sign all annexures and upload the corrected PDF. 2. OCR is missing on the annexure pages. Kindly apply OCR to all annexure pages and upload the searchable PDF. 3. As per the Compliance Order dated **11.05.2026**, the reply was required to be filed within one week. Kindly file an **Application for Condonation of Delay** for the delayed filing of the reply.	
681	4/19/2026	0710102051542025(No.of Docs 2)	0710102051542025/9	COMPANY PETITION IB (IBC)/338(ND)2025	CHRISTOPHER OSWALD D CUNHA VS. WTC NOIDA DEVELOPMENT COMPANY PRIVATE LIMITED	IBC under Sec 7	6/14/2026	**No. of Objections: -** 1. As per the Compliance Order dated **24.03.2026**, the reply was required to be filed within one week. Kindly file an **Application for Condonation of Delay** explaining the reasons for the delay in filing the reply. 2. Kindly attach/upload the **latest order** passed in the matter.	Abhyankar Panth
682	4/19/2026	0710102051542025(No.of Docs 2)	0710102051542025/9	COMPANY PETITION IB (IBC)/338(ND)2025	CHRISTOPHER OSWALD D CUNHA VS. WTC NOIDA DEVELOPMENT COMPANY PRIVATE LIMITED	IBC under Sec 7	6/14/2026	**No. of Objections: -** 1. As per the Compliance Order dated **24.03.2026**, the reply was required to be filed within one week. Kindly file an **Application for Condonation of Delay** explaining the reasons for the delay in filing the reply. 2. Kindly attach/upload the **latest order** passed in the matter.	Abhyankar Panth
683	4/19/2026	0710102051542025(No.of Docs 2)	0710102051542025/9	COMPANY PETITION IB (IBC)/338(ND)2025	CHRISTOPHER OSWALD D CUNHA VS. WTC NOIDA DEVELOPMENT COMPANY PRIVATE LIMITED	IBC under Sec 7	6/14/2026	**No. of Objections: -** 1. As per the Compliance Order dated **24.03.2026**, the reply was required to be filed within one week. Kindly file an **Application for Condonation of Delay** explaining the reasons for the delay in filing the reply. 2. Kindly attach/upload the **latest order** passed in the matter.	Abhyankar Panth
684	4/19/2026	0710102051542025(No.of Docs 2)	0710102051542025/9	COMPANY PETITION IB (IBC)/338(ND)2025	CHRISTOPHER OSWALD D CUNHA VS. WTC NOIDA DEVELOPMENT COMPANY PRIVATE LIMITED	IBC under Sec 7	6/14/2026	**No. of Objections: -** 1. As per the Compliance Order dated **24.03.2026**, the reply was required to be filed within one week. Kindly file an **Application for Condonation of Delay** explaining the reasons for the delay in filing the reply. 2. Kindly attach/upload the **latest order** passed in the matter.	Abhyankar Panth
685	4/19/2026	0710102051542025(No.of Docs 2)	0710102051542025/9	COMPANY PETITION IB (IBC)/338(ND)2025	CHRISTOPHER OSWALD D CUNHA VS. WTC NOIDA DEVELOPMENT COMPANY PRIVATE LIMITED	IBC under Sec 7	6/14/2026	**No. of Objections: -** 1. As per the Compliance Order dated **24.03.2026**, the reply was required to be filed within one week. Kindly file an **Application for Condonation of Delay** explaining the reasons for the delay in filing the reply. 2. Kindly attach/upload the **latest order** passed in the matter.	Abhyankar Panth

686	4/19/2026	0710102051542025(No.of Docs 2)	0710102051542025/9	COMPANY PETITION IB (IBC)/338(ND)2025	CHRISTOPHER OSWALD D CUNHA VS. WTC NOIDA DEVELOPMENT COMPANY PRIVATE LIMITED	IBC under Sec 7	6/14/2026	**No. of Objections: -** 1. As per the Compliance Order dated **24.03.2026**, the reply was required to be filed within one week. Kindly file an "Application for Condonation of Delay" explaining the reasons for the delay in filing the reply. 2. Kindly attach/upload the "latest order" passed in the matter.	Abhyankar Panth
687	10/17/2025	0710102092722025(No.of Docs 0)	0710102092722025/1	COMPANY PETITION IB (IBC)/28(ND)2026	ONLINE24X7 INDIA PRIVATE LIMITED VS. SOFTWAREONE INDIA PRIVATE LIMITED	IBC Under Sec 9	6/12/2026	1.as per the compliance order the affidavit was to be filed with in one week	
688	4/8/2026	0710102026372026(No.of Docs 0)	0710102026372026/1	COMPANY PETITION IB (IBC)/242(PB)2026	POWER2SME PRIVATE LIMITED VS. S.N.S INFRAPROJECTS PRIVATE LIMITED	IBC Under Sec 9	6/12/2026	1. incomplete file 2. kindly attach the compliance order and latest order. 3. bookmarking and index mandatory. 4. kindly upload the affidavit of service in PDF.	
689	6/12/2026	0710102078792025(No.of Docs 2)	0710102078792025/3	INTERLOCUTORY APPLICATION (I.B.C)/4893(ND)2025	RAM KUMAR VS. MS. KAJAL ILMI	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	6/12/2026	1. three Rs. Court fee and Twenty five Rs. welfare ticket missed on vakalatnama in PDF. 2. kindly attach the compliance order and latest order. 3. Kindly do pagination in bookmarking	advreemajain
690	2/12/2026	0710102012582026(No.of Docs 0)	0710102012582026/2	INTERLOCUTORY APPLICATION (I.B.C)/811(ND)2026	BRIJ GOPAL CONSTRUCTION COMPANY PRIVATE LIMITED VS. CRYSTAL CONSTRUCTION COMPANY	Section 60(5)	6/12/2026	1. kindly attach the compliance and latest order.	
691	6/12/2026	0710102007402026(No.of Docs 2)	0710102007402026/1	INTERLOCUTORY APPLICATION (I.B.C)/455(ND)2026	ANIL KASHI DROLIA	Sec. 12A	6/12/2026	1. bookmarking incomplete along with pagination. 2. true copy sign missed on Annexures 3. Kindly attach the compliance order. 4. Kindly correct the alignment of page no. 36,67 and 108	kunalkanungo
692	6/11/2026	0710102047572026(No.of Docs 2)	0710102047572026/1	INTERLOCUTORY APPLICATION (I.B.C)/2679(ND)2026	INDIAN BANK	Sec 60(5)	6/12/2026	1.compliance order missed in pdf 2.Kindly sign and affix true copy on the annexures.	anant gautam
693	6/11/2026	0710102000922026(No.of Docs 3)	0710102000922026/2	COMPANY PETITION IB (IBC)/20(ND)2026	SPJ CARGO PRIVATE LIMITED VS. ALM FOOD PRODUCTS LIMITED	IBC Under Sec 9	6/12/2026	1. bookmarking mandatory. 2. kindly attach the compliance order and latest order. 3. Twenty five Rs. welfare ticket and three Rs. court fee missed on vakalatnama 4. kindly update whole file in clear pages	Abhishek Purohit
694	7/26/2022	0710102060312022(No.of Docs 0)	0710102060312022/7	COMPANY PETITION (COMPANIES ACT)/197(ND)2022	CANARA BANK VS. ABAN OFFSHORE LIMITED	Sec. 245	6/12/2026	1.bookmarking with pagination mandatory	
695	6/11/2026	0710102026982024(No.of Docs 1)	0710102026982024/3	INTERLOCUTORY APPLICATION (I.B.C)/2060(ND)2024	ANURAG NIRBHAYA RESOLUTION PROFESSIONAL FOR MANJU J HOMES INDIA LIMITED UNDER SECTION 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE VS. IDEA BUILDERS PVT LTD	Sec 60(5)	6/11/2026	1. As per the compliance order dated 08.05.2026 a affidavit was to be filed within one week, kindly file application for condonation of delay.	lexforiconsulting
696	6/11/2026	0710102024812026(No.of Docs 1)	0710102024812026/1	COMPANY APPEAL(COMPANIES ACT)/33(ND)2026	VIRENDRA CHOUDHARY VS. REGISTRAR OF COMPANIES DELHI AND HARYANA	Sec 252 (1)	6/11/2026	1.bookmarking mandatory 2.compliance order missed in pdf	amolvyas
697	6/10/2026	0710102066672025(No.of Docs 3)	0710102066672025/7	COMPANY PETITION IB (IBC)/473(ND)2025	MU VENTURES INDIA PRIVATE LIMITED	IBC Section 59	6/11/2026	1.same pdf uploaded twice. kindly remove extra pdf	intelia
698	6/10/2026	0710102066672025(No.of Docs 3)	0710102066672025/7	COMPANY PETITION IB (IBC)/473(ND)2025	MU VENTURES INDIA PRIVATE LIMITED	IBC Section 59	6/11/2026	1.same pdf uploaded twice. kindly remove extra pdf	intelia
699	6/10/2026	0710102066672025(No.of Docs 3)	0710102066672025/7	COMPANY PETITION IB (IBC)/473(ND)2025	MU VENTURES INDIA PRIVATE LIMITED	IBC Section 59	6/11/2026	1.same pdf uploaded twice. kindly remove extra pdf	intelia
700	6/10/2026	0710102066672025(No.of Docs 3)	0710102066672025/7	COMPANY PETITION IB (IBC)/473(ND)2025	MU VENTURES INDIA PRIVATE LIMITED	IBC Section 59	6/11/2026	1.same pdf uploaded twice. kindly remove extra pdf	intelia
701	6/10/2026	0710102011252026(No.of Docs 2)	0710102011252026/1	INTERLOCUTORY APPLICATION (I.B.C)/626(ND)2026	ANIL KUMAR SHARMA VS. MANCHANDA INTERNATIONAL PRIVATE LIMITED	Section 60(5)	6/11/2026	1. As per the compliance order dated 11.02.2026 the reply was to be filed within One week, kindly file application for condonation of delay. 2. Also attach latest order	aakashchatterjee
702	6/10/2026	0710102023812026(No.of Docs 2)	0710102023812026/4	INTERLOCUTORY APPLICATION(IBC)(PLAN)/25(ND) 2026	SANJEEV CHAUDHARY VS. VIBGYOR INVESTORS & DEVELOPERS PRIVATE LIMITED	Sec 30	6/11/2026	1. As per the compliance order dated 20.05.2026 a affidavit was to be filed within ten days, kindly file application for condonation of delay. 2. remove double pagination in PDF. 3. pages are not readable properly from 91, 93 and 110 kindly upload clear pages.	Shivani@2021
703	6/10/2026	0710102012892023(No.of Docs 1)	0710102012892023/12	COMPANY PETITION (COMPANIES ACT)/55(PB)2023	RAMDHAN DHIMAN VS. NOIDA LAMINATORS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	6/11/2026	kindly file the application as an IA.	SWETABKUMAR
704	6/10/2026	0710102019352026(No.of Docs 2)	0710102019352026/3	INTERLOCUTORY APPLICATION (I.B.C)/1376(ND)2026	MR. SUKHBIR SINGH VS. MR. MANISH AGARWAL	Rule 11 of NCLT, 2016	6/11/2026	1. Copy of vakalatnama missed. If the vakalatnama is on record please mention the same in the Index. 2. kindly attach the compliance order and latest order. 3. OCR missed in PDF.	honeysatpal
705	6/11/2026	0710102036402026(No.of Docs 2)	0710102036402026/1	INTERLOCUTORY APPLICATION (I.B.C)/2001(ND)2026	RELIANCE ASSET RECONSTRUCTION COM VS. RAKESH MISHRA RP OF PG	Sec 60(5)	6/11/2026	1. bookmarking mandatory. 2. kindly attach the compliance order and latest order. 3.same pdf uploaded kindly remove extra pdf	SagarBansalinbox
706	6/11/2026	0710102036402026(No.of Docs 2)	0710102036402026/1	INTERLOCUTORY APPLICATION (I.B.C)/2001(ND)2026	RELIANCE ASSET RECONSTRUCTION COM VS. RAKESH MISHRA RP OF PG	Sec 60(5)	6/11/2026	1. bookmarking mandatory. 2. kindly attach the compliance order and latest order. 3.same pdf uploaded kindly remove extra pdf	SagarBansalinbox
707	6/11/2026	0710102036402026(No.of Docs 2)	0710102036402026/1	INTERLOCUTORY APPLICATION (I.B.C)/2001(ND)2026	RELIANCE ASSET RECONSTRUCTION COM VS. RAKESH MISHRA RP OF PG	Sec 60(5)	6/11/2026	1. bookmarking mandatory. 2. kindly attach the compliance order and latest order. 3.same pdf uploaded kindly remove extra pdf	SagarBansalinbox
708	6/11/2026	0710102036402026(No.of Docs 2)	0710102036402026/1	INTERLOCUTORY APPLICATION (I.B.C)/2001(ND)2026	RELIANCE ASSET RECONSTRUCTION COM VS. RAKESH MISHRA RP OF PG	Sec 60(5)	6/11/2026	1. bookmarking mandatory. 2. kindly attach the compliance order and latest order. 3.same pdf uploaded kindly remove extra pdf	SagarBansalinbox
709	6/11/2026	0710102046692024(No.of Docs 1)	0710102046692024/9	COMPANY APPEAL(COMPANIES ACT)/135(ND)2024	DHRUV AGGARWAL (SHAREHOLDER/MEMBER OF NIJHAWAN FASHIONS PRIVATE LIMITED) VS. REGISTRAR OF COMPANIES	Sec 252 (3)	6/11/2026	1.compliance order missed in pdf	vishalganda
710	12/12/2025	0710102109192025(No.of Docs 0)	0710102109192025/10	INTERLOCUTORY APPLICATION (I.B.C)/6097(ND)2025	AMIT JAIN VS. MR. DEEPAK MAINI	Sec 60(5)	6/11/2026	1.as per the compliance order the reply was to be brought on record in three days 2. Pagination missing in bookmarking 3. Date missing on vakalatnama	
711	6/11/2026	0710102095262022(No.of Docs 1)	0710102095262022/4	INTERLOCUTORY APPLICATION (I.B.C)/5845(PB)2022	BANK OF BARODA VS. ALOK KUMAR AGRAWAL LIQUIDATOR	Sec 60(5)	6/11/2026	There is no directions in the attached order in respect to IA number 5848 which is mentioned in the pdf. 2. Further also attach latest order.	brjesh_tamber
712	6/6/2026	0710102036642026(No.of Docs 2)	0710102036642026/1	INTERLOCUTORY APPLICATION (I.B.C)/2036(ND)2026	MS VASU BUILDTECH VS. KASHI VISWANATHAN SIVARAMAN RP OF IVR PRIME IT SEZ PVT LTD	Section 60(5)	6/11/2026	1. OCR missed in PDF. 2. As per the compliance order dated 11.05.2026 a reply was to be filed within two weeks, kindly file application for condonation of delay.	wittonslaw

713	6/6/2026	0710102036642026(No.of Docs 2)	0710102036642026/1	INTERLOCUTORY APPLICATION (I.B.C)/2036(ND)2026	MS VASU BUILDTech VS. KASHI VISWANATHAN SIVARAMAN RP OF IVR PRIME IT SEZ PVT LTD	Section 60(5)	6/11/2026	1. OCR missed in PDF. 2. As per the compliance order dated 11.05.2026 a reply was to be filed within two weeks, kindly file application for condonation of delay.	wittonslaw
714	6/6/2026	0710102036642026(No.of Docs 2)	0710102036642026/1	INTERLOCUTORY APPLICATION (I.B.C)/2036(ND)2026	MS VASU BUILDTech VS. KASHI VISWANATHAN SIVARAMAN RP OF IVR PRIME IT SEZ PVT LTD	Section 60(5)	6/11/2026	1. OCR missed in PDF. 2. As per the compliance order dated 11.05.2026 a reply was to be filed within two weeks, kindly file application for condonation of delay.	wittonslaw
715	6/10/2026	0710102017542026(No.of Docs 1)	0710102017542026/2	COMPANY APPEAL(COMPANIES ACT)/32(ND)2026	KONARK INFRA DEVELOPERS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	6/11/2026	1. index and bookmarking mandatory. 2. kindly attach the compliance and latest order. 3. pagination missed on PDF.	lauruslegal
716	5/29/2026	0710102043852026(No.of Docs 0)	0710102043852026/1	INTERLOCUTORY APPLICATION (I.B.C)/2496(ND)2026	NITISH KUMAR CHUGH VSMR DAUDAYAL AGGARWALA	Application under any other provisions- IBC	6/11/2026	1.compliance order missed in pdf	
717	6/11/2026	0710102027042026(No.of Docs 1)	0710102027042026/2	INTERLOCUTORY APPLICATION (I.B.C)/1566(ND)2026	BRJESH KUMAR TAMBER RESOLUTION PROFESSIONAL MOBONAIR WIRELESS PVT LTD. VS. SANDESH KUMAR PANDEY (DIRECTOR OF SUSPENDED BOARD)	Sec. 12A	6/11/2026	1. As per the compliance order dated 15.05.2026 a affidavit was to be filed within three days, kindly file application for condonation of delay. 2. kindly attach the latest order.	brjesh_tamber
718	5/6/2026	0710102037112026(No.of Docs 0)	0710102037112026/2	INTERLOCUTORY APPLICATION (I.B.C)/2054(ND)2026	ABHI COMPUSOFT PRIVATE LIMITED THROUGH ITS AUTHORISED REPRESENTATIVE VSDMI FINANCE PRIVATE LIMITED	Rule 11 of NCLT, 2016	6/11/2026	1. OCR missed in PDF. 2. The following pages are not clear from 234, 238, 240, 310, 327, 328 kindly upload clear pages. 3. kindly translate the following pages 579 to 583 from Hindi to English.	
719	6/10/2026	0710102037112026(No.of Docs 1)	0710102037112026/3	INTERLOCUTORY APPLICATION (I.B.C)/2054(ND)2026	ABHI COMPUSOFT PRIVATE LIMITED THROUGH ITS AUTHORISED REPRESENTATIVE VSDMI FINANCE PRIVATE LIMITED	Rule 11 of NCLT, 2016	6/11/2026	1. incomplete file. 2. kindly attach the compliance order and latest order. 3. kindly upload the affidavit in PDF.	ADVT.ISHUBANSAL
720	6/6/2026	0710102036642026(No.of Docs 2)	0710102036642026/1	INTERLOCUTORY APPLICATION (I.B.C)/2036(ND)2026	MS VASU BUILDTech VS. KASHI VISWANATHAN SIVARAMAN RP OF IVR PRIME IT SEZ PVT LTD	Section 60(5)	6/11/2026	1. OCR missed in PDF. 2. As per the compliance order dated 11.05.2026 a reply was to be filed within two weeks, kindly file application for condonation of delay.	wittonslaw
721	6/11/2026	0710102026952026(No.of Docs 1)	0710102026952026/4	COMPANY PETITION IB (IBC)/201(ND)2026	RIECO INDUSTRIES LIMITED VS. AKSHARA HORTICULTURE SOLUTIONS PROVIDERS PRIVATE LIMITED	IBC Under Sec 9	6/11/2026	1.Index missing in pdf however it is mentioned in bookmarking 2. Order missing 3.kindly attach the compliance order and latest order. 4. kindly do pagination properly as per index	himanshu satija
722	6/10/2026	0710102043852026(No.of Docs 2)	0710102043852026/2	INTERLOCUTORY APPLICATION (I.B.C)/2496(ND)2026	NITISH KUMAR CHUGH VSMR DAUDAYAL AGGARWALA	Application under any other provisions- IBC	6/11/2026	1.compliance order missed in pdf	Advocatebharti@17
723	6/9/2026	0710102096292025(No.of Docs 2)	0710102096292025/7	COMPANY PETITION IB (IBC)/611(ND)2025	ROYAL CAP HOUSE VS. APOLLO GREEN ENERGY LIMITED	IBC Under Sec 9	6/10/2026	Kindly remove double pagination	Advocate Monica
724	6/9/2026	0710102023912026(No.of Docs 1)	0710102023912026/3	COMPANY PETITION IB (IBC)/180(ND)2026	TOKETEN DEVELOPMENT SERVICES PRIVATE LIMITED THROUGH MR.SHAILESH CHANDER OJHA VS. REISTRAR OF COMPANIES	IBC Section 59	6/10/2026	1. As per the compliance order dated 17.04.2026 a Affidavit was to be filed within One week, kindly file application for condonation of delay. The order dated 17.04.2026 was uploaded on 22.04.2026 and you have filed the affidavit first time on 14.05.206	shivamgautam02
725	6/9/2026	0710102023912026(No.of Docs 1)	0710102023912026/4	COMPANY PETITION IB (IBC)/180(ND)2026	TOKETEN DEVELOPMENT SERVICES PRIVATE LIMITED THROUGH MR.SHAILESH CHANDER OJHA VS. REISTRAR OF COMPANIES	IBC Section 59	6/10/2026	1. As per the compliance order dated 17.04.2026 a Affidavit was to be filed within One week, kindly file application for condonation of delay.	shivamgautam02
726	6/10/2026	0710102073212025(No.of Docs 1)	0710102073212025/2	INTERLOCUTORY APPLICATION (I.B.C)/4113(ND)2025	PARMINDER SINGH BHULLAR RESOLUTION PROFESSIONAL VS. SATISH KUMAR SETHI SUSPENDED DIRECTOR	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	6/10/2026	1.as per the compliance order the affidavit was to be filed with in one week	shivamgautam02
727	6/9/2026	0710102006982026(No.of Docs 2)	0710102006982026/3	INTERLOCUTORY APPLICATION(IBC)(LIQ.)/1(PB)2026	VIRTUOSO IPE PRIVATE LIMITED THROUGH ITS DIRECTORS MR. ATUL L GALA RESOLUTION PROFESSIONAL VS. ANIL MADAN	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	6/10/2026	1. bookmarking mandatory. 2. true copy sign missed on Annexures	malakbhatt
728	9/4/2025	0710102077992025(No.of Docs 0)	0710102077992025/2	INTERLOCUTORY APPLICATION (I.B.C)/4798(ND)2025	SONIYA GUPTA VS. MR. SATISH KUMAR PAWA	Application under any other provisions- IBC	6/10/2026	Kindly correct the alignment of pages no 44,50,	
729	6/9/2026	0710102016222019(No.of Docs 2)	0710102016222019/4	COMPANY PETITION (COMPANIES ACT)/00151(ND)2019	GLOBAL FIBRES AND FABRICS PRIVATE LIMITED	Application under any other provisions	6/10/2026	1. index and bookmarking mandatory with pagination 2. kindly attach the compliance order and latest order. 3. same pdf if uploaded twice, kindly remove one	csnirbhaykumar
730	6/9/2026	0710102005782025(No.of Docs 1)	0710102005782025/23	INTERLOCUTORY APPLICATION (I.B.C)/346(ND)2025	LUDHIANA IMPROVEMENT TRUST VS. TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	Sec 60(5)	6/10/2026	Kindly correct the alignment of page 1	Pranjit365
731	6/9/2026	0710102042552026(No.of Docs 1)	0710102042552026/1	INTERLOCUTORY APPLICATION (I.B.C)/2408(ND)2026	KWALITY LIMITED VSKKR INDIA FINANCIAL SERVICES PRIVATE LIMITED	Sec 60(5)	6/10/2026	1.compliance order missed in pdf	gauri@nclt
732	6/9/2026	0710102020332026(No.of Docs 1)	0710102020332026/2	COMPANY PETITION IB (IBC)/157(ND)2026	DURIAN INDUSTRIES LIMITED VS. NKG INFRASTRUCTURE LIMITED	IBC Under Sec 9	6/10/2026	1. index and bookmarking mandatory. 2. kindly attach the compliance order and latest order. 3. twenty five Rs welfare ticket and three court fee missed on vakalatnama in PDF.	rohitharidasnair
733	6/10/2026	0710102044082022(No.of Docs 1)	0710102044082022/28	COMPANY PETITION IB (IBC)/513(ND)2022	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHIPRA ESTATE LIMITED	IBC under Sec 7	6/10/2026	Kindly attach compliance order and latest order if any	abhi4064
734	3/22/2021	0710102022922021(No.of Docs 0)	0710102022922021/4	COMPANY PETITION IB (IBC)/329(PB)2021	CENTRAL BANK OF INDIA THROUGH NITIN NARANG VS. SHRI SANJAY KUMAR YADAV	Section 95(1)	6/10/2026	1. kindly attach the compliance order and latest order.	

735	6/9/2026	0710102096292025(No.of Docs 2)	0710102096292025/7	COMPANY PETITION IB (IBC)/611(ND)2025	ROYAL CAP HOUSE VS. APOLLO GREEN ENERGY LIMITED	IBC Under Sec 9	6/10/2026	Kindly remove double pagination	Advocate Monica
736	6/9/2026	0710102096292025(No.of Docs 2)	0710102096292025/7	COMPANY PETITION IB (IBC)/611(ND)2025	ROYAL CAP HOUSE VS. APOLLO GREEN ENERGY LIMITED	IBC Under Sec 9	6/10/2026	Kindly remove double pagination	Advocate Monica
737	6/9/2026	0710102107632025(No.of Docs 1)	0710102107632025/3	INTERLOCUTORY APPLICATION(IBC)(PLAN)/76(PB)2025	PRABHJIT SINGH SONI	Sec 30	6/10/2026	1.as per the compliance order the affidavit was to be filed with in one week. Kindly file application for condonation of delay in form of IA, while filing the application kindly annex the affidavit with the application	advswarnika aggarwal
738	6/9/2026	0710102096292025(No.of Docs 2)	0710102096292025/7	COMPANY PETITION IB (IBC)/611(ND)2025	ROYAL CAP HOUSE VS. APOLLO GREEN ENERGY LIMITED	IBC Under Sec 9	6/10/2026	Kindly remove double pagination	Advocate Monica
739	6/9/2026	0710102026572026(No.of Docs 1)	0710102026572026/2	COMPANY PETITION IB (IBC)/235(PB)2026	CITIZEN CO -OPERATIVE BANK LIMITED VS. ABHI COMPUSOFT PRIVATE LIMITED	IBC under Sec 7	6/10/2026	1.date missed in vakalatanama	deva.chauhan
740	6/10/2026	0710102037112026(No.of Docs 4)	0710102037112026/1	INTERLOCUTORY APPLICATION (I.B.C)/2054(ND)2026	ABHI COMPUSOFT PRIVATE LIMITED THROUGH ITS AUTHORISED REPRESENTATIVE VSDMI FINANCE PRIVATE LIMITED	Rule 11 of NCLT, 2016	6/10/2026	1. Counsel signature are missing in the index. Kindly rectify the same. T2.he following pages are in Hindi and translated copies in English are required: Page Nos. 187, 189, 257, 406, 407, 507 to 510, and 579 to 583. 3.Page Nos. 238 and 240 are not clear/readable. Kindly upload clear copies of the said pages. 4.Compliance order is missing in the PDF. Kindly attach the same. 5.Kindly attach the latest order in the PDF. 6.Copy of the Vakalatnama is missing in the PDF. Kindly upload the same.	ADVT.ISHUBANSAL
741	6/10/2026	0710102040372026(No.of Docs 1)	0710102040372026/1	COMPANY PETITION IB (IBC)/269(ND)2026	CHAMPION COMPUTERS PRIVATE LIMITED VS. HDFC BANK	IBC Under Sec 10	6/10/2026	1.as per the compliance order the affidavit/proof of service was to be filed with in three days	sumitsinha20
742	6/9/2026	0710102038152026(No.of Docs 1)	0710102038152026/1	INTERLOCUTORY APPLICATION (I.B.C)/2195(ND)2026	LIVE FASHION VS. MAYASHEEL RETAIL INDIA LIMITED	Rule 11 of NCLT, 2016	6/10/2026	1.compliance order missed in pdf	sanghi.piyush
743	6/10/2026	0710102073222025(No.of Docs 1)	0710102073222025/2	INTERLOCUTORY APPLICATION (I.B.C)/4116(ND)2025	PARMINDER SINGH BHULLAR RESOLUTION PROFESSIONAL VS. RITZY POLYMER	Section 25(2)(j), 43,45,47,50,60(5),66(Regulation 35A	6/10/2026	1.as per the compliance order the affidavit was to be filed with in one week	shivamgautam02
744	4/26/2019	0710102082052019(No.of Docs 0)	0710102082052019/101	COMPANY PETITION IB (IBC)/1397(PB)2019	DIAMOND TRAXIM PRIVATE LIMITED VS. INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	IBC under Sec 7	6/9/2026	1. the bottom most line of page no 1 has been cut off.	
745	4/21/2026	0710102031982026(No.of Docs 0)	0710102031982026/1	INTERLOCUTORY APPLICATION(COMPANIES ACT)/172(ND)2026	CORDIAL TECHNOLOGIES PRIVATE LIMITED	Rule 11 of NCLT	6/9/2026	1. bookmarking and index mandatory. 2. kindly attach the compliance order and latest order.	
746	6/8/2026	0710102026132026(No.of Docs 2)	0710102026132026/2	INTERLOCUTORY APPLICATION (I.B.C)/1503(ND)2026	MR MURLIDHAR SINGH VS. MR VIVEK SHARMA	Sec 60(5)	6/9/2026	1. sign missed on every page of rejoinder. 2. kindly attach the compliance order and latest order.	chamber@bm
747	6/4/2026	0710102007642026(No.of Docs 6)	0710102007642026/5	COMPANY PETITION IB (IBC)/55(ND)2026	CHARM INVESTMENTS PRIVATE LIMITED VS. KAMAL KUMAR GUPTA	Section 95(1)	6/9/2026	1. The following pages are not clear 339 to 384. 655, 2Kindly correct the alignment of page no of 364,373, 423,436, 897,902. 3.need every pages sign and true copy in annexure 4.kindly attach latest compliance order in pdf	advkrishan
748	6/7/2026	0710102044822026(No.of Docs 2)	0710102044822026/1	COMPANY APPEAL(COMPANIES ACT)/63(ND)2026	VS	Sec 252 (1) - By Government Body	6/9/2026	1.compliance order missed in pdf 2.need every page sign and true copy in annexure	D27812012
749	1/5/2026	0710102000872026(No.of Docs 0)	0710102000872026/1	INTERLOCUTORY APPLICATION (I.B.C)/685(ND)2026	DWARKA PRASAD VSADEL LANDMARKS LTD.	Application under any other provisions-IBC,Sec 60(5)	6/9/2026	1. bookmarking mandatory. 2. kindly attach the compliance and latest order if any	
750	11/30/2025	0710102105372025(No.of Docs 0)	0710102105372025/2	INTERLOCUTORY APPLICATION (I.B.C)/316(PB)2026	ANIL KOHLI BANKRUPTCY TRUSTEE FOR WASEEM AHMAD KHAN 157 VSWASEEM AHMAD KHAN	Application under any other provisions-IBC,Application under any other provisions-IBC,Application under any other provisions-IBC	6/9/2026	1. bookmarking mandatory. Kindly do bookmarking along with pagination	
751	6/8/2026	0710102088582025(No.of Docs 1)	0710102088582025/1	COMPANY APPEAL(COMPANIES ACT)/139(ND)2025	INCOME TAX VS. CORNET CATERERS PVT. LTD.	Any other provision - Govt body	6/9/2026	1. kindly attach compliance order. 2. As per record it is seen that vide order dated 29.04.2026 three days time was granted to file the affidavit 3. true copy sign missed in annexure	advashishparashar
752	11/30/2025	0710102105352025(No.of Docs 0)	0710102105352025/3	INTERLOCUTORY APPLICATION (I.B.C)/42(PB)2026	ANIL KOHLI BANKRUPTCY TRUSTEE FOR FARAH KHAN VS. FARAH KHAN	Application under any other provisions-IBC,Application under any other provisions-IBC,Application under any other provisions-IBC	6/9/2026	1. bookmarking mandatory. Kindly do bookmarking along with pagination	

753	11/30/2025	0710102105342025(No.of Docs 0)	0710102105342025/2	INTERLOCUTORY APPLICATION (I.B.C)/154(PB)2026	ANIL KOHLI BANKRUPTCY TRUSTEE FOR SHAGUFTA KHAN 157 VS. SHAGUFTA KHAN	Application under any other provisions-IBC,Application under any other provisions-IBC,Application under any other provisions-IBC	6/9/2026	1. bookmarking with pagination mandatory.	
754	6/8/2026	0710102048932025(No.of Docs 2)	0710102048932025/6	COMPANY PETITION IB (IBC)/336(ND)2025	VALUEFIRST DIGITAL MEDIA PRIVATE LIMITED VS. AMISHI CONSUMER TECHNOLOGIES PRIVATE LIMITED	IBC Under Sec 9	6/9/2026	1.pagination not complete in bookmarking	Legal@lexservices
755	6/6/2026	0710102021602025(No.of Docs 1)	0710102021602025/5	INTERLOCUTORY APPLICATION (I.B.C)/1290(ND)2025	GAURAV KATIYAR VS. HDFC BANK LIMITED	Sec 60(5)	6/9/2026	1. kindly attach the compliance order and latest order.	rj92
756	6/6/2026	0710102021592025(No.of Docs 1)	0710102021592025/4	INTERLOCUTORY APPLICATION (I.B.C)/1288(ND)2025	GAURAV KATIYAR VS. STATE BANK OF INDIA	Sec 60(5)	6/9/2026	1. kindly attach the compliance order and latest order if any	rj92
757	11/6/2025	0710102021592025(No.of Docs 3)	0710102021592025/3	INTERLOCUTORY APPLICATION (I.B.C)/1288(ND)2025	GAURAV KATIYAR VS. STATE BANK OF INDIA	Sec 60(5)	6/9/2026	1. kindly attach the compliance order and latest order if any	rj92
758	11/6/2025	0710102021592025(No.of Docs 3)	0710102021592025/3	INTERLOCUTORY APPLICATION (I.B.C)/1288(ND)2025	GAURAV KATIYAR VS. STATE BANK OF INDIA	Sec 60(5)	6/9/2026	1. kindly attach the compliance order and latest order if any	rj92
759	11/6/2025	0710102021592025(No.of Docs 3)	0710102021592025/3	INTERLOCUTORY APPLICATION (I.B.C)/1288(ND)2025	GAURAV KATIYAR VS. STATE BANK OF INDIA	Sec 60(5)	6/9/2026	1. kindly attach the compliance order and latest order if any	rj92
760	11/6/2025	0710102021592025(No.of Docs 3)	0710102021592025/3	INTERLOCUTORY APPLICATION (I.B.C)/1288(ND)2025	GAURAV KATIYAR VS. STATE BANK OF INDIA	Sec 60(5)	6/9/2026	1. kindly attach the compliance order and latest order if any	rj92
761	6/8/2026	0710102006572026(No.of Docs 2)	0710102006572026/8	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/7(ND)2026	HILTON HOTELS MANAGEMENT INDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	6/9/2026	1. kindly attach the compliance order and latest order. 2. copy of vakalatnama is missed in PDF. If the Vakalatnama is on record kindly mention the same in the Index	abhishek.nahta
762	6/8/2026	0710102110162025(No.of Docs 2)	0710102110162025/4	COMPANY PETITION IB (IBC)/22(ND)2026	CONCEPT HORIZON INFRA PRIVATE LIMITED VS. CONCEPT CAPITAL INFRA PROJECTS PRIVATE LIMITED	IBC under Sec 7	6/9/2026	Kindly file the application as IA	ADV-VIREN
763	1/22/2026	0710102007572026(No.of Docs 0)	0710102007572026/5	INTERLOCUTORY APPLICATION (I.B.C)/412(ND)2026	M/S. SCOPIC INTERNATIONAL VS. ATUL MITTAL	Section 60(5)	6/9/2026	1. As per the compliance order dated 04.05.2026 a Rejoinder was to be filed within three days, kindly file application for condonation of delay.	
764	6/8/2026	0710102034172026(No.of Docs 2)	0710102034172026/12	COMPANY PETITION (COMPANIES ACT)/70(ND)2026	HOTEL & RESTAURANT ASSOCIATION OF EASTERN INDIA VS. THE FEDERATION OF HOTEL AND RESTAURANT ASSOCIATIONS OF INDIA	Sec. 241(1),Sec. 242(4),Sec. 244(1)	6/9/2026	1. kindly attach the compliance order and latest order.	sameer.parekh
765	4/28/2026	0710102034172026(No.of Docs 0)	0710102034172026/11	COMPANY PETITION (COMPANIES ACT)/70(ND)2026	HOTEL & RESTAURANT ASSOCIATION OF EASTERN INDIA VS. THE FEDERATION OF HOTEL AND RESTAURANT ASSOCIATIONS OF INDIA	Sec. 241(1),Sec. 242(4),Sec. 244(1)	6/9/2026	kindly attach the compliance order and latest order.	
766	6/16/2026	0710102003752026(No.of Docs 3)	0710102003752026/3	INTERLOCUTORY APPLICATION (I.B.C)/217(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN (SUSPENDED DIRECTOR)	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	6/9/2026	vide order dated 21.01.2026 the respondents were to file reply within one week. However in the Index it is mentioned that there is no compliance order	shekharksinha
767	6/16/2026	0710102003752026(No.of Docs 3)	0710102003752026/3	INTERLOCUTORY APPLICATION (I.B.C)/217(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN (SUSPENDED DIRECTOR)	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	6/9/2026	vide order dated 21.01.2026 the respondents were to file reply within one week. However in the Index it is mentioned that there is no compliance order	shekharksinha
768	6/16/2026	0710102003752026(No.of Docs 3)	0710102003752026/3	INTERLOCUTORY APPLICATION (I.B.C)/217(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN (SUSPENDED DIRECTOR)	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	6/9/2026	vide order dated 21.01.2026 the respondents were to file reply within one week. However in the Index it is mentioned that there is no compliance order	shekharksinha
769	6/16/2026	0710102003752026(No.of Docs 3)	0710102003752026/3	INTERLOCUTORY APPLICATION (I.B.C)/217(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN (SUSPENDED DIRECTOR)	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	6/9/2026	vide order dated 21.01.2026 the respondents were to file reply within one week. However in the Index it is mentioned that there is no compliance order	shekharksinha
770	6/16/2026	0710102003752026(No.of Docs 3)	0710102003752026/3	INTERLOCUTORY APPLICATION (I.B.C)/217(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN (SUSPENDED DIRECTOR)	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	6/9/2026	vide order dated 21.01.2026 the respondents were to file reply within one week. However in the Index it is mentioned that there is no compliance order	shekharksinha
771	6/16/2026	0710102003752026(No.of Docs 3)	0710102003752026/3	INTERLOCUTORY APPLICATION (I.B.C)/217(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN (SUSPENDED DIRECTOR)	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	6/9/2026	vide order dated 21.01.2026 the respondents were to file reply within one week. However in the Index it is mentioned that there is no compliance order	shekharksinha

772	6/16/2026	0710102003752026(No.of Docs 3)	0710102003752026/3	INTERLOCUTORY APPLICATION (I.B.C)/217(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN (SUSPENDED DIRECTOR)	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	6/9/2026	vide order dated 21.01.2026 the respondents were to file reply within one week. However in the index it is mentioned that there is no compliance order	shekharksinha
773	6/16/2026	0710102003752026(No.of Docs 3)	0710102003752026/3	INTERLOCUTORY APPLICATION (I.B.C)/217(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN (SUSPENDED DIRECTOR)	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	6/9/2026	vide order dated 21.01.2026 the respondents were to file reply within one week. However in the index it is mentioned that there is no compliance order	shekharksinha
774	6/16/2026	0710102003752026(No.of Docs 3)	0710102003752026/3	INTERLOCUTORY APPLICATION (I.B.C)/217(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN (SUSPENDED DIRECTOR)	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	6/9/2026	vide order dated 21.01.2026 the respondents were to file reply within one week. However in the index it is mentioned that there is no compliance order	shekharksinha
775	11/30/2025	0710102105362025(No.of Docs 0)	0710102105362025/3	INTERLOCUTORY APPLICATION (I.B.C)/315(PB)2026	ANIL KOHLI BANKRUPTCY TRUSTEE FOR WASEEM AHMAD KHAN 156 VS. WASEEM AHMAD KHAN	Application under any other provisions- IBC	6/9/2026	1. bookmarking mandatory. Kindly do bookmarking along with pagination	
776	6/8/2026	0710102090472021(No.of Docs 2)	0710102090472021/17	COMPANY PETITION (COMPANIES ACT)/210(ND)2021	SACHIN MALHOTRA DIRECTOR& SHAREHOLDER VS. ELEGANT KAR ACCESORIES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	6/9/2026	1. Bookmarking missed in pdf 2. remove extra pdf.	purveshbuttan@gmail.
777	6/8/2026	0710102080112025(No.of Docs 1)	0710102080112025/5	COMPANY PETITION IB (IBC)/508(ND)2025	MUNISH AGGARWAL LIQUIDATOR OF M/S MACO PHARMA INDIA TRANSFUSION SOLUTIONS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	IBC Section 59	6/9/2026	1.there is no direction in the attached order regarding filing of an affidavit. kindly upload the compliance order. 2. OCR missing in affidavit	lexforiconsulting
778	5/16/2026	0710102111872025(No.of Docs 4)	0710102111872025/6	INTERLOCUTORY APPLICATION (I.B.C)/552(ND)2026	RAJESH RAMNANI VSKARAN BHATIYA	Section 19(2) / Regulation 30	6/9/2026	1. kindly attach the compliance order and latest order. 2 kindly paste the three Rs. court fee and twenty five Rs. welfare ticket stick on blank space of vakalatanama	prashantkatara
779	5/16/2026	0710102111872025(No.of Docs 4)	0710102111872025/6	INTERLOCUTORY APPLICATION (I.B.C)/552(ND)2026	RAJESH RAMNANI VSKARAN BHATIYA	Section 19(2) / Regulation 30	6/9/2026	1. kindly attach the compliance order and latest order. 2 kindly paste the three Rs. court fee and twenty five Rs. welfare ticket stick on blank space of vakalatanama	prashantkatara
780	5/16/2026	0710102111872025(No.of Docs 4)	0710102111872025/6	INTERLOCUTORY APPLICATION (I.B.C)/552(ND)2026	RAJESH RAMNANI VSKARAN BHATIYA	Section 19(2) / Regulation 30	6/9/2026	1. kindly attach the compliance order and latest order. 2 kindly paste the three Rs. court fee and twenty five Rs. welfare ticket stick on blank space of vakalatanama	prashantkatara
781	5/16/2026	0710102111872025(No.of Docs 4)	0710102111872025/6	INTERLOCUTORY APPLICATION (I.B.C)/552(ND)2026	RAJESH RAMNANI VSKARAN BHATIYA	Section 19(2) / Regulation 30	6/9/2026	1. kindly attach the compliance order and latest order. 2 kindly paste the three Rs. court fee and twenty five Rs. welfare ticket stick on blank space of vakalatanama	prashantkatara
782	6/8/2026	0710102032832025(No.of Docs 1)	0710102032832025/9	INTERVENTION PETITION (IBC)/21(ND)2025	ABHI COMPUSOFT PRIVATE LIMITED THROUGH ITS AUTHORISED REPRESENTATIVE VS. DMI FINANCE PRIVATE LIMITED THROUGH ITS AUTHORISED REPRESENTATIVE	Application under any other provisions-IBC,Sec 60(5),Rule 11 of NCLT, 2016	6/9/2026	1. bookmarking incomplete along with pagination. 2. Affidavit of service missed in PDF.	avinashchandra123
783	6/8/2026	0710102032832025(No.of Docs 1)	0710102032832025/9	INTERVENTION PETITION (IBC)/21(ND)2025	ABHI COMPUSOFT PRIVATE LIMITED THROUGH ITS AUTHORISED REPRESENTATIVE VS. DMI FINANCE PRIVATE LIMITED THROUGH ITS AUTHORISED REPRESENTATIVE	Application under any other provisions-IBC,Sec 60(5),Rule 11 of NCLT, 2016	6/9/2026	1. bookmarking incomplete along with pagination. 2. Affidavit of service missed in PDF.	avinashchandra123
784	6/8/2026	0710102032832025(No.of Docs 1)	0710102032832025/9	INTERVENTION PETITION (IBC)/21(ND)2025	ABHI COMPUSOFT PRIVATE LIMITED THROUGH ITS AUTHORISED REPRESENTATIVE VS. DMI FINANCE PRIVATE LIMITED THROUGH ITS AUTHORISED REPRESENTATIVE	Application under any other provisions-IBC,Sec 60(5),Rule 11 of NCLT, 2016	6/9/2026	1. bookmarking incomplete along with pagination. 2. Affidavit of service missed in PDF.	avinashchandra123
785	6/8/2026	0710102032832025(No.of Docs 1)	0710102032832025/9	INTERVENTION PETITION (IBC)/21(ND)2025	ABHI COMPUSOFT PRIVATE LIMITED THROUGH ITS AUTHORISED REPRESENTATIVE VS. DMI FINANCE PRIVATE LIMITED THROUGH ITS AUTHORISED REPRESENTATIVE	Application under any other provisions-IBC,Sec 60(5),Rule 11 of NCLT, 2016	6/9/2026	1. bookmarking incomplete along with pagination. 2. Affidavit of service missed in PDF.	avinashchandra123
786	4/16/2025	0710102032832025(No.of Docs 0)	0710102032832025/10	INTERVENTION PETITION (IBC)/21(ND)2025	ABHI COMPUSOFT PRIVATE LIMITED THROUGH ITS AUTHORISED REPRESENTATIVE VS. DMI FINANCE PRIVATE LIMITED THROUGH ITS AUTHORISED REPRESENTATIVE	Application under any other provisions-IBC,Sec 60(5),Rule 11 of NCLT, 2016	6/9/2026	1. kindly attach the compliance order and latest order.	

787	6/6/2026	0710102088942023(No.of Docs 1)	0710102088942023/2	INTERLOCUTORY APPLICATION (I.B.C)/5867(ND)2023	MAYA GUPTA VSMR. NARESH KUMAR AGGARWAL	Sec 66(1)	6/9/2026	kindly attach the compliance order and latest order.	rj92
788	6/8/2026	0710102064432025(No.of Docs 2)	0710102064432025/5	COMPANY PETITION IB (IBC)/419(ND)2025	BENCH WALK LAW VS. FUTURESOF SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	6/9/2026	1.compliance order missed in pdf	Benchwalklaw
789	5/16/2026	0710102025872026(No.of Docs 1)	0710102025872026/1	INTERLOCUTORY APPLICATION(COMPANIES ACT)/152(ND)2026	REKHHA CHAWLA VS. CLASSIC MOTORS PRIVATE LIMITED	Sec. 242(4)	6/9/2026	1. As per the compliance order dated 28.04.2026 a Affidavit of service was to be filed within One week, kindly file application for condonation of delay.	advocatesumitbatra
790	5/16/2026	0710102025872026(No.of Docs 1)	0710102025872026/1	INTERLOCUTORY APPLICATION(COMPANIES ACT)/152(ND)2026	REKHHA CHAWLA VS. CLASSIC MOTORS PRIVATE LIMITED	Sec. 242(4)	6/9/2026	1. As per the compliance order dated 28.04.2026 a Affidavit of service was to be filed within One week, kindly file application for condonation of delay.	advocatesumitbatra
791	5/16/2026	0710102025872026(No.of Docs 1)	0710102025872026/1	INTERLOCUTORY APPLICATION(COMPANIES ACT)/152(ND)2026	REKHHA CHAWLA VS. CLASSIC MOTORS PRIVATE LIMITED	Sec. 242(4)	6/9/2026	1. As per the compliance order dated 28.04.2026 a Affidavit of service was to be filed within One week, kindly file application for condonation of delay.	advocatesumitbatra
792	5/16/2026	0710102025872026(No.of Docs 1)	0710102025872026/1	INTERLOCUTORY APPLICATION(COMPANIES ACT)/152(ND)2026	REKHHA CHAWLA VS. CLASSIC MOTORS PRIVATE LIMITED	Sec. 242(4)	6/9/2026	1. As per the compliance order dated 28.04.2026 a Affidavit of service was to be filed within One week, kindly file application for condonation of delay.	advocatesumitbatra
793	6/8/2026	0710102088492025(No.of Docs 1)	0710102088492025/1	COMPANY APPEAL(COMPANIES ACT)/140(ND)2025	INCOME TAX OFFICER WARD 6 (1) VS. CSK INFRASTRUCTURE PVT LTD	Any other provision - Govt body	6/9/2026	1.Kindly attach the compliance order. 2.True copy signature is missing in the annexure. 3.As per the record, it is observed that vide order dated 29.04.2026, the Hon'ble Court had granted 3 days' time as a final opportunity to file the affidavit. Kindly file application for condonation of delay as an IA and attach the affidavit of service as annexure with the said application.	advashishparashar
794	4/29/2026	0710102034862026(No.of Docs 0)	0710102034862026/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/28(ND)2026	CAPITAL METERS PRIVATE LIMITED	Sec. 230-232 - Second Motion	6/9/2026	1. kindly attach the compliance order and latest order.	
795	6/6/2026	0710102099182024(No.of Docs 2)	0710102099182024/9	COMPANY PETITION IB (IBC)/824(ND)2024	GLOBAL RESOURCES INC. (HK) LIMITED THROUGH ITS DIRECTOR MR. SANJAY MIDHA VS. CAMPARI EXPORTS PRIVATE LIMITED	IBC Under Sec 9	6/9/2026	1. true copy sign missed on Annexures.	SHALNCLT
796	4/26/2019	0710102082052019(No.of Docs 0)	0710102082052019/99	COMPANY PETITION IB (IBC)/1397(PB)2019	DIAMOND TRAXIM PRIVATE LIMITED VS. INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	IBC under Sec 7	6/9/2026	11 and 12 point on page 1 are missing in PDF as the page is cut while scanning	
797	6/6/2026	0710102088852023(No.of Docs 1)	0710102088852023/2	INTERLOCUTORY APPLICATION (I.B.C)/5727(ND)2023	MAYA GUPTA VSMR. NARESH KUMAR AGGARWAL	Sec 66(1)	6/9/2026	1. kindly attach the compliance order and latest order.	rj92
798	9/20/2023	0710102081672023(No.of Docs 0)	0710102081672023/1	INTERLOCUTORY APPLICATION(COMPANIES ACT)/367(PB)2023	RIDHISIDHI INFRAPROJECTS PVT. LTD VS. KOTAK MAHINDRA BANK	Rule 11 of NCLT	6/9/2026	1.bookmarking with pagination mandatory 2.index missed in pdf	
799	6/8/2026	0710102032322023(No.of Docs 1)	0710102032322023/11	COMPANY PETITION IB (IBC)/247(PB)2023	EXOTIC BUILDCON PRIVATE LIMITED	IBC Under Sec 10	6/9/2026	1. As per the compliance order dated 08.05.2026 a Affidavit was to be filed within One week, kindly file application for condonation of delay.	advswarnika aggarwal
800	9/28/2022	0710102079432022(No.of Docs 0)	0710102079432022/13	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/9(ND)2023	CORDIAL TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	6/9/2026	1. bookmarking and index mandatory. 2. kindly attach the compliance order and latest order. 3. You have uploaded same document twice. In proof of service you may mention that PROOF OF SERVICE NOT REQUIRED	
801	6/8/2026	0710102063532025(No.of Docs 2)	0710102063532025/10	COMPANY PETITION IB (IBC)/416(ND)2025	IL&FS FINANCIAL SERVICES LIMITED VS. EARTH ENVIRONMENT MANAGEMENT SERVICES PRIVATE LIMITED	IBC under Sec 7	6/9/2026	1.compliance order missed in pdf	Dsnr.Legal2016
802	6/7/2026	0710102042052025(No.of Docs 2)	0710102042052025/3	INTERLOCUTORY APPLICATION (I.B.C)/2675(ND)2025	SANJEEV KUMAR BANSAL VS. DEVVART RANA	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	6/9/2026	1.compliance order missed in pdf	Justjuris
803	6/7/2026	0710102042052025(No.of Docs 2)	0710102042052025/4	INTERLOCUTORY APPLICATION (I.B.C)/2675(ND)2025	SANJEEV KUMAR BANSAL VS. DEVVART RANA	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	6/9/2026	1.compliance order missed in pdf	Justjuris
804	6/8/2026	0710102062942024(No.of Docs 1)	0710102062942024/5	COMPANY PETITION (COMPANIES ACT)/162(ND)2024	PRITI SHARMA VS. RAJEEV KUMAR ARORA	Sec. 241(1),Sec. 242(4),Sec. 244(1)	6/9/2026	1.bookmarking with pagination mandatory	Naren01
805	4/26/2019	0710102082052019(No.of Docs 0)	0710102082052019/103	COMPANY PETITION IB (IBC)/1397(PB)2019	DIAMOND TRAXIM PRIVATE LIMITED VS. INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	IBC under Sec 7	6/9/2026	Page 1 and 2 are cut at the bottom while scanning	
806	4/26/2019	0710102082052019(No.of Docs 0)	0710102082052019/102	COMPANY PETITION IB (IBC)/1397(PB)2019	DIAMOND TRAXIM PRIVATE LIMITED VS. INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	IBC under Sec 7	6/9/2026	1. the bottom most line of page no 1 and page 2 has been cut off.	
807	12/25/2025	0710102112322025(No.of Docs 0)	0710102112322025/5	INTERLOCUTORY APPLICATION (I.B.C)/6306(ND)2025	M/S EVERGREENS LEISURE CLUB & RESORTS LLP VS. NAVNEET KUMAR GUPTA RESOLUTION PROFESSIONAL	Sec 60(5)	6/8/2026	As per the Compliance order the reply was to be filed within two weeks	
808	6/12/2026	0710102036332026(No.of Docs 1)	0710102036332026/1	COMPANY PETITION (COMPANIES ACT)/73(ND)2026	MR NEERAJ WADHWA VS. SANSKRITI VILLAS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	6/8/2026	1. As per the compliance order dated 18.05.2026 but compliance order upload on the website dated 26.05.2026 a affidavit of service was to be filed within one week,	Ashutosh Gupta
809	8/29/2021	0710102061722021(No.of Docs 0)	0710102061722021/3	COMPANY PETITION IB (IBC)/504(PB)2021	STATE BANK OF INDIA THROUGH RESHMA MITTAL VS. ASHISH MITTAL	Section 95(1)	6/8/2026	1.bookmarking with pagination mandatory	
810	5/27/2026	0710102088862025(No.of Docs 2)	0710102088862025/11	COMPANY PETITION IB (IBC)/609(ND)2025	UNIVERSAL ERECTORS PRIVATE LIMITED	IBC Under Sec 10,IBC Under Sec 10	6/8/2026	1. counsel sign missed in index. 2. true copy sign missed in annexure. 3. As per the compliance order, the current document was to be filed within two weeks.	Manu Aggarwal

811	5/27/2026	0710102088862025(No.of Docs 2)	0710102088862025/11	COMPANY PETITION IB (IBC)/609(ND)2025	UNIVERSAL ERECTORS PRIVATE LIMITED	IBC Under Sec 10,IBC Under Sec 10	6/8/2026	1. counsel sign missed in index. 2. true copy sign missed in annexure. 3. As per the compliance order, the current document was to be filed within two weeks.	Manu Aggarwal
812	6/4/2026	0710102022722026(No.of Docs 3)	0710102022722026/1	INTERLOCUTORY APPLICATION (I.B.C)/1306(ND)2026	ANJNEY REFRACTORIES PVT LTD VS. MR ATUL MITTAL	Sec 60(5)	6/8/2026	1. Remove Double pagination from page no 99 to 101 in PDF. 2. kindly attach the compliance order and latest order.	mihirlawyer
813	10/29/2025	0710102094662025(No.of Docs 0)	0710102094662025/5	COMPANY PETITION (COMPANIES ACT)/188(ND)2025	MANPREET SINGH VS. IRIS ASSOCIATES PPRIVATE LIMITED	Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)	6/8/2026	1.compliance order missed in pdf	
814	12/25/2025	0710102112322025(No.of Docs 0)	0710102112322025/5	INTERLOCUTORY APPLICATION (I.B.C)/6306(ND)2025	M/S EVERGREENS LEISURE CLUB & RESORTS LLP VS. NAVNEET KUMAR GUPTA RESOLUTION PROFESSIONAL	Sec 60(5)	6/8/2026	As per the Compliance order the reply was to be filed within two weeks	
815	6/12/2026	0710102036332026(No.of Docs 1)	0710102036332026/1	COMPANY PETITION (COMPANIES ACT)/73(ND)2026	MR NEERAJ WADHWA VS. SANSKRITI VILLAS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	6/8/2026	1. As per the compliance order dated 18.05.2026 but compliance order upload on the website dated 26.05.2026 a affidavit of service was to be filed within one week,	Ashutosh Gupta
816	12/25/2025	0710102112322025(No.of Docs 0)	0710102112322025/5	INTERLOCUTORY APPLICATION (I.B.C)/6306(ND)2025	M/S EVERGREENS LEISURE CLUB & RESORTS LLP VS. NAVNEET KUMAR GUPTA RESOLUTION PROFESSIONAL	Sec 60(5)	6/8/2026	As per the Compliance order the reply was to be filed within two weeks	
817	6/5/2026	0710102059982025(No.of Docs 1)	0710102059982025/8	INTERLOCUTORY APPLICATION(IBC)(PLAN)/45(ND)2025	ANIL KUMAR MITTAL VSATUL AGNIHOTRI	Sec 30	6/8/2026	1. kindly attach the compliance order and latest order.	negimilan04
818	6/4/2026	0710102028562026(No.of Docs 2)	0710102028562026/2	COMPANY PETITION IB (IBC)/195(ND)2026	ISGEC HEAVY ENGINEERING LIMITED VS. KJS CEMENT (I) LIMITED	IBC Under Sec 9	6/8/2026	1. kindly attach the compliance order and latest order.	S&P LLP
819	6/5/2026	0710102059982025(No.of Docs 1)	0710102059982025/8	INTERLOCUTORY APPLICATION(IBC)(PLAN)/45(ND)2025	ANIL KUMAR MITTAL VSATUL AGNIHOTRI	Sec 30	6/8/2026	1. kindly attach the compliance order and latest order.	negimilan04
820	6/5/2026	0710102059982025(No.of Docs 1)	0710102059982025/8	INTERLOCUTORY APPLICATION(IBC)(PLAN)/45(ND)2025	ANIL KUMAR MITTAL VSATUL AGNIHOTRI	Sec 30	6/8/2026	1. kindly attach the compliance order and latest order.	negimilan04
821	6/5/2026	0710102059982025(No.of Docs 1)	0710102059982025/8	INTERLOCUTORY APPLICATION(IBC)(PLAN)/45(ND)2025	ANIL KUMAR MITTAL VSATUL AGNIHOTRI	Sec 30	6/8/2026	1. kindly attach the compliance order and latest order.	negimilan04
822	6/4/2026	0710102022742026(No.of Docs 3)	0710102022742026/2	RESTORATION APPLICATION (IBC)/27(ND)2026	SPIKE CHEMICALS PVT LTD VSMR ATUL MITTAL	Rule 11 of NCLT, 2016	6/8/2026	1. kindly attach the compliance order and latest order.	mihirlawyer
823	6/4/2026	0710102022752026(No.of Docs 3)	0710102022752026/2	RESTORATION APPLICATION (IBC)/26(ND)2026	SHUBH LABH SUPER STEELS PVT LTD VSMR ATUL MITTAL	Rule 11 of NCLT, 2016	6/8/2026	1. kindly attach the compliance order and latest order. 2. pages are not readable from 52, 53, 55, 56 and 57 kindly upload the clear pages	mihirlawyer
824	6/12/2026	0710102036332026(No.of Docs 1)	0710102036332026/1	COMPANY PETITION (COMPANIES ACT)/73(ND)2026	MR NEERAJ WADHWA VS. SANSKRITI VILLAS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	6/8/2026	1. As per the compliance order dated 18.05.2026 but compliance order upload on the website dated 26.05.2026 a affidavit of service was to be filed within one week,	Ashutosh Gupta
825	6/12/2026	0710102036332026(No.of Docs 1)	0710102036332026/1	COMPANY PETITION (COMPANIES ACT)/73(ND)2026	MR NEERAJ WADHWA VS. SANSKRITI VILLAS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	6/8/2026	1. As per the compliance order dated 18.05.2026 but compliance order upload on the website dated 26.05.2026 a affidavit of service was to be filed within one week,	Ashutosh Gupta
826	9/13/2019	0710102082052019(No.of Docs 1)	0710102082052019/3	COMPANY PETITION IB (IBC)/1397(PB)2019	DIAMOND TRAEXIM PRIVATE LIMITED VS. INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	IBC under Sec 7	6/8/2026	1. bookmarking missing in pdf 2. kindly attach the compliance order. 3. copy of vakalatnama of service 4. proof of service missing in pdf.	abhi4064
827	6/5/2026	0710102057672023(No.of Docs 2)	0710102057672023/12	COMPANY PETITION (COMPANIES ACT)/139(ND)2023	WAL-MART INDIA PRIVATE LIMITED	Sub-Section (1) of Section 66.	6/8/2026	1. kindly attach the compliance order and latest order. 2. As per record it is seen that vide order dated 22.07.2025 one week time was granted to file reply as final opportunity. 3. Index missing	spjlegal
828	12/16/2025	0710102110162025(No.of Docs 0)	0710102110162025/2	COMPANY PETITION IB (IBC)/22(ND)2026	CONCEPT HORIZON INFRA PRIVATE LIMITED VS. CONCEPT CAPITAL INFRA PROJECTS PRIVATE LIMITED	IBC under Sec 7	6/8/2026	1.place tickets in empty space on vakalatnama	
829	4/16/2026	0710102030602026(No.of Docs 0)	0710102030602026/1	INTERLOCUTORY APPLICATION (I.B.C)/1684(ND)2026	MRKEHSRI KUMAR IBBI PROFESSIONALERSTWHILE LIQUIDATOR OF SHAKTI BHOG FOODS LIMITED RELEASE AMOUNT VS. STAKEHOLDERS CONSULTATION COMMITTEE OF SHAKTI BHOG FOODS LIMITED THROUGH STATE BANK OF INDIA ORS	Sec 60(5)	6/8/2026	As per the compliance order the affidavit of service was to be filed within one week	
830	5/9/2026	0710102037792026(No.of Docs 0)	0710102037792026/1	INTERLOCUTORY APPLICATION(COMPANIES ACT)/187(ND)2026	OVINGTON FINANCE PRIVATE LIMITED	Rule 11 of NCLT	6/8/2026	1.as per the compliance order the affidavit was to be filed with in one week. 2.kindly also attach latest order in pdf	
831	6/4/2026	0710102040072026(No.of Docs 2)	0710102040072026/1	INTERLOCUTORY APPLICATION (I.B.C)/2212(ND)2026	SHRUTI GUPTA	Sec 60(5)	6/8/2026	1.bookmarking mandatory 2.index missed in pdf 3.compliance order missed in pdf	BMKHURANA
832	4/16/2026	0710102030602026(No.of Docs 0)	0710102030602026/1	INTERLOCUTORY APPLICATION (I.B.C)/1684(ND)2026	MRKEHSRI KUMAR IBBI PROFESSIONALERSTWHILE LIQUIDATOR OF SHAKTI BHOG FOODS LIMITED RELEASE AMOUNT VS. STAKEHOLDERS CONSULTATION COMMITTEE OF SHAKTI BHOG FOODS LIMITED THROUGH STATE BANK OF INDIA ORS	Sec 60(5)	6/8/2026	As per the compliance order the affidavit of service was to be filed within one week	

833	4/16/2026	0710102030602026(No.of Docs 0)	0710102030602026/1	INTERLOCUTORY APPLICATION (I.B.C)/1684(ND)2026	MRKEHSRI KUMAR IBBI PROFESSIONALERSTWHILE LIQUIDATOR OF SHAKTI BHOG FOODS LIMITED RELEASE AMOUNT VS. STAKEHOLDERS CONSULTATION COMMITTEE OF SHAKTI BHOG FOODS LIMITED THROUGH STATE BANK OF INDIA ORS	Sec 60(5)	6/8/2026	As per the compliance order the affidavit of service was to be filed within one week	
834	4/16/2026	0710102030602026(No.of Docs 0)	0710102030602026/1	INTERLOCUTORY APPLICATION (I.B.C)/1684(ND)2026	MRKEHSRI KUMAR IBBI PROFESSIONALERSTWHILE LIQUIDATOR OF SHAKTI BHOG FOODS LIMITED RELEASE AMOUNT VS. STAKEHOLDERS CONSULTATION COMMITTEE OF SHAKTI BHOG FOODS LIMITED THROUGH STATE BANK OF INDIA ORS	Sec 60(5)	6/8/2026	As per the compliance order the affidavit of service was to be filed within one week	
835	11/19/2019	0710102082052019(No.of Docs 1)	0710102082052019/6	COMPANY PETITION IB (IBC)/1397(PB)2019	DIAMOND TRAXIM PRIVATE LIMITED VS. INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	IBC under Sec 7	6/8/2026	1. Bookmarking missed in pdf. 2. wrong file, kindly file IA	IPPAWAN
836	6/5/2026	0710102045192026(No.of Docs 2)	0710102045192026/1	TRANSFER APPLICATION (IBC)/28(PB)2026	SANJEEV MAHAJAN VS. NIMITAYA HOTEL RESORTS LTD	Rule16(d),NCL T Rules,2016 IBC	6/8/2026	1. true copy sign missed on annexures. 2. kindly attach the compliance order and latest order.	zainkhan
837	6/5/2026	0710102078402024(No.of Docs 1)	0710102078402024/8	INTERLOCUTORY APPLICATION(IBC)(PLAN)/58(PB)2024	RAM PHAL BHARDWAJ	Sec 30	6/8/2026	1.compliance order missed in pdf	mohit.nandwani
838	6/5/2026	0710102029552024(No.of Docs 2)	0710102029552024/48	TRANSFER PETITION(COMPANIES ACT)/19(PB)2024	TRACK FREIGHT EXPRESS LINES LTD. VS. TIGER LOGISTICS INDIA LIMITED	Sec 433(e)/433(f) of CA 1956	6/8/2026	No. of Objections 1. Copy of Vakalatnama Missing, if the vakalatnama is on record kindly mention the same in the Index. 2. As prayer is sought kindly file as IA 3 OCR missing 4. Compliance order missing 5. Bookmarking not done for Index	NAMIT SURI
839	8/7/2025	0710102069862025(No.of Docs 0)	0710102069862025/3	INTERLOCUTORY APPLICATION (I.B.C)/4445(ND)2025	MR. GAURAV KAPOOR VS. MR. SATISH KUMAR & ORS.	Sec 66(1)	6/8/2026	1. bookmarking with pagination mandatory.	
840	12/25/2025	0710102112322025(No.of Docs 0)	0710102112322025/5	INTERLOCUTORY APPLICATION (I.B.C)/6306(ND)2025	M/S EVERGREENS LEISURE CLUB & RESORTS LLP VS. NAVNEET KUMAR GUPTA RESOLUTION PROFESSIONAL	Sec 60(5)	6/8/2026	As per the Compliance order the reply was to be filed within two weeks	
841	6/8/2026	0710102019622026(No.of Docs 2)	0710102019622026/4	COMPANY PETITION IB (IBC)/150(ND)2026	VARDHMAN TRUSTEESHIP PRIVATE LIMITED VS. PRESTO INFO SOLUTION PRIVATE LIMITED	IBC under Sec 7	6/8/2026	1.kindly file as IA	Puneet Rathi
842	5/27/2026	0710102088862025(No.of Docs 2)	0710102088862025/11	COMPANY PETITION IB (IBC)/609(ND)2025	UNIVERSAL ERECTORS PRIVATE LIMITED	IBC Under Sec 10,IBC Under Sec 10	6/8/2026	1. counsel sign missed in index. 2. true copy sign missed in annexure. 3. As per the compliance order, the current document was to be filed within two weeks.	Manu Aggarwal
843	6/4/2026	0710120011572018(No.of Docs 2)	0710120011572018/12	COMPANY PETITION (COMPANIES ACT)/363(ND)2018	LOKESH KUMAR BANSAL VS. ADHUNIK FOOD PRODUCTS PVT LTD	Application under any other provisions	6/8/2026	1. incomplete file. Only order is uploaded	CS Bharti Kashyap
844	5/27/2026	0710102088862025(No.of Docs 2)	0710102088862025/11	COMPANY PETITION IB (IBC)/609(ND)2025	UNIVERSAL ERECTORS PRIVATE LIMITED	IBC Under Sec 10,IBC Under Sec 10	6/8/2026	1. counsel sign missed in index. 2. true copy sign missed in annexure. 3. As per the compliance order, the current document was to be filed within two weeks.	Manu Aggarwal
845	6/5/2026	0710102035452026(No.of Docs 1)	0710102035452026/1	INTERLOCUTORY APPLICATION (I.B.C)/2154(ND)2026	HANS RAJ BHOGRA VS. RAJESH KUMAR PARAKH RESOLUTION PROFESSIONAL OF MIS CHD DEVELOPERS LTD	Section 60(5)	6/8/2026	1. As per the compliance order dated 15.05.2026 a Affidavit of service was to be filed within One week	aakashchatterjee
846	6/4/2026	0710102035442022(No.of Docs 2)	0710102035442022/4	COMPANY PETITION (COMPANIES ACT)/128(ND)2022	CHANDER BHAN CHAUDHARY AND ANR VS. JAINA SNACKS PRIVATE LIMITED	Sec. 59	6/8/2026	1.only proof of service uploaded. Kindly upload complete file	nitinjain78
847	6/3/2026	0710102078792025(No.of Docs 1)	0710102078792025/1	INTERLOCUTORY APPLICATION (I.B.C)/4893(ND)2025	RAM KUMAR VS. MS. KAJAL ILMI	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	6/5/2026	1. As per the compliance order, the service was to be done within 3 days. 2 Sign missed in PDF. 3. Please file proof of service by way of affidavit	AMS.MISHA
848	6/3/2026	0710102081492024(No.of Docs 2)	0710102081492024/13	COMPANY PETITION IB (IBC)/720(ND)2024	DCB BANK VS. GENESIS INFRATECH PRIVATE LIMITED	IBC under Sec 7	6/5/2026	As per Index the page number of WS is 1-4 however the page number is not mentioned in the pdf. Kindly do pagination properly	akhil.shankwar1
849	6/3/2026	0710102032492026(No.of Docs 1)	0710102032492026/2	INTERLOCUTORY APPLICATION(IBC)(DIS.)/13(ND)2026	ABHISHEK DUTTA LIQUIDATOR VSRENU KUMAR	Sec 54(1)	6/5/2026	1. bookmarking mandatory with pagination 2. kindly attach the compliance order and latest order.	ABHISHEK DUTTA
850	6/3/2026	0710102092212025(No.of Docs 2)	0710102092212025/11	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/82(ND)2025	SNAP-ON TOOLS PRIVATE LIMITED	Sec. 230-232 - Second Motion	6/5/2026	1.compliance order missed in pdf	upinder_singh
851	6/3/2026	0710102031842026(No.of Docs 2)	0710102031842026/1	COMPANY APPEAL (IBC)/11(ND)2026	DAVINDER SINGH VS. PRIYANKA CHOUHAN LIQUIDATOR OF DRISHTI INDIA LTD	Sec 42	6/5/2026	1. kindly attach the compliance order and latest order.	Rachit_26
852	5/2/2026	0710102035872026(No.of Docs 0)	0710102035872026/2	INTERLOCUTORY APPLICATION (I.B.C)/1941(ND)2026	MR SANJAY SINGAL VS. PUNJAB NATIONAL BANK THROUGH ITS CHIEF MANAGER	Rule 11 of NCLT, 2016	6/5/2026	1.Kindly correct the alignment of page No. 12 and 16,	
853	6/4/2026	0710102022732026(No.of Docs 3)	0710102022732026/1	INTERLOCUTORY APPLICATION (I.B.C)/1302(ND)2026	DHARAM COLD STORAGE PVT LTD VS. MR ATUL MITTAL	Sec 60(5)	6/5/2026	1 Kindly attach the compliance order. 2 OCR is missed in Volume 1. 3 Page no. 43,44,45,46 are not readable.	mihirlawyer

854	7/23/2024	0710102064092024(No.of Docs 0)	0710102064092024/33	COMPANY PETITION IB (IBC)/434(ND)2024	NARAIN PAPERS PRIVATE LIMITED VS. FRANK EDUCATIONAL AIDS PRIVATE LTD	IBC Under Sec 9	6/5/2026	1.The compliance order dated 27.04.2026 is missing in PDF. As per the records it is seen that vide order dated 27.04.2026 two week's time was granted to file additional affidavit. 2. Pages from 62 to 88 are not clear. kindly upload the clear pages.	
855	6/3/2026	0710102031152026(No.of Docs 2)	0710102031152026/2	COMPANY PETITION (COMPANIES ACT)/65(ND)2026	SH SANDEEP KHURANA VS. 1KNITCRAFT APPARELS INTERNATIONAL PVT LTD	Sec. 241(1),Sec. 242(4)	6/5/2026	1. bookmarking mandatory with pagination. 2. pagination missed on index. 3. Counsel sign missed on an index and last page of rejoinder. 4. Sign missed on every page of rejoinder. 5. kindly attach the compliance order and latest order.	D78282025
856	6/3/2026	0710102098522025(No.of Docs 2)	0710102098522025/5	INTERLOCUTORY APPLICATION (I.B.C)/5956(ND)2025	AMIT GUPTA ORS VS. MR RAJIV BAJAJ RESOLUTION PROFESSIONAL OF ASCOT PROJECTS PVT LTD	Sec 60(5)	6/5/2026	1.pagination missed in bookmarking 2.Kindly translate page No. 30 from Hindi to English 3.as per the compliance order the reply was to be filed with in one week. 4. Kindly attach latest order as well.	Pankaj_NCLT
857	6/3/2026	0710102004922026(No.of Docs 2)	0710102004922026/7	COMPANY PETITION IB (IBC)/70(ND)2026	SHREE RAMA KRISHNA TRADING CO. VS. ENERSHELL ALLOYS & STEEL PRIVATE LIMITED	IBC Under Sec 9	6/5/2026	1. three Rs. court fee and twenty five Rs. welfare ticket paste on blank space on vakalatanama 2. bookmarking mandatory. Kindly do bookmarking with pagination as per the Index	pinnaclelawassociate
858	5/2/2026	0710102035882026(No.of Docs 0)	0710102035882026/3	INTERLOCUTORY APPLICATION (I.B.C)/1944(ND)2026	MS AARTI SINGAL VS. PUNJAB NATIONAL BANK THROUGH ITS CHIEF MANAGER	Rule 11 of NCLT, 2016	6/5/2026	1. remove double pagination. 2. true copy missed on Annexures 3. pages are not readable from 12 to 15, kindly upload clear copy or typed copy along of above mentioned pages.	
859	9/27/2025	0710102085062025(No.of Docs 0)	0710102085062025/6	COMPANY PETITION IB (IBC)/545(ND)2025	MICRO CAPITALS PRIVATE LIMITED VS. S.N.AGRIFOODS PRIVATE LIMITED	IBC under Sec 7	6/5/2026	1.bookmarking mandatory	
860	6/3/2026	0710102085062025(No.of Docs 1)	0710102085062025/5	COMPANY PETITION IB (IBC)/545(ND)2025	MICRO CAPITALS PRIVATE LIMITED VS. S.N.AGRIFOODS PRIVATE LIMITED	IBC under Sec 7	6/5/2026	1.bookmarking mandatory	abhishekane78
861	6/4/2026	0710102023312026(No.of Docs 1)	0710102023312026/3	COMPANY PETITION IB (IBC)/184(ND)2026	MANTECH LEASING AND FINANCE PRIVATE LIMITED VS. SALASAR FAN FABRIKEN PRIVATE LIMITED	IBC under Sec 7	6/5/2026	1. bookmarking mandatory with pagination. 2. kindly attach the compliance order and latest order.	advavnish
862	6/4/2026	0710102035952025(No.of Docs 1)	0710102035952025/7	COMPANY PETITION IB (IBC)/269(ND)2025	VINOD KUMAR AGARWAL VS. M/S FIITJEE LTD.	IBC Under Sec 9	6/5/2026	1.bookmarking mandatory 2.index missed in pdf	Advguishan@123
863	6/4/2026	0710102019322026(No.of Docs 2)	0710102019322026/6	COMPANY PETITION IB (IBC)/143(ND)2026	M/S BEETEL TELETECH LIMITED VS. M/S SHREE OJAS SYSTEM & TECHINFRA PRIVATE LIMITED	IBC Under Sec 9	6/5/2026	1. wrong file, kindly file the application as IA	kuldeepandey86
864	2/27/2026	0710102016512026(No.of Docs 0)	0710102016512026/1	COMPANY PETITION IB (IBC)/125(ND)2026	NATIONAL ASSET RECONSTRUCTION COMPANY LIMITED VS. AMIT BHARANA	Section 95(1)	6/4/2026	1. kindly attach the compliance order and latest order. 2. require proof of service in email format.	
865	5/20/2026	0710102004182026(No.of Docs 2)	0710102004182026/1	COMPANY APPEAL (IBC)/7(PB)2026	BIN SARI SPECIALIZED TECHNOLOGIES (BSS TECHNOLOGIES) VS. PUNJ LLYOD LIMITED	Sec. 42	6/4/2026	1.as per the compliance order the reply was to be filed with two weeks 2.kindly attach latest order in pdf	raghav.chadha
866	5/20/2026	0710102004182026(No.of Docs 2)	0710102004182026/1	COMPANY APPEAL (IBC)/7(PB)2026	BIN SARI SPECIALIZED TECHNOLOGIES (BSS TECHNOLOGIES) VS. PUNJ LLYOD LIMITED	Sec 42	6/4/2026	1.as per the compliance order the reply was to be filed with two weeks 2.kindly attach latest order in pdf	raghav.chadha
867	5/20/2026	0710102004182026(No.of Docs 2)	0710102004182026/1	COMPANY APPEAL (IBC)/7(PB)2026	BIN SARI SPECIALIZED TECHNOLOGIES (BSS TECHNOLOGIES) VS. PUNJ LLYOD LIMITED	Sec 42	6/4/2026	1.as per the compliance order the reply was to be filed with two weeks 2.kindly attach latest order in pdf	raghav.chadha
868	5/20/2026	0710102004182026(No.of Docs 2)	0710102004182026/1	COMPANY APPEAL (IBC)/7(PB)2026	BIN SARI SPECIALIZED TECHNOLOGIES (BSS TECHNOLOGIES) VS. PUNJ LLYOD LIMITED	Sec 42	6/4/2026	1.as per the compliance order the reply was to be filed with two weeks 2.kindly attach latest order in pdf	raghav.chadha
869	6/11/2026	0710120011572018(No.of Docs 1)	0710120011572018/11	COMPANY PETITION (COMPANIES ACT)/363(ND)2018	LOKESH KUMAR BANSAL VS. ADHUNIK FOOD PRODUCTS PVT LTD	Application under any other provisions	6/4/2026	Kindly attach Compliance order and latest order if any. 2. Kindly correct the alignment of page 34, also upload clear copy of page 34	CS Bharti Kashyap
870	6/11/2026	0710120011572018(No.of Docs 1)	0710120011572018/11	COMPANY PETITION (COMPANIES ACT)/363(ND)2018	LOKESH KUMAR BANSAL VS. ADHUNIK FOOD PRODUCTS PVT LTD	Application under any other provisions	6/4/2026	Kindly attach Compliance order and latest order if any. 2. Kindly correct the alignment of page 34, also upload clear copy of page 34	CS Bharti Kashyap
871	5/19/2026	0710102025882024(No.of Docs 2)	0710102025882024/27	TRANSFER PETITION(COMPANIES ACT)/17(PB)2024	JAGTAR SINGH & SONS HYDRAULICS PVT. LTD VS. HERCULES CRANES P LTD	Sec 433(e)/433(f) of CA 1956	6/4/2026	1.compliance order missed in pdf 2.vakalatanama copy missed in pdf 3.bookmarking mandatory	7906621742
872	5/19/2026	0710102025882024(No.of Docs 2)	0710102025882024/27	TRANSFER PETITION(COMPANIES ACT)/17(PB)2024	JAGTAR SINGH & SONS HYDRAULICS PVT. LTD VS. HERCULES CRANES P LTD	Sec 433(e)/433(f) of CA 1956	6/4/2026	1.compliance order missed in pdf 2.vakalatanama copy missed in pdf 3.bookmarking mandatory	7906621742
873	6/11/2026	0710120011572018(No.of Docs 1)	0710120011572018/11	COMPANY PETITION (COMPANIES ACT)/363(ND)2018	LOKESH KUMAR BANSAL VS. ADHUNIK FOOD PRODUCTS PVT LTD	Application under any other provisions	6/4/2026	Kindly attach Compliance order and latest order if any. 2. Kindly correct the alignment of page 34, also upload clear copy of page 34	CS Bharti Kashyap
874	6/1/2026	0710102030062023(No.of Docs 3)	0710102030062023/2	COMPANY PETITION IB (IBC)/208(ND)2023	STATE BANK OF INDIA THROUGH RESOLUTION PROFESSIONAL VS. PRAVIN KUMAR MALHOTRA	Section 95(1)	6/4/2026	1. bookmarking mandatory in all Volumes 2. master index mandatory. 3. index missed in volume 2 4. kindly attach the compliance order and latest order. 5. sign missed on every page of reply 6. true copy sign missed in Annexures 7. remove page no 202 (blank page)in vol 2	harshit@dehadrai.in
875	5/19/2026	0710102025882024(No.of Docs 2)	0710102025882024/27	TRANSFER PETITION(COMPANIES ACT)/17(PB)2024	JAGTAR SINGH & SONS HYDRAULICS PVT. LTD VS. HERCULES CRANES P LTD	Sec 433(e)/433(f) of CA 1956	6/4/2026	1.compliance order missed in pdf 2.vakalatanama copy missed in pdf 3.bookmarking mandatory	7906621742
876	5/19/2026	0710102025882024(No.of Docs 2)	0710102025882024/27	TRANSFER PETITION(COMPANIES ACT)/17(PB)2024	JAGTAR SINGH & SONS HYDRAULICS PVT. LTD VS. HERCULES CRANES P LTD	Sec 433(e)/433(f) of CA 1956	6/4/2026	1.compliance order missed in pdf 2.vakalatanama copy missed in pdf 3.bookmarking mandatory	7906621742
877	3/13/2023	0710102023462023(No.of Docs 0)	0710102023462023/7	COMPANY PETITION IB (IBC)/288(ND)2023	INTEC CAPITAL LIMITED VS. JANHAVI DUGGAL	Section 95(1)	6/4/2026	1. OCR missed in PDF. 2. Remove double pagination in PDF.	
878	6/2/2026	0710102012132026(No.of Docs 1)	0710102012132026/2	COMPANY PETITION IB (IBC)/119(ND)2026	BANK OF INDIA VS. M/S M.R. OVERSEAS PRVTATE LIMITED	IBC under Sec 7	6/4/2026	1. index and bookmarking mandatory. 2. twenty five Rs. welfare ticket and three Rs. court fee paste on blank space of vakalatanama.	MEGHAK87
879	6/2/2026	0710102086652025(No.of Docs 2)	0710102086652025/3	COMPANY PETITION IB (IBC)/562(ND)2025	INDIAN BANK VS. ANU GUPTA	Section 95(1)	6/4/2026	1.as per the compliance order the reply was to be filed with in one week	Adhall

880	5/28/2026	0710102036412026(No.of Docs 2)	0710102036412026/1	INTERLOCUTORY APPLICATION (I.B.C)/2000(ND)2026	ASHISH SINGH RESOLUTION PROFESSIONAL VSVINEET GUPTA ERSTWHILE RESOLUTION PROFESSIONAL OF MS GOLDEN PEACOCK RESIDENCE PVT LTD	19(2)	6/4/2026	1. As per the compliance order dated 07.05.2026 a reply was to be filed within one week, kindly file application for condonation of delay.	RAKESHBHATIA@123
881	5/28/2026	0710102036412026(No.of Docs 2)	0710102036412026/1	INTERLOCUTORY APPLICATION (I.B.C)/2000(ND)2026	ASHISH SINGH RESOLUTION PROFESSIONAL VSVINEET GUPTA ERSTWHILE RESOLUTION PROFESSIONAL OF MS GOLDEN PEACOCK RESIDENCE PVT LTD	19(2)	6/4/2026	1. As per the compliance order dated 07.05.2026 a reply was to be filed within one week, kindly file application for condonation of delay.	RAKESHBHATIA@123
882	5/28/2026	0710102036412026(No.of Docs 2)	0710102036412026/1	INTERLOCUTORY APPLICATION (I.B.C)/2000(ND)2026	ASHISH SINGH RESOLUTION PROFESSIONAL VSVINEET GUPTA ERSTWHILE RESOLUTION PROFESSIONAL OF MS GOLDEN PEACOCK RESIDENCE PVT LTD	19(2)	6/4/2026	1. As per the compliance order dated 07.05.2026 a reply was to be filed within one week, kindly file application for condonation of delay.	RAKESHBHATIA@123
883	5/28/2026	0710102036412026(No.of Docs 2)	0710102036412026/1	INTERLOCUTORY APPLICATION (I.B.C)/2000(ND)2026	ASHISH SINGH RESOLUTION PROFESSIONAL VSVINEET GUPTA ERSTWHILE RESOLUTION PROFESSIONAL OF MS GOLDEN PEACOCK RESIDENCE PVT LTD	19(2)	6/4/2026	1. As per the compliance order dated 07.05.2026 a reply was to be filed within one week, kindly file application for condonation of delay.	RAKESHBHATIA@123
884	6/2/2026	0710102011012025(No.of Docs 1)	0710102011012025/7	INTERLOCUTORY APPLICATION(IBC)(LIQ.)/6(ND)2025	MR. VIKRAM BAJAJ RESOLUTION PROFESSIONAL FOR ABAN EXIM PVT. LTD. VS. M/S APPARELS INDIA THROUGH ITS PROPRIETOR MR. PRADEEP & ANR	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	6/4/2026	1. kindly attach the compliance order and latest order. 2. The following pages are not clear.- from 29 to 32, 43 and 45 kindly upload clear pages	abhi4064
885	5/2/2026	0710102035732026(No.of Docs 0)	0710102035732026/2	COMPANY PETITION IB (IBC)/228(ND)2026	ELITE DESIGN PRIVATE LIMITED VS. COLORBAR COSMETICS PRIVATE LIMITED	IBC Under Sec 9	6/4/2026	1.Master index missing 2. index missed in vol 2 3. kindly attach the compliance order and latest order. 4. Bookmarking not working. Kindly do bookmarking as per Index and Volume. In volume 1 do bookmarking only for Volume 1 and similarly do bookmarking in Volume 2 of the contents in Volume 2	
886	6/11/2026	0710120011572018(No.of Docs 1)	0710120011572018/11	COMPANY PETITION (COMPANIES ACT)/363(ND)2018	LOKESH KUMAR BANSAL VS. ADHUNIK FOOD PRODUCTS PVT LTD	Application under any other provisions	6/4/2026	Kindly attach Compliance order and latest order if any. 2. Kindly correct the alignment of page 34, also upload clear copy of page 34	CS Bharti Kashyap
887	1/24/2026	0710102007892026(No.of Docs 0)	0710102007892026/31	COMPANY PETITION (COMPANIES ACT)/34(PB)2026	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE (SFIO) VS. INDUSTRIAL FINANCE CORPORATION OF INDIA ( IFCI) & OTHERS	Sec. 222(1),Sec. 242(4),Sec 221,Sec 224 (5),Sec 241 (2),Section 246,Section 339	6/4/2026	1 One Rs. court fee missed .	
888	1/24/2026	0710102007892026(No.of Docs 0)	0710102007892026/31	COMPANY PETITION (COMPANIES ACT)/34(PB)2026	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE (SFIO) VS. INDUSTRIAL FINANCE CORPORATION OF INDIA ( IFCI) & OTHERS	Sec. 222(1),Sec. 242(4),Sec 221,Sec 224 (5),Sec 241 (2),Section 246,Section 339	6/4/2026	1 One Rs. court fee missed .	
889	1/24/2026	0710102007892026(No.of Docs 0)	0710102007892026/30	COMPANY PETITION (COMPANIES ACT)/34(PB)2026	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE (SFIO) VS. INDUSTRIAL FINANCE CORPORATION OF INDIA ( IFCI) & OTHERS	Sec. 222(1),Sec. 242(4),Sec 221,Sec 224 (5),Sec 241 (2),Section 246,Section 339	6/4/2026	1. one Rs. court fee missed on vakalatanama in PDF. 2. bookmarking mandatory.	
890	1/24/2026	0710102007892026(No.of Docs 0)	0710102007892026/31	COMPANY PETITION (COMPANIES ACT)/34(PB)2026	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE (SFIO) VS. INDUSTRIAL FINANCE CORPORATION OF INDIA ( IFCI) & OTHERS	Sec. 222(1),Sec. 242(4),Sec 221,Sec 224 (5),Sec 241 (2),Section 246,Section 339	6/4/2026	1 One Rs. court fee missed .	
891	1/24/2026	0710102007892026(No.of Docs 0)	0710102007892026/31	COMPANY PETITION (COMPANIES ACT)/34(PB)2026	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE (SFIO) VS. INDUSTRIAL FINANCE CORPORATION OF INDIA ( IFCI) & OTHERS	Sec. 222(1),Sec. 242(4),Sec 221,Sec 224 (5),Sec 241 (2),Section 246,Section 339	6/4/2026	1 One Rs. court fee missed .	
892	5/21/2026	0710102001942026(No.of Docs 3)	0710102001942026/1	INTERLOCUTORY APPLICATION (I.B.C)/87(ND)2026	HARDEEP SINGH VS. KAMAL AHUJA LIQUIDATOR OF JAGTAR SINGH AND SONS HYDRAULICS PVT LTD	Rule 11 of NCLT, 2016	6/4/2026	1. As per the compliance order dated 13.01.2026 a reply was to be filed within one week, kindly file application for condonation of delay. 2. The reply has been uploaded twice. Kindly remove one pdf	Kamall.liquidator
893	5/21/2026	0710102001942026(No.of Docs 3)	0710102001942026/1	INTERLOCUTORY APPLICATION (I.B.C)/87(ND)2026	HARDEEP SINGH VS. KAMAL AHUJA LIQUIDATOR OF JAGTAR SINGH AND SONS HYDRAULICS PVT LTD	Rule 11 of NCLT, 2016	6/4/2026	1. As per the compliance order dated 13.01.2026 a reply was to be filed within one week, kindly file application for condonation of delay. 2. The reply has been uploaded twice. Kindly remove one pdf	Kamall.liquidator

894	5/21/2026	0710102001942026(No.of Docs 3)	0710102001942026/1	INTERLOCUTORY APPLICATION (I.B.C)/87(ND)2026	HARDEEP SINGH VS. KAMAL AHUJA LIQUIDATOR OF JAGTAR SINGH AND SONS HYDRAULICS PVT LTD	Rule 11 of NCLT, 2016	6/4/2026	1. As per the compliance order dated 13.01.2026 a reply was to be filed within one week, kindly file application for condonation of delay. 2. The reply has been uploaded twice. Kindly remove one pdf	Kamall.liquidator
895	5/21/2026	0710102001942026(No.of Docs 3)	0710102001942026/1	INTERLOCUTORY APPLICATION (I.B.C)/87(ND)2026	HARDEEP SINGH VS. KAMAL AHUJA LIQUIDATOR OF JAGTAR SINGH AND SONS HYDRAULICS PVT LTD	Rule 11 of NCLT, 2016	6/4/2026	1. As per the compliance order dated 13.01.2026 a reply was to be filed within one week, kindly file application for condonation of delay. 2. The reply has been uploaded twice. Kindly remove one pdf	Kamall.liquidator
896	6/2/2026	0710102086612025(No.of Docs 2)	0710102086612025/2	COMPANY PETITION IB (IBC)/563(ND)2025	INDIAN BANK VS. RAJESH KUMAR GUPTA	Section 95(1)	6/4/2026	1.as per the compliance order the reply was to be filed with in one week 2.kindly attach latest order in pdf	Adhall

[VICTOR VISHAL](#)

PREPARED BY

ASSISTANT REGISTRAR

ar4-nclt@nclt.gov.in